

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES  
(2006-2007)

(FOURTEENTH LOK SABHA)

TENTH REPORT

ON

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT AND  
MINISTRY OF TRIBAL AFFAIRS

“Provision of financial assistance and protection of traditional Scheduled Castes and Scheduled Tribes artisans.”

Presented to Lok Sabha on 18<sup>th</sup> August, 2006

Laid in Rajya Sabha on 18<sup>th</sup> August, 2006

LOK SABHA SECRETARIAT  
NEW DELHI

18, August, 2006 /Sravana 27, 1928 (Saka)

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## **COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES (2006-2007)**

Shri Ratilal Kalidas Varma - Chairman

### **MEMBERS – LOK SABHA**

2. Shri Anandrao Vithoba Adsul
3. Shri S. Ajaya Kumar
4. Shri M. Appadurai
5. Shri Biren Singh Engti
6. Shri Eknath M. Gaikwad
7. Dr. P.P. Koya
8. Shri G.V. Harsha Kumar
9. Shri Rajesh Kumar Manjhi
10. Shri Kailash Meghwal
11. Shri Rupchand Murmu
12. Shri Jual Oram
13. Shri Ashok Kumar Pradhan
14. Shri Harikewal Prasad
15. Shri Ashok Kumar Rawat
16. Shri Bajju Ban Riyan
17. Dr. (Col.) Dhani Ram Shandil
18. Shri Sugrib Singh
19. Shri Lalit Mohan Suklabaidya
20. Shri Vanlalawma

### **MEMBERS – RAJYA SABHA**

21. Shri Sharad Anantrao Joshi
22. Shri Robert Kharshiing
23. Shri Surendra Lath
24. Shri Lalhming Liana
25. Shri Harendra Singh Malik
26. Dr. Radhakant Nayak
27. Shri Nabam Rebia
28. Smt. Maya Singh
29. Shri Veer Singh
30. Shri Nandi Yellaiah

### **SECRETARIAT**

1. Dr. (Smt.) P.K. Sandhu, Additional Secretary
2. Shri P.K. Bhandari, Joint Secretary
3. Shri Gopal Singh, Director
4. Ms. J.C. Namchyo
5. Smt. Kalavati Gola

## INTRODUCTION

I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to finalise and submit the Report on their behalf, present this Tenth Report (Fourteenth Lok Sabha) on the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs - "Provision of financial assistance and protection of traditional Scheduled Castes and Scheduled Tribes artisans".

2. The Committee took evidence of the representatives of the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs on 9<sup>th</sup> February, 2005 and 18<sup>th</sup> February, 2005. The Committee wish to express their thanks to the officers of both the Ministries for placing before the Committee, material and information the Committee wanted in connection with the examination of the subject.

3. The Report was considered and adopted by the Committee on 1<sup>st</sup> August, 2006.

4. A summary of conclusions/recommendations contained in the Report is appended (Appendix).

**New Delhi**  
**August, 2006**  
**Sravana ,1928(S)**

**(RATILAL KALIDAS VARMA)**  
**CHAIRMAN**  
**COMMITTEE ON THE WELFARE**  
**OF SCHEDULED CASTES AND**  
**SCHEDULED TRIBES**



## **CHAPTER I**

### **A. Introductory**

1.1 Traditional artisans are the ones who work with hands for eking out their livelihood. They are economically independent and self-sufficient through their own efforts and through the production and sale of craft products using indigenous materials and employing inherent traditional skills. However, it is not easy for traditional artisans to make a decent living out of crafts they produce and are faced with myriad problems. The three main constraints experienced by the artisans in general and SC artisans in particular are that they do not get timely raw material at the reasonable price. Secondly, they do not get fair returns in marketing and thirdly they need technological upgradation of their products to sustain and promote their crafts. Thus well planned marketing facilities and support services are very important for the survival of traditional crafts and artisans. Some strategies are, therefore, needed to create self-sustaining, viable producer groups who could be encouraged to market their produce directly by creating awareness of their potential by developing, designing, costing and marketing of their products. The Committee have been informed that the constraints experienced by the artisans are being addressed by the respective State Governments/UT Administrations and their State Channelising Agencies.

1.2 The Committee have also been informed that the Ministry of Small Scale Industries, the Ministry of Agro and Rural Industries and the Ministry of Textiles also deal with traditional artisans. Their role in the development of traditional artisans is as under:-

**(i) Ministry of Small Scale Industries**

Ministry of Small Scale Industries designs and implements the policies and various programmes for providing infrastructure and support services to small enterprises through its field organizations, for the promotion and growth of small scale industries which are generally established by artisans or employ artisans in good number. The Ministry has no specific scheme for traditional SC artisans, but timely inputs are provided in the following ways to the artisans, including SC artisans:

- (a) Adequate credit/loans from financial institutions/banks.
- (b) Funds for technology upgradation and modernization.
- (c) Adequate infrastructural facilities
- (d) Modern testing facilities and quality certification laboratories.
- (e) Modern management practices and skill upgradation through advance training.
- (f) Market assistance
- (g) Level playing field at par with the organized sector.

The Central Footwear Training Institute is involved in developing human resource in the field of footwear industry and

impart training to the personnel in the footwear technology. The Institute offers two year diploma course in footwear design and production technology, recognized by AICTE. It helps SC artisans, who are in the trade of footwear production in large number.

**(ii) Ministry of Agro and Rural Industries**

The objective of the Ministry of Agro and Rural Industries is to integrate efforts for the development of agro and rural industries based on the local raw materials, skill and technology and for creating more employment opportunities in rural areas. The Ministry has no specific scheme for traditional SC artisans, it implements various policies, programmes and schemes related to agro and rural industries through Khadi and Village Industries Commission (KVIC) and the Coir Board with the active co-operation and participation by the Reserve Bank of India, nationalized and scheduled banks and the State Governments, which help SC artisans as well.

The KVIC undertakes the following functions which are directly beneficial to artisans in general, including SC artisans:-

- (a) Financing of eligible units and institutions;
- (b) Training of persons employed or desirous of seeking employment in khadi and village industries;
- (c) Building the reserves of raw materials and implements and supplying them at such rates as may be decided.

- (d) Promotion, sales and marketing of khadi and village industries products.
- (e) Promotion and encouragement of cooperative efforts among the persons engaged in khadi and village industries etc.

Similarly, the Coir Board undertakes the following functions which are useful for the artisans in the trade:-

- (a) Marketing of coir and coir products.
- (b) Preventing unfair competition among producers and exporters.
- (c) Assisting in the setting up of units for the manufacture of products.
- (d) Promoting cooperative organisations among producers of husks, coir fibre, coir yarn and manufactures of coir products.
- (e) Ensuring remunerative returns to producers and manufacturers etc.

### **(iii) Ministry of Textiles**

The Ministry of Textiles is responsible for policy formulation, planning, development, export promotion and trade regulation of the Textile Industry. Although the Ministry has no specific scheme for traditional SC artisans, its developmental activities like making available adequate raw material to all sectors of the textile industry and augmenting the production of fabrics at reasonable prices from the organized and decentralized sectors, help traditional SC artisans as well.

1.3 The Ministry of Social Justice and Empowerment is responsible for all round development of Scheduled Castes and to bring them in the mainstream of

national life and ensure their full participation in socio-economic development of the country. Towards economic development of Scheduled Castes 100% Special Central assistance to Special Component Plan is provided. The Ministry of Tribal Affairs is the nodal Ministry for overall policy planning and coordination of programmes of development for Scheduled Tribes. However, for the sectoral programmes and schemes for development of these communities, policy, planning, monitoring, etc. is the responsibility of the concerned Central Ministry/Department, State Government and Union Territory administration. Each Central Ministry/Department is the nodal Ministry/Department concerning its sector.

1.4 The Committee have been informed that there are no special schemes for traditional artisans with the Ministry of Social Justice and Empowerment. In the absence of any specific scheme, no guidelines have also been issued for traditional artisans. However, the Ministry has a Development Finance Institution to specially cater to the economic empowerment of the persons belonging to the Scheduled Castes, called the National Scheduled Castes Finance and Development Corporation (NSFDC). It is a Non-Banking Finance Institution, incorporated u/s 25 of the Companies Act. It caters to the needs of Scheduled Caste persons living Below Double the Poverty Line and channels funds, provided by the Ministry, through the State Channelising Agencies, against Government/bank guarantee. It provides loans at concessional rates and easy terms and also impart skill training to its target groups.

1.5 The NSFDC has sanctioned various projects for traditional artisans such as (i) Leather Products, (ii) Carpet Making, (iii) Marble Handicrafts, (iv) Handloom

Weaving, (v) Gold & Silver Smithy, (vi) Gem Stone Cutting & Polishing, (vii) Handmade Paper, (viii) Jute Fabrics/Bags, (ix) Cane & Bamboo Furniture Making, (x) Village Tannery, (xi) Batik Printing, (xii) Book Binding, (xiii) Ornaments Polishing, (xiv) Potteries, (xv) Silk Weaving, etc. on the same schematic pattern as prescribed in the NSFDC's lending policy.

1.6 The Ministry of Tribal Affairs have also informed that they do not have any scheme strictly meant for promotion and development of tribal artisans. However as per information given by the Ministry that following bifurcation of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC), the National Scheduled Tribes Finance and Development Corporation (NSTFDC) has been set up in April, 2001 as a Government company under section 25 of the Companies Act, 1956(A company not for profit). NSTFDC is a fully Government of India owned undertaking under the Ministry of Tribal Affairs. NSTFDC is the apex organization for the economic development of Scheduled Tribes.

1.7 National Scheduled Tribes Finance and Development Corporation(NSTFDC) finances enterprises run by eligible tribals. The enterprises inter-alia also includes business by tribal artisans. Tribal Cooperative Marketing Development Federation of India Limited(TRIFED) runs the TRIBES shop in Delhi which markets products of tribal artisans.

## **B. Broad Objectives/Functions of the NSFDC and NSTFDC**

1.8 The Committee have been informed that the main objectives of the NSFDC's scheme are to facilitate, promote and finance income-generating

projects for the Scheduled Caste persons living below Double the Poverty Line limits (at present, Rs.55,000/- annual family income in urban and Rs.40,000/- in the rural areas).

1.9 Modernization of technology as per market requirements, up-gradation of skills and technological up-gradation to facilitate work-process, are equally important objectives of the scheme. Its lending policy is as under:-

- (a) Term loan is given to meet the fixed cost of project which includes land, building machinery etc. for income-generation and self-employment. NSFDC provides term loan @ 6-8% p.a. up to 90% of the cost of scheme. The balance amount is provided by State Agencies as margin money/subsidy.
- (b) To bridge the gap in the required equity, Seed Capital Assistance is available for projects @ 2% p.a. costing up to Rs. 50.00 lakh per unit subject to a maximum of 80% of such equity required or Rs. 10.00 lakh, whichever is less.
- (c) With a view to providing temporary finance to a project until long-term arrangements are made, Bridge Loan is sanctioned @ 6-8% p.a. against sanctioned investment – subsidy or other type of funds sanctioned by the recognized institutions for projects costing up to Rs. 30.00 lakh.
- (d) For projects costing up to Rs. 3.00 lakh per unit, the entire working capital requirement is taken as a part of project cost. On specific request, the NSFDC considers sanction of Working Capital Loan @ 10% p.a. up to 70% of the working capital requirement within the ceiling of Rs. 7.00 lakh. It is provided to meet the recurring cost of projects.

- (e) To meet the self-employment needs of the poorest of the poor among the target-groups, NSFDC provides Micro-credit finance as short-term loan up to Rs,25,000/-. For this purpose, the NSFDC provides funds to the beneficiaries @ 5% p.a.
- (f) NSFDC has also introduced Micro Credit Finance Scheme for women (Mahila Samridhi Yojana) to meet the self-employment needs of the poor women amongst the target group. Under Mahila Samiridhi Yojana, NSFDC provides Micro Credit Finance as short term loan up to Rs.25,000/-. The funds under the scheme are provided to the beneficiaries @ 4% p.a.
- (g) Beneficiaries, amongst the target group, living Below Poverty Line are provided subsidy @ Rs.10,000/- per unit or 50% of the unit cost, whichever is less.

1.10 NSTFDC provides concessional financial assistance for viable income generating scheme(s)/project(s) through the State Channelising Agencies (SCAs) and grants for undertaking training programmes for the skill and entrepreneurial development of eligible Scheduled Tribes. The beneficiary(ies) should belong to Scheduled Tribes community and annual family income of the beneficiary(ies) should not exceed double the poverty line (DPL) income limit (presently Rs.39,500/- p.a. for the rural areas and 54,500/- p.a. for the urban areas). Its lending norms are as follows:-

- (a) NSTFDC provides Term Loan up to 90% for viable scheme(s) project(s) costing up to Rs.10.00 lakh per unit/profit centre.



Promoter's Contribution is not insisted upon for scheme(s)/project(s) costing up to Rs.1.00 lakh. However, only 2 to 5% is required for scheme(s)/project(s) costing above Rs.1.00 lakh per unit/profit centre, depending on the cost of unit.

**Interest Rates applicable is as under**

| <b>Amount of loan<br/>Per Unit/Profit Centre<br/>(NSTFDC'S Share)</b> | <b>Interest per annum<br/>Chargeable To **</b> |                         |
|---|--|-------------------------|
|   | <b>SCAs</b>                                    | <b>Beneficiary(ies)</b> |
| <b>a) Upto Rs.5.00 lakh</b>   | <b>3%</b>                                      | <b>6%</b>               |
| <b>b) Above Rs.5.00 lakh</b>  | <b>5%</b>                                      | <b>8%</b>               |

\*\* The above rates of interest are not on slab basis.

Repayment of the loan has to be made within a maximum period of 10 years, including suitable moratorium period .

- (b) Bridge loan may be provided by the NSTFDC against subsidy/capital incentives etc. available for the scheme(s)/project(s) through SCAs to meet the gap in funding requirement of scheme(s)/project(s) costing upto Rs.10.00 lakhs per unit/profit centre. Interest rate on Bridge Loan is at par with rate of interest for term loan.
- (c) A scheme titled "Adivasi Mahila Sashaktikaran Yojana" has been launched for providing concessional financial assistance exclusively for the Scheduled Tribes women for viable unit costing up to Rs.50,000/-. Under the scheme, promoter contribution is not insisted upon. Rate of interest @ 2% p.a. is charged from the SCAs and the SCAs may charge maximum 4% p.a. from the women beneficiaries. Maximum repayment period under the scheme is 10 years including suitable moratorium period.

- (d) For undertaking procurement and marketing activities of agricultural/minor forest produce and related activities, financial assistance in the form of Term Loan is provided by NSTFDC to the Central/State owned organisations/National Level Federations e.g. TRIFED etc. engaged in this field. For financial assistance routed through the SCAs, interest is charged @ of 4% p.a. from SCAs. SCAs may charge interest up to 7% p.a. from the implementing agencies and/or ultimate beneficiaries. For the financial assistance provided directly to the Central/State owned organisations, other than the regular SCAs of NSTFDC, interest is charged @ 7% p.a.
- (e) For imparting skill and entrepreneurial development training to the eligible Scheduled Tribes so as to create opportunities for employment/self employment, up to 85% of the recurring expenditure of the training programme is extended by NSTFDC as grants with the remaining 15% contributed by the SCA and/or implementing agencies.
- (f) NSTFDC may provide one time assistance in the form of grant up to Rs.1.00 lakh per SCA for computerization of their database. However, the grant is not available to the SCAs who have already availed the same from NSFDC/Ministry of Social Justice & Empowerment/Ministry of Tribal Affairs.

1.11 As stated in para No.1.8 that the main objective of the NSFDC's schemes is to facilitate, promote and finance income generating schemes of Scheduled

Caste population living below double the poverty line limits for their economic upliftment. District Credit Plans, special awareness campaigns and skill training have been promoted in SC – concentrated districts to improve quality of delivery.

### **C. State Channelising Agencies**

1.12 The Committee have been informed by the Ministry of Social Justice & Empowerment that all the above schemes are being implemented by State Channelising Agencies(SCAs). NSFDC is a National-level Finance and Development Corporation, which in turn provides term loans to State Channelising Agencies. The State level Scheduled Castes Development Corporations (SCDC's), which work as Channelising agencies for the apex corporations, exploit the loan raising potential available with the local banks. SCDCs provide composite loans arranged from the apex corporations and local banks, provide subsidy from Special Central Assistance (SCA) and the margin money loan from their share capital.

1.13 The Ministry of Social Justice and Empowerment have also stated that there are 26 State-level Scheduled Caste Development Corporations (SCDCs) which are working for the economic development of Scheduled Castes. They extend loans, provide subsidy and training to the identified Scheduled Caste persons including traditional artisans for undertaking projects for self employment. Some of these corporations are also catering to the requirements of other weaker sections of the society, e.g. Scheduled Tribe, OBC, Minorities etc. The main functions of SCDCs include identification of eligible SC families and motivating them to undertake economic development schemes, sponsoring

the schemes to financial institutions for credit support, providing financial assistance in the form of the margin money at a low rate of interest, providing subsidy out of the funds made available to the States under the Scheme of Special Central Assistance to Special Component Plan of the States to reduce the repayment liability and providing necessary tie up with other poverty alleviation programmes. For facilitating loans to Scheduled Castes, the SCDCs tie up with the local banks, National Scheduled Castes Finance and Development Corporation (NSFDC) and National Safai Karamcharis Finance and Development Corporation (NSKFDC).

1.14 The Ministry of Tribal Affairs have stated that the scheme for assistance to the State Scheduled Castes Finance and Development Corporations was introduced in the year 1978-1979 as a centrally sponsored scheme. These corporations were catering to the needs of both Scheduled Castes and Scheduled Tribes. However, with the formation of the Ministry of Tribal Affairs In October, 1999, the scheme has been bifurcated from the Ministry of Social Justice & Empowerment, w.e.f. April, 2000. At present, STFDCs are functioning in States and UTs with a sizeable Scheduled Tribes population. These corporations provide loans and margin money to Scheduled Tribe entrepreneurs while the State Governments provide the subsidy component. These corporations organise training programmes for the upgradation of skills of the Scheduled Tribe members in the fields of agriculture, industry and services.

1.15 When asked about the specific role of State Channelising Agencies in the implementation of schemes/projects sanctioned by the NSFDC, the Ministry stated that contracted liabilities of these agencies include the following:-

- (a) Identification of viable economic activities.
- (b) Scrutiny and appraisal of projects.
- (c) Sponsorship of projects to be funded by the NSFDC.
- (d) Selection of beneficiaries.
- (e) Obtaining surety from the loan applicants.
- (f) Providing forward and backward linkages.
- (g) Monitoring of project implementation.
- (h) Maintenance of loan accounts and recovery of dues.
- (i) Publicity of schemes.
- (j) Concurrent evaluation of projects.

1.16 The Committee have been further informed that the monitoring mechanism available with the Ministry of Social Justice and Empowerment to monitor the work of NSFDC and State Channelising Agencies in respect of sanctioning of loans, disbursement of loans and recovery, is as under:-

- (i) Monthly & Quarterly Progress reporting of state-wise/gender-wise sanctions, disbursements, beneficiaries covered, recovery of loans etc. by the NSFDC to the Ministry.
- (ii) Quarterly reporting system of utilisation of Special Central Assistance Funds by SCDCs to the Ministry.
- (iii) Officers of the Ministry i.e. Joint Secretary (Scheduled Caste Division) and Joint Secretary & Financial Advisor are represented in the Board of Directors of NSFDC.

- (iv) Periodic reviews of NSFDC and SCDCs by the Ministry with reference to their performance and working.
- (v) Officers of the Ministry and NSFDC have been nominated on the Board of SCDCs.

1.17 In this regard the Ministry of Tribal Affairs also informed that the NSTFDC's financial assistance is extended through the State Level Channelising Agencies nominated by the respective State/UT Governments. Annual allocation of funds is made to the SCAs for each financial year. Periodic interaction is made with such SCAs for implementation of the assisted programmes. Further under NSTFDC assisted programmes up to 90% of the requirement of funds for the viable income generating activities having a project cost up to Rs.10.00 lakh per unit/profit centre is available as NSTFDC's share and the remaining amount is contributed by the SCAs in the form of subsidy/Loan and by the beneficiary(ies) as Promoters' contribution hence no need is felt to involve the Banks where rates of interest are normally higher. Therefore, NSTFDC at present does not operate through any banks. However, in the States of Nagaland, Mizoram and Meghalaya three banks namely Nagaland State Cooperative Bank, Mizoram Urban Cooperative Bank Limited and Meghalaya Cooperative Apex Bank respectively have been nominated as the State Channelising Agencies by the concerned State Governments.

1.18 It has been further stated that NSTFDC monitors implementation of its assisted schemes/projects from time to time. For facilitation monitoring, the following steps are taken:-

- (i) Funds utilization reports are sought by NSTFDC for ensuring proper end use of the funds released to the SCAs. These reports, inter-alia, contain details of the assisted beneficiaries, rural/urban based and details of funds utilization etc.
- (ii) Zonal Officers of NSTFDC generally participate in Project Implementation Committee Meetings of the SCAs and periodically undertake field visits for evaluation of end use of funds and inspection of the assets etc. Chairman-cum Managing Director and other officers from the HQ also inspect NSTFDC financed schemes on a sample basis during their tours.
- (iii) The Chairman-cum-Managing Director NSTFDC or his/her nominee attends the Board meetings of the SCAs and the SCAs have been advised to place the status of the NSTFDC assisted programmes in their Board meetings.

1.19 The Programme Evaluation Organisation of the Planning Commission has been assigned the evaluation study of NSTFDC assisted schemes(s)/projects(s) to begin with in the States of Andhra Pradesh, Gujarat, Nagaland and Orissa. The evaluation study inter alia includes the working of the SCAs in respect of NSTFDC assisted schemes/programmes.

**1.20 The Committee note that the Ministries of Small Scale Industries, the Agro and Rural Industries and the Ministry of Textiles have been**

implementing the policies and various programmes for providing infrastructure and support services to small enterprises through their field organizations for the promotion and growth of rural industries based on the local raw materials, skill and technology and for creating more employment opportunities in rural areas. However, the Committee observe that these Ministries have no specific scheme for traditional SC/ST artisans. In the opinion of the Committee, a focused approach towards the development of SC/ST artisans is possible only if these Ministries start schemes separately and implement the same in consultation with the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs which are the nodal Ministries for overall policy, planning and coordination of programmes of development of the SCs/STs. The Committee, therefore, urge the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs to pursue the matter with these Ministries to start specific schemes/programmes, which will help traditional Scheduled Caste/Scheduled Tribe artisans.

1.21 The Committee also note that in the absence of any specific scheme, no guidelines have been issued for traditional artisans by the Government. Keeping in view the specific need of schemes for traditional Scheduled Caste/Scheduled Tribe artisans, the Committee recommend that both the Ministries of Social Justice and Empowerment and Tribal Affairs should take up the case for preparing specific schemes and issuing of guidelines for Scheduled Caste/Scheduled Tribe artisans with the Planning Commission at the earliest so that specific need of poor Scheduled Caste / Scheduled Tribe artisans could be fulfilled in proper manner.



1.22 The Committee note that NSFDC/NSTFDC have been financing variety of schemes/projects for the economic development of Scheduled Castes and Scheduled Tribes. Other financial institutions and Banks also support such programmes on receipt of proposals provided these meet their formal requirements. However, there is no specific earmarking for SC/ST artisans, Activities of Artisans come under both Industry and service sectors, for which 50% of the total sanctioned Budget is allocated. The Committee feel that both the Ministries should take consistent steps to achieve the main objective of the NSFDC/NSTFDC schemes to facilitate, promote and finance income generating schemes. Therefore, the Committee suggest that separate funds should be allocated to these disadvantaged groups of SC/ST artisans in order to provide them with adequate opportunities for employment in an attempt to improve their productivity in the developmental process.

**D. Loan applications and Publicity**

1.23 The Committee were intimated by the Ministry of Tribal Affairs that proposals forwarded by the SCAs are examined by NSTFDC and wherever necessary, additional detail/information is sought. The complete proposals meeting the norms of lending policy of NSTFDC are generally sanctioned within 2-3 months.

1.24 The Committee desired to know about the mechanism whereby the illiterate loanees are given proper guidance/assistance so as to avoid rejection of their loan applications. It has been informed that NSTFDC is operating through

SCAs and most of the SCAs are having their Branch Offices at District level and they provide necessary assistance to the loanees including illiterate loanees. In particular under the group schemes proposals are formulated and prepared by the SCAs. Further, Zonal Offices of NSTFDC at Hyderabad, Jaipur, Bhubaneshwar, Guwahati and Bhopal are also extending necessary assistance.

1.25 The Committee also desired to know the figures regarding receipt of loan applications through State Channelising Agencies and the number of applications selected/rejected during the last three years and the reasons for rejection of application. In reply, they have informed that the proposals received in the previous years but not sanctioned during those years are carried forward to the next year and, therefore, the number of proposals sanctioned and cancelled/rejected in a particular financial year could be higher than the number of the proposals received. The proposals, which do not fulfil conditions and the norms, are rejected. Details of proposals received, sanctioned and rejected during the three years (2001-02 to 2003-04) are stated to be as under:-

|       | 2001-2002            |            |                        | 2002-2003            |            |                        | 2003-04              |            |                        |
|-------|----------------------|------------|------------------------|----------------------|------------|------------------------|----------------------|------------|------------------------|
|       | Details of Proposals |            |                        | Details of Proposals |            |                        | Details of Proposals |            |                        |
|       | Received             | Sanctioned | Cancelled/<br>Rejected | Received             | Sanctioned | Cancelled/<br>Rejected | Received             | Sanctioned | Cancelled/<br>Rejected |
| Total | 225                  | 141        | 50                     | 169                  | 159        | 39                     | 134                  | 163        | 57                     |

1.26 The Ministry of Tribal Affairs have also furnished the following information showing steps taken by NSTFDC for popularisation of the schemes/programmes:-

- 1) Advertisements have been released in various National/Regional newspapers/magazines etc.

- 2) Guidelines have been brought out in nine regional languages viz. Bengali, Gujarati, Kannada, Tamil, Malayalam, Telugu, Oriya, Marathi and Urdu.
- 3) Launched its website [\\_www.nstfdc.nic.in\\_](http://www.nstfdc.nic.in) in April, 2003 containing the details of assisted programmes.
- 4) Further, in order to reach out to the masses, NSTFDC periodically organizes public assets distribution functions in which assets are distributed to the beneficiaries.
- 5) Participation in melas/fairs organized by the various agencies/organisations.

1.27 The Committee have been informed by the Ministry of Social Justice and Empowerment that mechanism exists at the level of State Channelising Agencies to provide necessary guidelines/assistance to illiterate loanees so as to avoid rejection of their loan applications. The District/Field Offices of the SCAs guide and assist the loanees to complete their loan applications. Details of number of loan applications received through the State Channelising Agencies and the number of applications selected/rejected State-wise during the years (2001-02, 2002-03, 2003-04 and 2004-05) are given at **Appendix -I.**

1.28 The four main reasons for rejections are:

- (i) Overdue of the SCAs.
- (ii) Non-availability of government guarantee for the projects.
- (iii) Non-furnishing of the Utilization Certificates by the SCAs.
- (iv) Applications found in breach of the prescribed norms.

1.29 They have further stated that following steps have been taken to popularize the various schemes sanctioned by NSFDC during the last three years:-

- (i) Wide Publicity of the NSFDC's Programmes through the State Channelising Agencies (SCAs) and their field offices.
- (ii) Awareness Campaigns in Scheduled Castes concentrated districts.
- (iii) Publicity of the NSFDC's lending guidelines at District Employment Exchanges, ITIs, Polytechnics etc.
- (iv) Publicity through Mass Media and Question and Answer Programmes in All India Radio.
- (v) Publicity through the Zonal Offices of NSFDC.
- (vi) Publicity through translation of Lending Guidelines in Major Indian Languages and their distribution in the States through the State Channelising Agencies.
- (vii) Publicity through FAQ in major Indian Languages on the Web-site.

**1.30 The Committee note that NSTFDC operates through SCAs and most of the SCAs are having their Branch Offices at District Level. In addition, Zonal Offices of NSTFDC at Hyderabad, Jaipur, Bhubaneshwar, Guwahati and Bhopal are also extending necessary assistance. The Committee note that these Zonal and Regional Offices are located at cities from where only a few tribals particularly from urban areas could be reached. The Committee, therefore, recommend that the location of the SCA offices**

should be closer to tribal inhabited areas rather than at district headquarters so that maximum number of tribals could be reached under different schemes.

1.31 The Committee are concerned about the rejection of loan applications. It has increased during the year 2004-05 in both the corporations. The Committee desire that more practical and rational approach should be adopted while considering loan applications so that the rejection of applications of the needy SC/ST persons could be minimized. The Committee note that one of the reasons for rejection of loan applications is non-availability of government guarantee for the projects. They feel that State Governments have not taken these schemes seriously for the upliftment of poor SC/ST people. They are yet to take these schemes at priority level. The Committee would like to recommend that the State Governments should be made aware of the importance of these schemes so that they may reconsider the question of giving Government guarantee and find out some other alternative to utilise the corporations' money fully and adequate funds could be allocated to these disadvantaged groups in time in order to provide them with adequate opportunities for employment.

1.32 The Committee note that steps have been taken by the NSFDC/NSTFDC for popularisation of the schemes/programme among the target groups by using the print and electronic media/awareness campaigns and training institutes, distributing brochures containing lending guidelines and participating in melas/fairs organized by various

agencies/organisations etc. The Committee strongly feel that unless Scheduled Caste/Scheduled Tribe persons are made aware of the availability of various schemes/programmes, they cannot take benefits of these schemes and take up the work properly. Therefore, the proper attention should be given to publicity of these schemes. The Committee also desire that both the Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs should take up the work of educating SCs/STs about the schemes in their own language so that they may avail themselves the benefits of these economic activities more easily. In the opinion of the Committee audio-video cassettes in regional languages can be prepared highlighting the benefits and details of the schemes and programmes implemented by the SCAs for the welfare of the poor SC/ST artisans and broadcast/telecast on National/Regional Relay Stations to create optimum awareness among the masses. The steps taken and progress achieved in this regard should be communicated to the Committee.

**E. Potential Economic Activities and amount disbursed to small/rural artisans.**

1.33 As already stated in para No.1.5 the following trades and other economic activities have been identified having high relevance and potential for the development of artisans:-

- (a) Leather Products
- (b) Carpet Making
- (c) Marble Handicrafts

- (d) Handloom Weaving
- (e) Gold & Silver Smithy
- (f) Gem Stone Cutting & Polishing
- (g) Handmade Paper
- (h) Jute Fabric/Bags
- (i) Cane & Bamboo Furniture Making
- (j) Village Tannery
- (k) Batik Printing
- (l) Ornaments Polishing
- (m) Potteries
- (n) Silk Weaving

1.34 The number of SC artisans who were benefited under the NSFDC schemes during the years from 1.4.2001 to 31.3.2004 was 281. Further the Ministry of Social Justice & Empowerment have furnished the following information regarding the amount advanced under some of the above scheme/project by the NSFDC during the years 2001-02, 2002-03 and 2003-04:-

| Sl. No. | Scheme                         | (Rs. In Lakhs)         |         |         |        |
|---------|--------------------------------|------------------------|---------|---------|--------|
|         |                                | Amount Disbursed (Rs.) |         |         |        |
|         |                                | 2001-02                | 2002-03 | 2003-04 | Total  |
| 1.      | Leather Products               | 134.20                 | 126.55  | 6.75    | 267.50 |
| 2.      | Marble Handicrafts             | 2.10                   | Nil     | Nil     | 2.10   |
| 3.      | Handloom Weaving               | 0.27                   | Nil     | Nil     | 0.27   |
| 4.      | Gold & Silver Smithy           | 11.20                  | 15.65   | 12.55   | 39.40  |
| 5.      | Cane & Bamboo Furniture making | 4.20                   | 1.20    | Nil     | 5.40   |
| 6.      | Batik Printing                 | 2.98                   | Nil     | 4.56    | 7.54   |

1.35 Percentage of lending to small/rural artisans during each of the above mentioned period is as given below:-

| (Rs. in Crore)        |               |  |                                      |
|-----------------------|---------------|--|--------------------------------------|
| Year                  | Total (Rs.)   | Disbursement to Small/rural artisans (Rs.) | % of lending to small/rural artisans |
| 2001-02               | 173.80        | 1.64                                       | 0.94                                 |
| 2002-03               | 160.07        | 3.08                                       | 1.92                                 |
| 2003-04               | 113.07        | 0.53                                       | 0.47                                 |
| <b>3-Year Average</b> | <b>148.98</b> | <b>1.75</b>                                | <b>1.17</b>                          |

1.36 During the course of evidence when the Committee wanted to know the schemes for people engaged in leather work and the number of Scheduled Castes that have been identified and covered under the schemes being implemented by them, the representative of the NSFDC replied:-

“I want to say in short that Scheduled Caste Development Corporation is conscious about the matter. All other corporations, such as pertaining to leather industries, are doing their work. But our role is specific. I am speaking in the context of leather, metal and artisans that the series of exploitation includes three things. One relates to the problem in payment of wages to labour. For instance leather industries, metal industries and all such other industries are there. Take the example of leather which includes 12 steps of processing and the role of middleman is another problem. In addition to this due to globalisation and opening up of new markets, raw material is not available in time to the villagers and Mr. Chairman is well aware of this fact. He had desired that an ideal project covering all industries from khadi and village industries to leather corporations should be prepared and accordingly four to five projects have been prepared. We may send their details later. But taking into account their drawbacks, an ideal project can be chalked out in future”.



1.37 The criteria adopted by NSTFDC for fixing the targets for the schemes regarding assistance and protection of traditional ST artisans are as follows:-

1. Based on the availability of financial resources, at the beginning of each financial year, the funds of NSTFDC are notionally allocated to each State/UT based on its tribal population with respect to the total ST population of the country.
2. Further, NSTFDC guidelines prescribe the following broad sectoral norms for availment of funds by the State Channelising Agencies:

|      |  |       |
|------|--|-------|
| i.   | Agricultural & Allied Sector                   | : 50% |
| ii.  | Industrial Sector                              | : 10% |
| iii. | Service Sector<br>(including transport sector) | : 40% |
3. There is no specific earmarking for ST artisans. However, for activities of Artisans, which come under both Industry & Service Sector, 50% of the total Sanctioned Budget is allocated. Actual sanction of projects for Artisans, however, depends on receipt of complete proposals from SCA.

1.38 The Committee have been further informed that, NSTFDC provides financial assistance to eligible STs for viable income generating schemes/projects including development of small cottage and village industries. When the Committee asked as to how does NSTFDC ensure that assistance of the Corporation reaches the poor and needy ST artisans particularly of rural areas they replied that at the beginning of each financial year, funds are notionally allocated by the NSTFDC to SCAs in proportion to the Scheduled Tribe population in the respective State/UT. This is intimated to SCAs. The

guidelines to the SCAs provide for ensuring the flow of funds in such a manner so as to maintain proper balance among different districts/regions, sector and achieve an equitable gender-wise balance among the beneficiaries.

1.39 The amount advanced under each of the scheme/project and percentage of total finance by the NSTFDC under the projects/trades open for finance to small/traditional Scheduled Tribe artisans during the years 2001-02 to 2004-05 is given below:-

| Year                            | NSTFDCs Share | Total Amount disbursed (Rs.) | (Rs. in crore)  |                           |
|---------------------------------|---------------|------------------------------|-----------------|---------------------------|
|                                 |               |                              | For ST Artisans |                           |
|                                 |               |                              | Amount (Rs.)    | % over total disbursement |
| 2001-02                         | 63.25         | 27.50                        | 0.25            | 0.91%                     |
| 2002-03                         | 98.98         | 42.16                        | 0.11            | 0.26%                     |
| 2003-04                         | 79.15         | 35.73                        | 0.56            | 1.57%                     |
| 2004-05 (April, 04 to Feb., 05) | 43.73         | 37.65                        | -               | -                         |

1.40 When the Committee desired to know the reasons for not utilizing fully the total funds allocated for the purpose during above mentioned period, it was stated that during financial years 2001-02 and 2002-03, sanctions of the schemes/projects were higher than the targets fixed for those years. However, there was a shortfall in sanctions during 2003-04 which was primarily on account of a considered decision taken by the Board of the Corporation (NSTFDC) to adopt a cautious approach towards release of further funds to the defaulting SCAs in view of mounting overdues. After sanctioning of scheme(s)/project(s), SCAs are required to complete pre-requisite formalities. In addition, the NSTFDC guidelines stipulated certain conditions for release of funds to the SCAs hence gap exists between the sanctions and disbursements.

1.41 State/UT-wise details of scheme(s)/Projects sanctioned by NSTFDC upon its incorporation and funds released to the State Channelising Agencies (SCAs) for the years 2001-02, 2002-03 and 2003-04 are given at Appendix-II, III & IV respectively.

**1.42 The Committee find that although the main objective of the NSFDC's schemes is to facilitate, promote and finance income generating schemes of SC population living below double the poverty line limits for their economic upliftment, there is no clear cut strategy on the part of the Government to achieve the said targets. The Committee note that during the last three years (1.4.2001 to 31.3.2004) only 281 SC artisans were benefited under the NSFDC schemes. They also find that percentage of lending to small/rural artisans was 1.92% in 2002-03 and it came down to 0.47% in 2003-04. The Committee would like to highlight that keeping in view the slow progress of the schemes, the NSFDC should strengthen the monitoring of the scheme at both the Central and State levels by conducting field visits by senior officers to have first hand information about the actual implementation of the schemes.**

**1.43 The Committee also express their concern over the fact that from NSTFDC's share of Rs. 63.25 crore, Rs. 98.98 crore, Rs. 79.15 crore and Rs. 43.73 crores, only Rs. 27.50 crores, Rs. 42.16 crores, Rs. 35.73 crores and Rs. 37.65 crores have been disbursed in 2001-02, 2002-03, 2003-04 and 2004-05 respectively. Although the Ministry has given their reasons for these unutilized amounts, the Committee feel that non-utilization of allotted funds indicate a lack of initiative on the part of the NSTFDC to work out strategies for optimum utilization of resources and getting more**

resources to finance schemes for employment and poverty alleviation among STs. The Committee, feel that the NSTFDC has not performed well in utilizing the available funds and consequently there has been a reduction in the budgetary allocations. Such a trend is unhealthy particularly when more and more employment opportunities are required to be created with the aim of eradicating poverty among poor STs. In the opinion of the Committee due to reduction in the grants for schemes the STs suffer for no fault of theirs. The Committee, therefore, recommend that a meeting of State Governments should be convened at the highest level at the earliest, to resolve the perennial problem of non-submission or late submission of utilization certificates and steps taken and progress achieved in this regard may be communicated to the Committee.

1.44 The Committee further desire that both, NSFDC and NSTFDC should prepare separate schemes for SC and ST artisans who are really at the lowest level of the society and deserve special attention from the Government. Apart from providing finance, these artisans should be provided training in various trades which may be suitable in the area of their residence so that they can make out a decent living and lead an honourable life in the society.

1.45 The Committee feel that the schemes for economic activities are very important Schemes where NSFDC/ NSTFDC extend financial assistance to the SCs/STs. The Committee also urge both the Ministries to make all out efforts to fully utilize the sanctioned funds so that the number of

beneficiaries covered under the schemes increase substantially and the scheme is able to make a big impact on the economic condition of the poor Scheduled Caste/Scheduled Tribe families.

1.46 The Committee are concerned about the steep reduction in the shares of NSFDC/NSTDC and number of beneficiaries during the last three years. The Committee are unhappy to note that there are considerable variations from State to State in the net disbursement to the beneficiaries of NSFDC under various schemes. The Committee apprehend that the poor progress in schemes is due to lack of coordination and poor response of the State Governments. The Committee desire that particular attention may be given to those States/UTs where disbursement to the beneficiaries are very less and the corporations should be more conscious in future about their social obligation towards SCs/STs in the matter of disbursement of loans to them. The Committee are also of the firm view that before launching any scheme Government should first take the concurrence and approval of the scheme from States and should examine whether adequate infrastructure exists in States/UTs for launching such schemes. Merely launching of scheme does not serve the purpose as it needs to be sustained by follow up measures to achieve the targets.

1.47 However, the Committee find that no annual targets are fixed for utilizing the funds or for covering the persons during a financial year. The Committee, therefore, desire that specific targets, both financial and physical should be fixed and the performance of the two Corporations and SCAs can be reviewed in the light of those targets.

**F. Amount sanctioned during the 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> Five Year Plan Periods**

1.48 As per the statement provided to the Committee the project-wise details of amount sanctioned by the NSFDC, its share and disbursement to SC artisans during 8<sup>th</sup> & 9<sup>th</sup> Plan period is as under :

| (Rs. in lakhs) |  |               |              |
|----------------|--|---------------|--------------|
|                |  | NSFDC's share | Disbursement |
| 1.             | 8 <sup>th</sup> Five Year Plan                     | 124.07        | 108.25       |
| 2.             | 9 <sup>th</sup> Five Year Plan                     | 912.79        | 433.89       |
| 3.             | Grand Total 8 <sup>th</sup> & 9 <sup>th</sup> Plan | 1036.86       | 542.14       |

1.49 It has been further informed that during 8<sup>th</sup> and 9<sup>th</sup> Five Year Plans, no special schemes for traditional artisans were implemented by the Ministry. The details of the schemes sanctioned by the NSFDC for traditional artisans during 8<sup>th</sup> and 9<sup>th</sup> Five Year Plans are given at Appendix -V. Besides, similar details for the 10<sup>th</sup> Five Year Plan are placed at Appendix -VI.

1.50 The Committee have also been informed that targets for the schemes to be sanctioned are fixed for all the traditional artisans beneficiaries, including Scheduled Castes. No separate targets are set exclusively for the traditional SC artisans. The criterion for fixing the target is the Scheduled Caste population represented by each State/UT in proportion to the SC population of the country.

1.51 It has been further informed that NSFDC channelizes its funds only through the State Scheduled Castes Development Corporations for the income-generating schemes of Scheduled Caste persons living below double the poverty line.

1.52 When asked about the reasons for not utilising fully approved funds for the purpose during 8<sup>th</sup> and 9<sup>th</sup> Five Year Plans, the Committee have been informed that the NSFDC sanctioned viable projects received from its State Channelising Agencies. The gap between sanctioned and disbursed amounts

arose primarily on account of the incapacity of the State Channelising Agencies to meet the norms prescribed for releasing disbursement [i.e. (i) availability of Government/bank guarantee, (ii) SCA's repayment performance and (iii) receipt of utilisation certificates of released funds].

1.53 Regarding the steps taken by the Ministry of Tribal Affairs to improve the poor conditions of these traditional Scheduled Tribe artisans during 10<sup>th</sup> Five Year Plan, the Committee have been informed that the Ministry besides providing opportunities of training in different vocations has also been helping tribal entrepreneurs by assisting them in the form of soft term loans through NSTFDC and also through market development activities of TRIFED including TRIBES shop.

1.54 It has been further stated that the TRIFED, an apex level cooperative society, was registered under Multi-State Cooperative Societies Act, 1984. Their Bye-Laws have been amended during 2003 in consonance with the Multi-State Cooperative Societies Act, 2002. The overall monitoring and administrative control of the organisation is vested with the Board of Directors of TRIFED, which is also represented by two official members of the Union Government. As and when required, the Ministry of Tribal Affairs, being the administrative Ministry, also issues orders/guidelines from time to time.

**1.55 The Committee are constrained to note that as against Rs.124.07 lakhs for the 8<sup>th</sup> Five Year Plan and Rs.912.79 lakhs for the 9<sup>th</sup> Five Year Plan NSFDC could disburse only Rs.108.25 lakh during the 8<sup>th</sup> Five Year Plan and Rs.433.89 lakhs in 9<sup>th</sup> Five Year Plan to SC artisans. Similarly, during the 10<sup>th</sup> Five Year Plan period NSFDC disbursed so far only**

Rs.353.32 to SC artisans out of its share of Rs.560.82. The reasons for not utilising fully approved funds are stated mainly due to (i) non-availability of Government Bank guarantee (ii) SCA's repayment performance and (iii) non-receipt of utilisation certificates of released funds. The Committee desire that the NSFDC should make all out efforts to remove the aforesaid shortcomings on priority so that the benefits of the scheme could percolate to the poor section of Scheduled Castes living below double the poverty line.

1.56 The Committee also note that the NSFDC channelizes its funds only through the State Scheduled Castes Development Corporations for the income generating schemes of SC persons living below double the poverty line. The Committee, feel that lack of easy accessibility in rural and remote areas and the long procedural formalities for taking loans make them easy prey to the private money lenders. The Committee, therefore, recommend that these income generating schemes should not only be limited to SC persons living below double the poverty line but those living below the poverty line should also be included in these schemes. They further recommend that some other governmental/non-governmental agencies should also be involved in this work and the loan procedure should be simplified so that more and more SC/ST artisans are able to avail of the loans in time of need. This would go a long way to save the poor SC/ST artisans from the clutches of money lenders.



1.57 The Committee also note that to improve the poor conditions of traditional ST artisans during the 10<sup>th</sup> Five Year Plan, the Ministry of Tribal Affairs, besides providing opportunities of training in different vocations has also been helping tribal entrepreneurs by assisting them in the form of term loans through NSTFDC and also through market development activities of the TRIFED including TRIBES shop. The Committee desire that the duration of these training courses should be sufficiently long so that these people can really learn the trade and become self sufficient. The Committee also desire that the Government should set up a body consisting of representatives of the Ministry of Tribal Affairs, NSTFDC and State Government concerned to identify the schemes which could be taken up in a particular area depending upon the resources and skills of the people inhabiting that area and lay down the financial targets for providing credit facilities and proper co-ordination among the Centre, States and NSTFDC helping in the operation of lending schemes for the STs.

#### **G. Training Centres**

1.58 The Committee have been informed that the NSFDC has sanctioned 28 courses for 8 trades covering 560 SC trainees (particularly women) for 9 SC concentrated districts. These districts are located in West Bengal. The training programmes are likely to benefit mostly Scheduled Caste women from rural areas. In future, NSFDC plans to start such programmes in other States/UTs as

well. These courses cover the trades planned for rural artisans and the following trades are to be covered.

1. Tailoring
2. Jute Spinning & Weaving
3. Cotton Textiles
4. Non-Mulberry Tassar
5. Cloth Printing
6. Mat Making
7. Brush Broom making
8. Leather Footwear

1.59 As per the policy effective from 1.10.2002, NSFDC provides 100% recurring cost on programme to programme basis in the form of grants only to Government/Semi-Government Institutions for organizing short-term skill training in potential trades. It has been further stated that the number of such job oriented training programmes conducted during the three years are 61(2002-03), 65 (2003-04) and 115(2004-05), and the total number of SC beneficiaries provided training are 1484 (2002-03), 1367 (2002-04) and 2345 (2004-05). The candidates were given stipend @ Rs. 600/- p.m. per trainee to cover their incidental expenses.

1.60 The Committee have been informed that the Ministry of Tribal Affairs provides financial assistance for setting up and running the Vocational Training Centres to the State Governments as well as voluntary organisations for promotion of vocations/skills including traditional art and craft. The autonomous body of the Ministry, NSTFDC provides grants for the skill and entrepreneurial programmes.

1.61 The details of financial assistance provided during the years 2001-02 to 2003-04 for running the Vocational Training Centres to State Governments as well as NGOs is given below:-

(Rs. in lakh)

| Sl. No. | Name of the State/ UT | Funds released for VTCs |       |              |       |              |       |
|---------|-----------------------|-------------------------|-------|--------------|-------|--------------|-------|
|         |                       | 2001-02                 |       | 2002-03      |       | 2003-04      |       |
|         |                       | State Govts.            | NGO's | State Govts. | NGOs  | State Govts. | NGOs  |
| 1       | Andhra Pradesh        | 145.16                  | 52.53 | -            | 29.40 | 107.6        | -     |
| 2       | Arunachal Pradesh     | -                       | -     | -            | 4.80  | -            | -     |
| 3       | Assam                 | -                       | 21.37 | 44.26        | 18.99 | -            | 21.09 |
| 4       | Chhattisgarh          | -                       | 7.22  | 118.95       | 1.40  | 134.55       | -     |
| 5       | Gujarat               | 86.27                   | -     | 29.79        | 48.00 | 141.46       | -     |
| 6       | Jammu & Kashmir       | 10.07                   | -     | 46.71        | -     | -            | -     |
| 7       | Karnataka             | 40.50                   | -     | -            | 27.23 | -            | 13.98 |
| 8       | Madhya Pradesh        | -                       | 0.82  | -            | 44.17 | -            | 28.60 |
| 9       | Maharashtra           | -                       | -     | -            | 4.80  | 73.52        | 6.99  |
| 10      | Manipur               | -                       | -     | -            | 4.80  | -            | -     |
| 11      | Meghalaya             | -                       | -     | -            | 2.40  | -            | 6.78  |
| 12      | Mizoram               | 18                      | -     | 36           | -     | 61.08        | -     |
| 13      | Nagaland              | -                       | 14.46 | -            | 29.55 | -            | -     |
| 14      | Orissa                | -                       | 3.53  | 64.15        | 20.89 | -            | 26.35 |
| 15      | Sikkim                | -                       | -     | -            | -     | 16.34        | -     |
| 16      | Tamil Nadu            | -                       | -     | -            | 2.40  | -            | 6.99  |
| 17      | Tripura               | -                       | -     | 54           | -     | -            | -     |
| 18      | West Bengal           | -                       | -     | 6.13         | -     | -            | -     |
| 19      | Dadra & Nagar Haveli  | -                       | -     | -            | 2.40  | -            | 7.23  |

1.62 When asked where these training facilities are located and when are these training programmes usually conducted/organized, the Committee were informed that responsibility of conducting/organising the Vocational Training Courses (VTCs) lies with the State Government/NGO concerned. Duration of

courses per student in each VTC is one year. The details of the training programmes held during the last three years are given below:

| S.No. | Name of the State/UT | Number of training programmes |           |               |           |               |           |
|-------|----------------------|-------------------------------|-----------|---------------|-----------|---------------|-----------|
|       |                      | 2001-02                       |           | 2002-03       |           | 2003-04       |           |
|       |                      | State Govts.#                 | NGOs      | State Govts.# | NGOs      | State Govts.# | NGOs      |
| 1.    | Andhra Pradesh       | 45                            | 15        | -             | 15        | 45            | -         |
| 2.    | Arunachal Pradesh    | -                             | -         | -             | -*        | -             | -         |
| 3.    | Assam                | -                             | 5         | 50            | 5         | -             | 10        |
| 4.    | Chhattisgarh         | -                             | 5         | 60            | 5         | 60            | -         |
| 5.    | Gujarat              | 65                            | -         | 65            | 15        | 65            | -         |
| 6.    | Jammu & Kashmir      | 5                             | -         | 5             | -         | -             | -         |
| 7.    | Karnataka            | 30                            | -         | -             | 5         | -             | 5         |
| 8.    | Madhya Pradesh       | -                             | *         | -             | 10        | -             | 10        |
| 9.    | Maharashtra          | -                             | -         | -             | *         | 75            | 5         |
| 10.   | Manipur              | -                             | -         | -             | *         | -             | -         |
| 11.   | Meghalaya            | -                             | -         | -             | *         | -             | 5         |
| 12.   | Mizoram              | 15                            | -         | 15            | -         | 25            | -         |
| 13.   | Nagaland             | -                             | 5         | -             | 10        | -             | -         |
| 14.   | Orissa               | -                             | 5         | 75            | 5         | -             | 15        |
| 15.   | Sikkim               | -                             | -         | -             | -         | 15            | -         |
| 16.   | Tamil Nadu           | -                             | -         | -             | *         | -             | 5         |
| 17.   | Tripura              | -                             | -         | 40            | -         | -             | -         |
| 18.   | West Bengal          | -                             | -         | 5             | -         | -             | -         |
| 19.   | Dadra & Nagar Haveli | -                             | -         | -             | *         | -             | 5         |
|       | <b>Total:</b>        | <b>160</b>                    | <b>35</b> | <b>315</b>    | <b>70</b> | <b>285</b>    | <b>60</b> |

# Each VTC has five trades. Therefore, number of programmes have been calculated by multiplying number of VTCs sanctioned by 5.

\* Only Non-recurring grants released to set up centers.

1.63 Each Vocational Training Centre caters to 100 trainees in a year who are provided with a stipend amount of Rs.350/- per month.

1.64 The Committee desired to know whether these training programmes are successful in helping the ST artisans in establishing their own arts and crafts industries, small, cottage and village industries. In reply, it was stated that the main aim of the scheme of VTC is to develop the skill of the tribal youth in order to gain employment/self-employment. Data regarding the employed/self-employed youth who have been trained under this scheme is also obtained from all the State Governments to ensure the success of the scheme. After receiving

the data so far in this regard from some of the State Governments, it has been observed that the scheme extends help to beneficiaries. State-wise list of organizations funded under the scheme of Vocational Training Centres (VTC) in various States during the years 2001-02, 2002-03 and 2003-04 are at Appendix –VII.

**1.65 The Committee note with concern that the NSFDC has sanctioned 28 courses for 8 trades covering 560 SC trainees from 9 SC concentrated districts only in West Bengal. Viewing the situation seriously, the Committee strongly recommend that concerted efforts should be made to execute these schemes in other States also to fulfill their commitment towards the Scheduled Caste beneficiaries. The Committee feel more emphasis on skill training and education should be given to meet the changing requirements in a dynamic and competitive environment. The Committee are of the view that publicity and awareness programme about the scheme has not been adequate. The Committee, recommend that the Ministry should make all out efforts to popularize the scheme so that the other State Governments may also come forward with proposals for imparting training to the Scheduled Caste youths.**

**1.66 The Committee note that as per reply of the Ministry of Tribal Affairs the financial assistance had been provided to State Governments as well as NGOs during the years 2001-02, 2002-03 and 2003-04 for running the VTC, the quantum as well as the percentage have been increased during these three years. The Committee feel that mere increase in financial**

assistance will not be of much use unless it is ensured that the funds released are optionally and properly utilized for the purpose. The Committee are, however, constrained to point out that the Ministry of Tribal Affairs have not furnished the data regarding the employed/self employed youth who have been trained under the schemes, to the Committee. Instead they have stated that only some State Governments have furnished data in this regard. It is contrary to the claim of the Ministry that data regarding the employed/self employed youth who have been trained under this scheme is also obtained from all the State Governments to ensure the success of the scheme. The Committee note that most of the State Governments have not collected systematic data regarding the scheme of VTC to find out whether these training programmes have been successful to develop the skill of the tribal youth in order to gain employment/self employment. The Committee, therefore, suggest that the Ministry should impress upon other State Governments to evaluate the impact of their training programmes with a view to improving the functioning of VTCs and corrective measures can be taken in this regard accordingly. The Committee are of the view that such data provide valuable information regarding progress made, prevalent vulnerabilities and prospects for development etc. Moreover, the information and data can be very useful for the planning and formulation of programmes for these artisans in the country. The Committee, therefore, desire that the preparation of such data should be initiated by each and every State in a time bound manner.

1.67 The Committee also feel that the well focused training strategy should be adopted by the Ministry of Tribal Affairs. The thrust should not only be on the number of ST persons trained but also on the quality of training given and its impact on them. For this, the training modules have to be carefully developed keeping in view the areas of learning the proper identification of the training needs and focusing on the region. For this, a proper mechanism should be there which should monitor the effective utilization of funds and ensure that the process to develop the skill of the tribal youth through training programmes gains momentum.

1.68 The Committee note that the main aim of the VTC is to develop the skill of tribal youth in order to gain employment/self-employment. The Committee feel that the vocational training centre schemes of NSTFDC for income generating activities is very important scheme where NSTFDC extends financial assistance for running the VTCs to State Governments as well as NGOs. The Committee however note from data provided at para No. 1.61 there was decline in the number of training programmes conducted by both State Governments and NGOs in the year 2003-04 as compared to the year 2002-03. The Committee, therefore, urge the Ministry to make all out efforts so that the number of training programmes should not be curtailed and the number of beneficiaries covered under the schemes should increase substantially so as to make a big impact on the economic condition of the poor ST families.

1.69 The Committee also note that no training programmes had been organised by the States of Arunachal Pradesh, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Sikkim, Tamil Nadu, Tripura, West Bengal and Dadra & Nagar Haveli during the year 2001-02, Arunachal Pradesh, Maharashtra, Manipur, Meghalaya, Sikkim, Tamil Nadu and Dadra Nagar Haveli during the year 2002-03 and Arunachal Pradesh, Jammu & Kashmir, Manipur, Nagaland, Tripura and West Bengal during the year 2003-04. Viewing the situation seriously, the Committee strongly recommend that the Ministry should ensure that the State Governments make concerted efforts to hold vocational training regularly to fulfil their commitment towards SC/ST beneficiaries.

1.70 The Committee feel that though the Ministry of Tribal Affairs provide financial assistance for setting up and running the vocational training centres to the State Governments as well as voluntary organizations for promotion of vocations/skills including traditional art and craft, the efforts do not seems to be commensurate with the overall total requirement. The Committee recommend that the Ministry should intensify their efforts for increasing the overall production by providing all the necessary financial as well as non-financial assistance by way of skill development, raw material, design support etc. to the ST artisans. The Committee desire that steps should also be taken for providing the latest technology for increasing productivity in the manufacturing sector.



1.71 The Committee also note that SC and ST trainees are provided stipend @ Rs.600 p.m. and Rs.350 p.m. respectively to cover their incidental expenses. In view of the continued rise in prices of essential items of life, this amount is not sufficient and therefore, the Committee recommend that the amount of stipend under the job oriented training programmes should be increased at least to Rs.1000/- p.m. so as to enable these trainees to cover their incidental expenses.

## CHAPTER II

### A. Coordination and Monitoring

2.1 The Committee have been informed that the Ministry of Social Justice and Empowerment is the nodal Ministry for the welfare of Scheduled Castes and provides required additional inputs through its schemes for the development of Scheduled Castes. However, the sectoral programmes are being dealt with by the concerned Ministries. As the Ministry has no separate scheme for SC artisans, no separate monitoring of traditional SC artisans is being done.

2.2 When asked whether the Ministry of Social Justice & Empowerment propose to set up a Cell with the responsibilities to coordinate and monitor various schemes being implemented for development of these artisans by other Ministries, it is stated that there is no such proposal.

2.3 During the evidence, the Committee pointed out that with economic development the demand for the products of the persons engaged in these industries and handloom industry was coming down and their marketing is decreasing and wanted to know as to what was being done in this regard. The Secretary, Ministry of Social Justice and Empowerment explained :-

“Line Ministries are dealing with said artisans and took up the matter with them that the Textile Ministry formulate the scheme for the betterment of handloom weavers. We do not formulate such schemes directly. But we will certainly take up this matter as to how the rehabilitation related work is being carried out.”

2.4 While furnishing details of one such scheme for financial assistance made by the Ministry of Tourism & Culture (Department of Culture) for promotion and dissemination of tribal/folk art & culture, the Ministry of Tribal Affairs stated in their written replies that the Ministry of Culture is administering a scheme for the purpose under which grant is given to the voluntary organisations, institutions and individuals (both tribal and non tribal) engaged in the preservation and promotion of tribal/folk art and culture on a recurring or non recurring basis. The objective of the scheme is promotion, preservation and dissemination of tribal/folk art & culture. Since the scheme is meant for voluntary organisations, institutions and individuals, including Scheduled Tribe artistes, the separate ST beneficiaries wise data under the scheme is not maintained.

**2.5 The Committee note with concern that on one hand the Ministry of Social Justice & Empowerment is the nodal Ministry for the welfare of SCs which provide required additional inputs through its schemes for the development of SCs, but on the other hand it has been stated by them that there was no proposal to set up a Cell with the responsibility to coordinate and monitor various schemes being implemented for the development of SCs and SC artisans by other Ministries. The Committee note that various schemes are being implemented by the concerned Ministries for the promotion and growth of small scale industries, but there is no specific scheme for traditional SC artisans. The Committee are of the opinion that in order to provide comprehensive development of SC artisans, the Ministry should launch a scheme on the pattern of Special Component Plan**

for SCs. Each Ministry has an important role to play in empowerment of SC artisans. The Committee, therefore, recommend that the Ministry should formulate a Sub-Plan in which all the concerned Ministries of Government of India should earmark adequate budget for the schemes benefiting exclusively SC artisans and set up a cell to coordinate and monitor the schemes being implemented for the development of SC artisans by other Ministries.

2.6 The Committee observe that as stated by the Ministry of Tribal Affairs, the Ministry of Culture is administering a Scheme of financial assistance for promotion and dissemination of tribal/folk art and culture, under which grant is given to the voluntary organisations, institutions and individuals engaged in the preservation and promotion of tribal/folk art and culture on a recurring or non-recurring basis. It has also been submitted that since the scheme is meant for voluntary organisations, institutions and individuals, including ST artistes, a separate ST beneficiaries wise data under the scheme is not maintained. The Committee are of the firm opinion that in the absence of proper and separate ST beneficiaries wise data, it would not be possible to identify ST beneficiaries, under the schemes formulated for their economic development and feel that being the nodal Ministry in the matter, it is the primary responsibility of the Ministry to ensure that specific action plan should be formulated and implemented in coordination and consultation with other concerned Ministries/Departments to ensure that the benefits of the scheme reach the tribal artisans.

**2.7 The Committee, further recommend that both the Ministries i.e. Ministry of Tribal Affairs and Ministry of Social Justice and Empowerment should impress upon the Planning Commission, the urgent need to bring the schemes separately for SC and ST artisans under their purview for proper monitoring of schemes.**

**2.8 The Committee are also of the opinion that the Ministry of Tribal Affairs is lacking coordination with the States and its monitoring over the performance of the schemes is required to be more effective. The Committee, therefore, recommend that the Ministry should have a thorough monitoring over the Central as well as the Centrally Sponsored Schemes and should ensure that the funds allocated for various schemes are fully utilized during the period.**

**2.9 The Committee are concerned that both NSFDC and NSTFDC have not been able to utilize the funds as mentioned in para No.1.39 and 1.48. They feel that a foolproof mechanism to check the full utilization of funds by the SCAs should be evolved. The Committee, therefore, recommend that the Government should impress upon the State Governments to maintain a separate account of SCA funds released and keep a constant watch on the utilization of funds through periodic progress reports from implementing agencies.**

## **B. Market Promotion**

**2.10 The Committee have been informed by the Ministry of Social Justice and Empowerment that for setting-up of the business, trade, profession and other**

economic activities, the NSFDC has formulated a communication strategy. Thus NSFDC participate at the industrial and social development fairs at the national and state levels, and distribute brochures and pamphlets containing lending policy and procedures. During 2002-03, NSFDC participated in the Social Development Fair organized at Pragati Maidan. The products of NSFDC's beneficiaries were displayed at these Fairs for publicity/sale.

2.11 On being asked about the mode of communication to inform and encourage the small/rural artisans to participate in these fairs, it was replied that the beneficiaries were informed through the State Channelising Agencies of NSFDC. Beneficiaries from 5 States (Chhattisgarh, Himachal Pradesh, Madhya Pradesh, Punjab and West Bengal) participated in the fair.

2.12 It has been further stated that the forward linkages, such as marketing for finished products of artisans, are required to be ensured by the State Channelising Agencies who extend loan to the beneficiaries and provide assistance to them to solve day-to-day problems faced by them while running their ventures. In reply to a query that in the absence of any arrangements at the level of Ministry/NSFDC, how do they ensure that these poor artisans do not have any type of difficulty with regard to marketing of the products manufactured by them, the Ministry informed the Committee that only those activities which have backward and forward linkages are recommended by the SCAs and sanctioned by the NSFDC. The artisans of NSFDC schemes have been marketing their products locally, on their own. No separate study has been made in this regard.

2.13 The Committee have also been informed that marketing for finished products of artisans is required to be ensured by the State Channelising Agenceis and no special cell has been set up in the Ministry for overall monitoring, implementation and evaluation of the finished products of SC artisans. The price of the work of artisans is determined by the market mechanism. The Ministry have not issued any order/instructions, therefore, there is no control or regulation in this regard.

2.14 In this context, the Ministry of Tribal Affairs clarified that TRIFED has prepared a marketing strategy for promoting tribal art and craft items through TRIBES for the next five years. Some of the highlights of the strategy as reported by them are:-

- (a) Sourcing products directly from tribal artisans/organisations dealing with tribals.
- (b) Increasing supplier base through information of Self Help Groups of tribals.
- (c) Expansion of TRIBES shop operations to other cities in association with other State level organisations dealing with handicrafts.
- (d) Opening new outlets of its own in other cities to expand TRIBES shop operations.
- (e) Participation in trade fairs in national as well as international markets to promote tribal art and crafts.
- (f) Aggressive advertising and publicity to increase awareness about availability of tribal art and craft items and highlighting the cause associated with shopping at TRIBES.

- (g) Greater emphasis on direct exports especially through Fair Trade Organisations in other countries.
- (h) Launching a website for online shopping of TRIBES products to provide access to people all over the world to tribal art and craft items.

2.15 It has been further stated that TRIFED has established one shop called “TRIBES India” for sale of tribal products at 9, Mahadev Road, New Delhi. The main purpose of establishing the shop is to provide a marketing outlet for tribal art and craft thereby create an economically viable ongoing programme and ensure better realization for tribal art and crafts in urban centres like Delhi, tap the national and international market, organize and participate in fairs exhibitions, assist tribal artisans adapt their products as per market requirements etc.

2.16 When the Committee specifically desired to know whether TRIFED propose to run Tribes shops in other metropolitan cities other than Delhi, it was replied that TRIBES plans to expand its operations by associating with other existing Handicrafts Development organisations at State Level.

2.17 TRIBES has expanded its operations and is presently marketing goods from the following places also in addition to its own outlet at 9, Mahadev Road, New Delhi:

1. IG International Airport, Departure Lounge, New Delhi in association with ITDC.



2. CAUVERI Emporium managed by Karnataka State Handicraft Development Corporation on consignment basis at  
  
Secunderabad, AP,  
Kolkata, West Bengal,  
Chennai, Tamil Nadu.
3. Trimourti Maharashtra Emporium at Baba Kharag Singh Marg, New Delhi on consignment basis.

2.18 TRIFED was finalizing arrangements with following organisations to start operating from April 2005:-

- (a) Andhra Pradesh State Handicrafts Development Corporation Ltd. –  
LEPAKSHI Emporium at Hyderabad.
- (b) Tamil Nadu Handicrafts Development Corporation Ltd. –  
POOMPUHAR Emporium at Bangalore and Chennai.
- (c) Gujarat State Handloom and Handicrafts Development Corporation Ltd. – Gurjari Emporium at Ahmedabad and Hyderabad.

2.19 TRIFED has been authorised to manage a Thematic Gallery by Development Commissioner (Handicrafts) at Handicraft Bhawan, Baba Kharag Singh Marg, New Delhi. TRIFED plans to display and market tribal art and craft through this Gallery. The Gallery is likely to be operational soon.

2.20 When the Committee desired to know the number of ST artisans benefited under the TRIBE shop, being run in Delhi during the last 3 years, it was stated that 73 artisans/organisations are empanelled with TRIBES which are associated with approx. 4900 tribals. In addition TRIFED provides direct benefits to tribals by inviting them over to the fairs organised by TRIFED. In last three years TRIFED had invited 870 artisans in the fairs/exhibitions organised by it.

2.21 The Committee desired to know the number and places of exhibitions organised by the TRIFED during the last three years. The Committee have been informed that tribal art and craft is promoted by organising exhibitions at TRIBES Shop and also by participating in exhibitions organised by different organisations. TRIBES participates in exhibitions/fairs to display there the range of art and craft made by tribals. The details of the exhibitions organised/participated by TRIBES have been mentioned in Appendix-VIII.

2.22 Regarding the mode of communication to inform and encourage the small/rural artisans to participate in these exhibitions, it was replied that TRIFED communicates directly with the artisans/empanelled suppliers and invite them for displaying their skills and marketing their products. TRIFED also approaches the State Government Department handling tribal welfare to nominate tribal artisans for specific fairs/exhibitions.

2.23 It has been further stated that TRIFED strives to ensure that artisans gets a fair price for the items made by them and tries to add value by giving them design inputs so that they can adapt their items as per market requirements. The value is also added by way of branding, promoting and organising exports. The benefits of all these measures go to tribals as the items are purchased directly from the tribal artisans.

**2.24 The Committee observe that the main problems that the artisans face are related to the marketing of their products. The Committee have taken into account the measures stated by the Ministry of Social Justice and Empowerment in this regard. Market Development programmes are very**

essential for boosting the sales of handicrafts products in national as well as foreign markets. The Committee further observe that the handicrafts sector has vast export potential and the Ministry can play an effective role. In the opinion of the Committee active participation in international fairs, exhibitions, buyer seller meets and foreign publicity will be a great help in the promotion of the handicraft sector. The Committee, therefore, recommend that the Government should identify and explore more and more exportable handicrafts and their markets and assist the artisans in their marketing efforts on sound commercial lines.

2.25 The Committee find that TRIFED has prepared a marketing strategy for promoting tribal art and craft items but due to lack of awareness regarding these schemes and lack of accessibility, the needy ST artisans are not able to take advantage of these schemes. The Committee feel they should mount an effective publicity campaign through print and electronic media including local newspapers giving detailed information about benefits likely to accrue from its schemes, procedure for availing the benefits etc.

2.26 The Committee are happy to note that TRIFED ensures that artisans get a fair price for the items produced by them and tries to add value by giving them design inputs so that they can adapt their items as per market requirements. Keeping in view this, the Committee recommend that they should set up a committee to explore various avenues for promoting exports. As the artisans cannot export their produce themselves

individually, there must be some agency to channelise their exports. The Committee further desire that the TRIFED should set-up a separate wing for providing export intelligence to the artisans in regard to what type of items should be made, which are in greater demand in the international market. It will thus facilitate the artisans to manufacture and export their products as per the requirement of the international market which will enable them to get maximum benefits of their produce.

2.27 As regards the overall position of monitoring, implementation, evaluation and marketing of the finished products of Scheduled Caste artisans, the Committee find that much emphasis is not being given by the Ministry. The State Governments/implementing agencies are slow in sending the utilization certificates in time. Besides, they are also not very particular in contributing their share as per the respective guidelines of the schemes. It is strange that the Ministry also have made no efforts to set up any Special Cell in the Ministry for overall monitoring of marketing and evaluation of the finished products of Scheduled Caste artisans. While the Committee have no objection in State Governments/SCAs having their own arrangements/ mechanism for these purposes, they feel that the Union Ministry cannot escape from its responsibility when these are the Centrally Sponsored Schemes/programmes and the major portion of the funds and outlay is contributed by the Union Government. The Committee would, therefore, like to recommend to establish a monitoring cell in the Central Ministry for overcoming the hurdles in implementing the schemes and in achieving their objectives in the field of marketing of produce of these artisans.

**2.28 The Committee also recommend that both the Ministries should take all possible steps to publicize the schemes through generic advertisements, print media, visuals, audios, websites etc. so that the schemes may become popular and be in demand.**

## CHAPTER III

### A. Evaluation Studies

3.1 On the issue of assessment made to ascertain the impact of each of these schemes, the Ministry of Social Justice & Empowerment in their reply submitted that no exclusive assessment has so far been made of the schemes financed by the NSFDC for traditional artisans. However, 11 Impact Evaluation Studies were conducted in the years 2002 and 2003 (Andhra Pradesh, Bihar, Delhi, Haryana, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Rajasthan, Tamil Nadu and Uttar Pradesh) to get a feedback of the schemes financed overall through the State Technical and Consultancy Service Organisations. Further, during the financial year (2004-05), studies had been undertaken in 9 States (Assam, Chhatisgarh, Gujarat, Himachal Pradesh, Jharkhand, Orissa, Punjab, Tripura and West Bengal). The evaluators conducted door-to-door field survey in the sample districts carefully chosen from all regions of the respective States based on the SC population and the extent of coverage under the schemes. A total of 5713 beneficiaries were interviewed to know their responses about various aspects of loan delivery, operation of business activities, incomes earned and repayments to the State Channelising Agencies. The Evaluation Reports were sent to the Chief Secretaries and Secretaries (SC Welfare) of the concerned States during 2003-04 for confirming the findings and communicating action taken on the findings and observations.

3.2 The Ministry of Tribal Affairs informed the Committee that the formal evaluations of the activities undertaken by NSTFDC and TRIBES shop are yet to be made. NSTFDC's financial assistance is extended through the State Level Channelising Agencies nominated by the respective State/UT Governments.

**3.3 The Committee note that no exclusive assessment has been made so far regarding the schemes financed by NSFDC for traditional artisans. However, eleven Impact Evaluation Studies were conducted in eleven States through the State Technical and Consultancy Service Organisations and other States/UTs are being covered in a phased manner. The Committee are of the view that such evaluation study provides valuable information regarding progress made and prospects for development etc. Moreover, the information and data can be very useful for the formulation of policies and programmes for different schemes for SCs/STs. The Committee, therefore, desire that such an evaluation study should be initiated for each and every State in a time bound manner. The Committee would also like to know the action taken by the respective States on the findings and observation of the studies.**

**3.4 The Ministry of Tribal Affairs have apprised the Committee that most of the schemes are being implemented by the States/UTs and the formal evaluation of the activities undertaken by the NSTFDC and TRIBES shops are yet to be taken up. The Committee desire that the Ministry should conduct surveys and make evaluation studies in the specified areas through reputed agencies/organisations regarding the schemes so that problems of targeted groups could be identified and the Ministry could give more emphasis on skill training and education to meet the changing requirements of enterprises in a dynamic and competitive environment.**

**B. Non Governmental Organisations/Self Help Groups**

3.5 The Committee specifically desired to know whether the Ministry of Social Justice & Empowerment involve/engage voluntary organisations also for the development of SC artisans. In a written reply, the Ministry stated that under the scheme of grants-in-aid to voluntary organisations working for Scheduled Castes, this Ministry releases grants-in-aid to the voluntary organisations for providing training to SC beneficiaries under various trades with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in the relevant sector. The trades include those relevant for traditional SC artisans as well.

3.6 It has been further stated that under the scheme of Aid to Voluntary Organisations for the Development of SCs, the Ministry have identified projects for providing training for the following trade:

1. Carpentry
2. Coconut coir making and agarbatti making
3. Tie and Die
4. Spinning and Weaving
5. Block Printing
6. Gem Cutting
7. Leather Art

3.7 Under the Scheme of Aid to Voluntary Organisations for Scheduled Castes, number of SCs trained in the trades relevant to artisans, are as under:

| S.No. | Trade               | No. of Scheduled Castes trained |
|-------|---------------------|---------------------------------|
| 1.    | Carpentry           | 200                             |
| 2.    | Leather/Leather Art | 500                             |
| 3.    | Coconut Coir        | 300                             |



3.8 To a further query regarding details of voluntary organisations which are engaged in development and training of SCs sponsored by NSFDC during the last three years, it has been stated that since 1.10.2002, the NSFDC has been implementing its training programmes only through government/semi-government institutions. Therefore, there has been no involvement of any voluntary organisation since 1.10.2002.

3.9 The Ministry of Tribal Affairs have informed in a written reply that TRIFED empanels those NGOs, which work with majority of tribals and ensures it by way of taking a certification from District Administration. As an additional check, a verification process has also been followed to ensure correctness of the certificate issued by District Administration. TRIFED has no control over NGOs except that supplies can be discontinued in case any evidence of exploitation is observed or reported.

3.10 During the course of evidence when the Committee pointed out the great importance of the Self Help Groups and asked them to make efforts for their proper functioning, the representative of the Ministry of Tribal Affairs explained:-

“you have drawn our attention towards it and good quality of the work can be done. We wanted to initiate this work in the tribal dominated areas. In the first stage we have planned to set up 10,000 Self Help Groups all over the country and impart training to them and after that we will talk about financing it.”

**3.11 The Committee are of the view that NGOs play an important role in the implementation of various schemes at the grass-root level. The main advantage of NGOs is their ability to reach and interact directly with the**

needy groups. Keeping in view the vastness of the country and the magnitude of the problems being faced by SC/ST artisans, more and more NGOs/VOs should be involved in the implementation of various social welfare programmes, and there should be an inbuilt provision for some amount of funding for training in schemes to be implemented through voluntary sector. While sanctioning bigger projects to NGOs/VOs some percentage of grants could be earmarked for capacity building under the heading of training for enhancement of the capability of the NGO workers.

3.12 The Committee also recommend that there is need to frame a proper selection criteria for identifying the relevant NGOs only and eliminate the bogus ones. One of the important steps to improve performance of NGOs is to ensure their proper monitoring and evaluation. The Committee recommend that a system should be evolved to monitor the performance of NGOs. The release of funds to NGOs may be made conditional upon satisfactory performance at subsequent stages.

3.13 The Committee note that there are problems being faced in the implementation of different schemes regarding assistance and protection of traditional SC/ST artisans. The Committee feel that there is a need to improve the delivery mechanism of the scheme through augmenting training and proper monitoring. The stress should be given to form Self Help Groups(SHGs) by providing them forward and backward linkages. The SCAs should think of providing better market facilities to enable SHGs to sell their products. Besides, the products made by SHGs should be sold through various handicrafts melas. Such melas should be organised in big

cities of the country. Wide publicity should also be given to the products produced by the SHGs so as to encourage them. Another area of concern is to make the products produced by SHGs competitive. There is a need to provide training to improve the quality of the products. SHGs should be involved in the trade according to the local needs of the area where these are manufactured so as to ensure the viability of SHGs. Once SHGs are viable and are engaged in profit making activity there will not be any problem of Bank loan. In view of the above situation there is an urgent need to take all the corrective steps to make the programme more effective.

3.14 The Committee would also like the NSFDC/NSTDFC to encourage NGOs/Vos/SHGs in propagating the value of training among the illiterate SCs/STs.

New Delhi  
August, 2006  
Sravana,1928(S)

(RATILAL KALIDAS VARMA)  
CHAIRMAN  
COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES

**APPENDIX 'A'**

**MINUTES**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES  
(2004-2005)**

**(FOURTEENTH LOK SABHA)**

**SEVENTH SITTING  
(09.02.2005)**

The Committee sat from 1530 hrs. to 1700 hrs.

**PRESENT**

Shri Ram Nath Kovind - In-the-Chair

**MEMBERS**

**LOK SABHA**

2. Shri S. Ajaya Kumar
3. Shri M. Appadurai
4. Shri Kailash Baitha
5. Shri Virchandra Paswan
6. Shri Ashok Kumar Rawat
7. Shri Bajju Ban Riyan
8. Shri Sugrib Singh
9. Shri Lalit Mohan Suklabaidya
10. Smt. Usha Verma

**RAJYA SABHA**

11. Dr. Faguni Ram
12. Shri Narayan Singh Kesari
13. Shri Robert Kharshiing
14. Shri Faquir Chand Mullana

**SECRETARIAT**

1. Shri Gopal Singh, Deputy Secretary
2. Ms. J.C. Namchoy, Under Secretary

WITNESSES

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

1. Smt. Sarita Prasad, Secretary
2. Dr. Sandeep Khanna, Additional Secretary
3. Shri P. Narayana Murthy, Joint Secretary
4. Dr. A. Rajan, CMD, NSFDC
5. Shri Hasib Ahmad, Director
6. Shri B.S. Chumber, Senior Manager, NSFDC

2. At the outset, the Chairman welcomed the representatives of the Ministry of Social Justice & Empowerment.

3. The Committee then took oral evidence of the representatives of the Ministry of Social Justice & Empowerment on the subject "Provision of financial assistance and protection of traditional Scheduled Caste and Scheduled Tribe artisans".

4. The evidence remained inconclusive. The Committee decided to take further evidence of the representatives of the Ministry at a later date.

5. A verbatim record of the proceedings was kept.

The Committee then adjourned.

**MINUTES**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES  
(2004-2005)**

**(FOURTEENTH LOK SABHA)**

**EIGHTH SITTING  
(18.02.2005)**

The Committee sat from 1030 hrs. to 1415 hrs.

**PRESENT**

Dr. Satyanarayan Jatiya - Chairman

**MEMBERS**

**LOK SABHA**

2. Shri S. Ajaya Kumar
3. Shri Kailash Baitha
4. Shri Faggan Singh Kulaste
5. Shri Virchandra Paswan
6. Shri Ashok Pradhan
7. Dr.(Col.) Dhani Ram Shandil
8. Shri Lalit Mohan Suklabaidya
9. Smt. Usha Verma

**RAJYA SABHA**

10. Shri Narayan Singh Kesari
11. Shri Robert Kharshiing
12. Shri Moolchand Meena
13. Shri Faquir Chand Mullana
14. Shri Nandi Yellaiah

**SECRETARIAT**

1. Shri R.C. Ahuja, Joint Secretary
2. Shri Gopal Singh, Deputy Secretary
3. Ms. J.C. Namchoy, Under Secretary

WITNESSES

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

7. Smt. Sarita Prasad, Secretary
8. Dr. Sandeep Khanna, Additional Secretary
9. Shri P. Narayana Murthy, Joint Secretary
10. Dr. A. Rajan, CMD, NSFDC
11. Shri Hasib Ahmad, Director
12. Shri B.S. Chumber, Senior Manager, NSFDC

MINISTRY OF TRIBAL AFFAIRS

1. Smt. P. Jyoti Rao, Secretary
2. Shri S. Chatterjee, Joint Secretary
3. Shri Wilfred Lakra, Managing Director, TRIFED
4. Shri Kush Verma, Executive Director, TRIFED
5. Ms. S. Bhavani, CMD, NSTFDC
6. Dr. R.M. Dubey, Director, Ministry of Tribal Affairs
7. Shri Amit Bhatnagar, Sr. Manager, TRIFED
8. Shri T.D. Kukreja, Sr. Manager, NSTFDC

2. At the outset, the Chairman welcomed the representatives of the Ministry of Social Justice & Empowerment.

3. The Committee then took further evidence of the representatives of the Ministry of Social Justice and Empowerment on the subject "Provision of financial assistance and protection of traditional Scheduled Caste and Scheduled Tribe artisans" which had remained inconclusive on 9<sup>th</sup> February, 2005. The evidence was concluded.

(The representatives of the Ministry of Social Justice and Empowerment then withdrew).

4. Thereafter, the Chairman welcomed the representatives of the Ministry of Tribal Affairs.
5. The Committee then took evidence of the representatives of the Ministry of Tribal Affairs on the subject "Provision of financial assistance and protection of traditional Scheduled Caste and Scheduled Tribe artisans".
6. The witnesses then withdrew.
7. A verbatim record of both the proceedings was kept.

The Committee then adjourned.



**MINUTES**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES  
(2006-2007)**

**(FOURTEENTH LOK SABHA)**

**SECOND SITTING**

**(19.06.2006)**

The Committee sat from 1100 to 1200 hrs.

**PRESENT**

Shri Biren Singh Engti - (In Chair)

**MEMBERS**

**LOK SABHA**

2. Shri S. Ajaya Kumar
3. Shri Eknath M. Gaikwad
4. Dr. P.P. Koya
5. Shri Kailash Meghwal
6. Shri Rupchand Murmu
7. Shri Harikewal Prasad
8. Shri Ashok Kumar Rawat
9. Shri Bajju Ban Riyan
10. Shri Sugrib Singh
11. Shri Vanlalawma

**RAJYA SABHA**

12. Shri Sharad Anantrao Joshi
13. Shri Robert Kharshiing
14. Shri Surendra Lath
15. Shri Harendra Singh Malik
16. Dr. Radhakant Nayak
17. Shri Nabam Rebia
18. Smt. Maya Singh
19. Shri Veer Singh

SECRETARIAT

1. Shri Gopal Singh, Director
2. Ms. J.C. Namchoy, Under Secretary

At the outset, the Committee were informed by the Director that due to some urgent work in the constituency, Shri Ratilal Kalidas Varma, Chairman will not attend the sitting. As provided in Rule 258(3) of Rules of Procedure and Conduct of Business in Lok Sabha Shri Biren Singh Engti, M.P. was chosen by the Committee to act as Chairman for the sitting.

2. The Chairman informed the Committee that two draft reports on (i) Provision of financial assistance and protection of traditional Scheduled Castes and Scheduled Tribes artisans and (ii) Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Direct Taxes (CBDT) are to be considered for adoption and asked the members to give their views/suggestions. During the deliberation some members of the Committee stated that they would like to go through the above mentioned reports again and send their comments to be considered by the Committee for incorporation in the next sitting. The Chairman, therefore, requested the Members to send their suggestions/views in writing if any, to be incorporated in the two draft reports latest by 25<sup>th</sup> June, 2006.

3. The Committee decided to hold further meeting to adopt the above two draft reports at a later date.

The Committee then adjourned.

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MINUTES

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES  
(2006-2007)**

**(FOURTEENTH LOK SABHA)**

**THIRD SITTING**

**(01.08.2006)**

The Committee sat from 1500 to 1600 hrs.

PRESENT

Shri Ratilal Kalidas Varma - Chairman

MEMBERS

LOK SABHA

2. Shri M. Appadurai
3. Shri Biren Singh Engti
4. Dr. P.P. Koya
5. Shri Rajesh Kumar Manjhi
6. Shri Rupchand Murmu
7. Shri Harikewal Prasad
8. Shri Bajju Ban Riyan
9. Shri Sugrib Singh
10. Shri Lalit Mohan Suklabaidya

RAJYA SABHA

11. Shri Sharad Anantrao Joshi
12. Shri Lalhming Liana
13. Dr. Radhakant Nayak
14. Shri Nabam Rebia

SECRETARIAT

1. Shri Gopal Singh, Director
2. Ms. J.C. Namchoy, Under Secretary

At the outset, the Hon'ble Chairman welcomed the Hon'ble Members of the Committee. The Committee then considered the draft reports on (i) Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Direct Taxes (CBDT), (ii) Provision of financial assistance and protection of traditional Scheduled Castes and Scheduled Tribes artisans; and (iii) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Syndicate Bank and credit facilities provided by the Bank to them and adopted the same. The Hon'ble Chairman also requested the Members to send their suggestions, if any, to be incorporated in the three draft reports latest by 7<sup>th</sup> August, 2006.

2. The Committee also authorised the Chairman to finalise the reports in the light of consequential changes and present the same to both the Houses of Parliament.

The Committee then adjourned.

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**DETAILS OF PROPOSALS PENDING, RECEIVED, SANCTIONED, REJECTED DURING THE LAST THREE YEARS AND AS ON 31.03.05**

Appendix - T

| Sl. No.      | State Name       | Applications Pending as on 31.3.03 | 2001-02    |            |            |                                    |            | 2002-03    |            |                                    |            |            | 2003-04   |                                    |            |            |            | 2004-05  |            |          | Cumulative Pending (As on 31.03.05) No. of Schemes |
|--------------|------------------|------------------------------------|------------|------------|------------|------------------------------------|------------|------------|------------|------------------------------------|------------|------------|-----------|------------------------------------|------------|------------|------------|----------|------------|----------|--|
|              |                  |                                    | Received   | Sanctioned | Rejected   | Applications pending as on 31.3.02 | Received   | Sanctioned | Rejected   | Applications pending as on 31.3.03 | Received   | Sanctioned | Rejected  | Applications pending as on 31.3.04 | Received   | Sanctioned | Rejected   | Received | Sanctioned | Rejected |  |
| 1.           | Andhra Pradesh   | 9                                  | 8          | 17         | 0          | 0                                  | 31         | 28         | 0          | 3                                  | 34         | 26         | 0         | 11                                 | 18         | 18         | 11         |          |            |          | 0  |
| 2.           | Assam            | 1                                  | 0          | 1          | 0          | 0                                  | 0          | 0          | 0          | 0                                  | 0          | 0          | 0         | 0                                  | 0          | 0          | 0          | 0        | 0          | 0        | 0  |
| 3.           | Bihar            | 0                                  | 26         | 20         | 6          | 0                                  | 18         | 6          | 0          | 12                                 | 0          | 1          | 11        | 0                                  | 4          | 0          | 0          | 4        | 0          | 0        | 4  |
| 4.           | Chhattisgarh     | 5                                  | 10         | 9          | 5          | 1                                  | 12         | 9          | 1          | 3                                  | 0          | 0          | 3         | 0                                  | 0          | 0          | 0          | 0        | 0          | 0        | 0  |
| 5.           | Chhattisgarh     | 0                                  | 3          | 3          | 0          | 0                                  | 6          | 5          | 1          | 0                                  | 3          | 3          | 0         | 0                                  | 8          | 4          | 2          |          |            |          | 2  |
| 6.           | Chhattisgarh     | 0                                  | 9          | 5          | 2          | 2                                  | 4          | 5          | 1          | 0                                  | 0          | 0          | 0         | 0                                  | 3          | 3          | 0          | 0        | 0          | 0        | 0  |
| 7.           | Delhi            | 9                                  | 15         | 6          | 12         | 6                                  | 26         | 19         | 6          | 7                                  | 13         | 8          | 6         | 6                                  | 8          | 11         | 2          |          |            |          | 1  |
| 8.           | Dadra N Haveli   | 4                                  | 0          | 2          | 2          | 0                                  | 0          | 0          | 0          | 0                                  | 0          | 0          | 0         | 0                                  | 0          | 0          | 0          | 0        | 0          | 0        | 0  |
| 9.           | Goa              | 3                                  | 9          | 8          | 3          | 1                                  | 2          | 3          | 0          | 0                                  | 0          | 0          | 0         | 0                                  | 7          | 7          | 0          |          |            |          | 0  |
| 10.          | Gujarat          | 17                                 | 6          | 13         | 9          | 1                                  | 10         | 10         | 1          | 0                                  | 2          | 2          | 0         | 0                                  | 5          | 5          | 0          |          |            |          | 0  |
| 11.          | Himachal Pradesh | 1                                  | 18         | 14         | 1          | 4                                  | 16         | 15         | 2          | 3                                  | 35         | 29         | 0         | 9                                  | 10         | 12         | 7          |          |            |          | 0  |
| 12.          | Haryana          | 2                                  | 7          | 7          | 0          | 2                                  | 3          | 4          | 1          | 0                                  | 3          | 3          | 0         | 0                                  | 3          | 3          | 0          |          |            |          | 0  |
| 13.          | Jammu & Kashmir  | 4                                  | 5          | 9          | 0          | 0                                  | 4          | 4          | 0          | 0                                  | 5          | 3          | 0         | 2                                  | 8          | 7          | 3          |          |            |          | 0  |
| 14.          | Jharkhand        | 0                                  | 3          | 2          | 0          | 1                                  | 9          | 9          | 1          | 0                                  | 6          | 6          | 0         | 0                                  | 25         | 9          | 10         |          |            |          | 6  |
| 15.          | Kerala           | 7                                  | 7          | 9          | 1          | 4                                  | 5          | 9          | 0          | 0                                  | 6          | 5          | 0         | 1                                  | 4          | 4          | 1          |          |            |          | 0  |
| 16.          | Karnataka        | 68                                 | 23         | 56         | 26         | 9                                  | 75         | 48         | 34         | 2                                  | 50         | 16         | 1         | 35                                 | 14         | 19         | 21         |          |            |          | 9  |
| 17.          | Maharashtra      | 59                                 | 48         | 48         | 39         | 20                                 | 125        | 95         | 35         | 15                                 | 148        | 55         | 11        | 97                                 | 39         | 28         | 106        |          |            |          | 2  |
| 18.          | Manipur*         | 10                                 | 8          | 7          | 2          | 9                                  | 8          | 8          | 0          | 0                                  | 4          | 3          | 1         | 0                                  | 3          | 3          | 0          |          |            |          | 0  |
| 19.          | Mizoram*         | 23                                 | 1          | 0          | 1          | 23                                 | 1          | 1          | 0          | 0                                  | 0          | 0          | 0         | 0                                  | 0          | 0          | 0          |          |            |          | 0  |
| 20.          | Madhya Pradesh   | 16                                 | 4          | 12         | 1          | 7                                  | 23         | 21         | 3          | 6                                  | 9          | 11         | 4         | 0                                  | 14         | 12         | 2          |          |            |          | 0  |
| 21.          | Orissa           | 7                                  | 6          | 7          | 4          | 2                                  | 4          | 5          | 1          | 0                                  | 0          | 0          | 0         | 0                                  | 0          | 0          | 0          |          |            |          | 0  |
| 22.          | Pondicherry      | 17                                 | 13         | 23         | 5          | 2                                  | 11         | 13         | 0          | 0                                  | 5          | 5          | 0         | 0                                  | 0          | 0          | 0          |          |            |          | 0  |
| 23.          | Punjab           | 0                                  | 10         | 9          | 0          | 1                                  | 0          | 0          | 1          | 0                                  | 7          | 7          | 0         | 0                                  | 4          | 4          | 0          |          |            |          | 0  |
| 24.          | Rajasthan        | 9                                  | 11         | 19         | 0          | 1                                  | 2          | 2          | 0          | 1                                  | 15         | 9          | 1         | 6                                  | 17         | 21         | 1          |          |            |          | 1  |
| 25.          | Sikkim*          | 7                                  | 14         | 15         | 0          | 6                                  | 12         | 7          | 7          | 0                                  | 12         | 12         | 0         | 0                                  | 7          | 7          | 0          |          |            |          | 0  |
| 26.          | Tamilnadu        | 22                                 | 29         | 18         | 12         | 21                                 | 130        | 147        | 4          | 0                                  | 3          | 0          | 3         | 0                                  | 0          | 0          | 0          |          |            |          | 0  |
| 27.          | Tripura*         | 9                                  | 26         | 20         | 1          | 14                                 | 27         | 25         | 5          | 3                                  | 33         | 27         | 2         | 7                                  | 6          | 6          | 7          |          |            |          | 0  |
| 28.          | Uttar Pradesh    | 4                                  | 21         | 21         | 3          | 1                                  | 44         | 44         | 1          | 0                                  | 18         | 14         | 0         | 4                                  | 20         | 20         | 4          |          |            |          | 0  |
| 29.          | Uttaranchal      | 0                                  | 3          | 2          | 0          | 1                                  | 8          | 8          | 1          | 0                                  | 8          | 5          | 0         | 3                                  | 6          | 5          | 4          |          |            |          | 0  |
| 30.          | West Bengal      | 8                                  | 23         | 27         | 3          | 1                                  | 25         | 25         | 1          | 0                                  | 22         | 20         | 2         | 0                                  | 39         | 35         | 0          |          |            |          | 4  |
| <b>Total</b> |                  | <b>321</b>                         | <b>366</b> | <b>409</b> | <b>138</b> | <b>96*</b>                         | <b>641</b> | <b>575</b> | <b>107</b> | <b>55</b>                          | <b>441</b> | <b>270</b> | <b>45</b> | <b>181</b>                         | <b>272</b> | <b>243</b> | <b>181</b> |          |            |          | <b>29</b>  |

Note : \* The actual total of applications pending as on 31.03.02 is 140. However, after adjusting the 44 proposals (Manipur-9, Mizoram-23 Sikkim-4, & Tripura-8) concerning ST cases transferred to NSTFDC, the total has been taken as 96.



**NSTFDC**

**DETAILS OF SANCTIONS BY NSTFDC (POST-INCORPORATION) AS ON 31.03.2002**

Name of SCA & State: Andhra Pradesh Scheduled Tribes Co-op. Finance Corpn. Ltd. - Andhra Pradesh  
(Rs. in lakhs)

| Sl.No. | Name of Scheme/ Project   | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|---------------------------|--------------|---------------|----------------|----------------------|
| 1      | Tent House                | 25           | 37.50         | 27.75          | 25                   |
| 2      | Auto (Diesel)             | 75           | 71.25         | 48.75          | 75                   |
| 3      | Auto (Petrol)             | 50           | 38.00         | 25.50          | 50                   |
| 4      | Minidor Auto              | 50           | 87.50         | 65.00          | 50                   |
| 5      | Poultry                   | 10           | 23.50         | 19.00          | 10                   |
| 6      | Power Tiller              | 25           | 36.25         | 20.00          | 25                   |
| 7      | Book Binding              | 2            | 7.08          | 4.14           | 2                    |
| 8      | Floriculture              | 10           | 10.00         | 6.80           | 10                   |
| 9      | Land scheme               | 450          | 243.00        | 144.00         | 450                  |
| 10     | Wet Processing Pulper     | 5            | 8.00          | 4.50           | 5                    |
| 11     | Double Disc Pulper Scheme | 15           | 13.95         | 5.55           | 15                   |
| 12     | Pathological Lab          | 1            | 1.50          | 1.05           | 1                    |
|        | <b>Total:</b>             | <b>718</b>   | <b>577.53</b> | <b>372.04</b>  | <b>718</b>           |

Allocation (2001-02)

375.00

Name of SCA & State: Arunachal Pradesh Industrial & Finance Development Corporation - Arunachal Pradesh.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|--------------|----------------|----------------------|
| 1      | Barbed Wire             | 1            | 2.90         | 2.30           | 1                    |
| 2      | Truck                   | 1            | 8.00         | 5.15           | 1                    |
| 3      | Restaurant              | 1            | 2.64         | 2.09           | 1                    |
| 4      | Tata Truck              | 3            | 15.36        | 11.1           | 3                    |
| 5      | Stone Crusher           | 1            | 6.91         | 4.8            | 1                    |
| 6      | Tata Sumo               | 2            | 8.80         | 7.2            | 2                    |
|        | <b>Total:</b>           | <b>9</b>     | <b>44.61</b> | <b>32.64</b>   | <b>9</b>             |

Allocation (2001-02)

50.00

Name of SCA & State: Assam Plain Tribes Development Corporation Ltd. - Assam.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Cargo Truck             | 20           | 126.00        | 107.00         | 20                   |
| 2      | Tata Sumo               | 15           | 66.00         | 56.10          | 15                   |
| 3      | Mahindra Voyager        | 5            | 26.80         | 22.75          | 5                    |
| 4      | Mini Truck              | 12           | 139.50        | 123.00         | 12                   |
| 5      | Tata Sumo               | 30           | 133.50        | 117.00         | 30                   |
|        | <b>Total:</b>           | <b>82</b>    | <b>491.80</b> | <b>425.85</b>  | <b>82</b>            |

Allocation (2001-02)

212.00



**Name of SCA & State: Gujarat Tribal Development Corporation - Gujarat.**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Tata-sumo               | 36           | 167.40        | 149.40         | 36                   |
| 2             | Tractor Trailor         | 40           | 168.80        | 148.80         | 40                   |
| 3             | Tempo Trax              | 38           | 170.62        | 149.72         | 38                   |
| 4             | Mini truck              | 38           | 168.72        | 148.96         | 38                   |
| 5             | Jeep Taxi               | 36           | 163.08        | 145.44         | 36                   |
| 6             | Mandop Drecoration      | 25           | 46.25         | 41.25          | 25                   |
| 7             | Diesel Load Carrier     | 70           | 94.50         | 84.00          | 70                   |
| <b>Total:</b> |                         | <b>283</b>   | <b>979.37</b> | <b>867.57</b>  | <b>283</b>           |

**Allocation (2001-02) 550.00**

**Name of SCA & State: Himachal Pradesh SCs & STs Development Corporation - Himachal**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Small Business          | 50           | 50.00        | 44.00          | 50                   |
| 2             | Tata Bus                | 5            | 45.30        | 38.50          | 5                    |
| 3             | Mahindra Jeeps          | 15           | 64.95        | 56.55          | 15                   |
| 4             | Tata Tipper             | 5            | 43.15        | 36.70          | 5                    |
| 5             | Mahindra (Bolero)       | 1            | 5.45         | 4.52           | 1                    |
| 6             | Pick-up van             | 5            | 18.00        | 15.65          | 5                    |
| 7             | Truck                   | 6            | 30.60        | 25.98          | 6                    |
| 8             | Mini Bus                | 1            | 8.30         | 7.05           | 1                    |
| 9             | Tata-Sumo               | 3            | 12.90        | 11.22          | 3                    |
| 10            | Mini Truck              | 1            | 5.90         | 5.00           | 1                    |
| 11            | Steel Fabrication       | 1            | 2.75         | 2.39           | 1                    |
| <b>Total:</b> |                         | <b>93</b>    | <b>287.3</b> | <b>247.66</b>  | <b>93</b>            |

**Allocation (2001-02) 50.00**

**Name of SCA & State: J&K SCs, STs & BCs Development Corporation - Jammu & Kashmir.**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Autorickshaw            | 15           | 12.00         | 8.70           | 15                   |
| 2             | Small Business          | 42           | 21.00         | 14.28          | 42                   |
| 3             | LCVs                    | 30           | 150.00        | 130.50         | 30                   |
| 4             | Small Business          | 120          | 120.00        | 102.00         | 120                  |
| <b>Total:</b> |                         | <b>207</b>   | <b>303.00</b> | <b>255.48</b>  | <b>207</b>           |

**Allocation (2001-02) 78.00**

Contd...3



Name of SCA & State: The Jharkhand State Tribal Co-operative Dev. Corpn. Ltd. - Jharkhand.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Diesel Autorickshaw     | 100          | 168.00     | 137.00         | 100                  |
| 2      | Tractor Tractor         | 65           | 266.50     | 149.50         | 65                   |
| Total: |                         | 165          | 434.50     | 286.50         | 165                  |

Name of SCA & State: Karnataka SCs & STs Development Corporation Ltd. - Karnataka.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Dairy                   | 350          | 122.50     | 38.90          | 350                  |
| 2      | Bullock Cart            | 400          | 112.00     | 30.00          | 400                  |
| 3      | Truck                   | 1            | 7.30       | 5.84           | 1                    |
| 4      | Tractor with Tractor    | 10           | 41.50      | 32.00          | 10                   |
| 5      | Tat Sumo                | 10           | 45.50      | 35.10          | 10                   |
| 6      | Autorickshaw            | 50           | 38.50      | 26.00          | 50                   |
| 7      | Tempo Traveller         | 5            | 27.70      | 20.85          | 5                    |
| 8      | Tempo Trax              | 5            | 22.10      | 17.00          | 5                    |
| 9      | Maruti Omni             | 10           | 24.50      | 19.00          | 10                   |
| Total: |                         | 841          | 441.60     | 324.69         | 841                  |

Allocation (2001-02)

171.00

Name of SCA/State: The Kerala State Dev. Corpn. For SCs & STs Ltd. - Kerala.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Autorickshaw            | 15           | 11.55      | 9.30           | 15                   |
| 2      | Internet Café           | 3            | 3.78       | 2.88           | 3                    |
| 3      | Computer                | 5            | 2.50       | 1.50           | 5                    |
| 4      | Aluminium Fabrication   | 1            | 2.40       | 1.92           | 1                    |
| Total: |                         | 24           | 20.23      | 15.60          | 24                   |

Allocation (2001-02)

50.00

Name of SCA/State: Lakshdweep Development Corporation Ltd. - Lakshdweep.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Autorickshaw            | 1            | 0.76       | 0.53           | 1                    |
| 2      | Tractor with Trolley    | 1            | 4.00       | 3.21           | 1                    |
| 3      | Pickup Van              | 1            | 1.15       | 0.9            | 1                    |
| 4      | Pickup Van              | 1            | 1.15       | 0.89           | 1                    |
| 5      | Autorickshaw            | 1            | 1.00       | 0.75           | 1                    |
| 6      | Power Tiller            | 1            | 1.13       | 0.96           | 1                    |
| Total: |                         | 6            | 9.19       | 7.24           | 6                    |

Allocation (2001-02)

50.00

Contd...4



Name of SCA/State: M.P.Adivasi Vitta Aivam Vikas Nigam - Madhya Pradesh

| SL.NO.        | Name of Scheme/ Project           | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-----------------------------------|--------------|---------------|----------------|----------------------|
| 1             | Tata Sumo                         | 1            | 4.5           | 3.82           | 1                    |
| 2             | General Store-PH-III              | 200          | 50            | 44.00          | 200                  |
| 3             | Goat Rearing                      | 60           | 164.4         | 139.80         | 60                   |
| 4             | Internet Dhaba                    | 74           | 159.1         | 135.42         | 74                   |
| 6             | Medical Store                     | 130          | 162.5         | 137.80         | 130                  |
| 7             | Betel Shop                        | 700          | 140           | 119.00         | 700                  |
| 8             | Purchase & Sale of MFP            | 50           | 89.5          | 76.00          | 50                   |
| 9             | Poultry - Ph-III                  | 16           | 29.28         | 24.96          | 16                   |
| 10            | Brick Mfg.                        | 32           | 30.72         | 25.92          | 32                   |
| 11            | Tent House                        | 32           | 32            | 27.20          | 32                   |
| 12            | Enhancement of Agri. Productivity | 16           | 14.4          | 12.16          | 16                   |
| 13            | Flour Mill                        | 16           | 8.64          | 7.36           | 16                   |
| <b>Total:</b> |                                   | <b>1327</b>  | <b>885.04</b> | <b>753.44</b>  | <b>1327</b>          |

Name of SCA/State:Shabarl Adivasi Vitta Va Vikas Mahamandal - Maharashtra.

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|------------|----------------|----------------------|
| 1             | Dhaba                   | 40           | 40.00      | 32.00          | 40                   |
| 2             | Dhaba                   | 40           | 120.00     | 94.00          | 40                   |
| 3             | Brick Mfg               | 20           | 20.00      | 16.00          | 20                   |
| 4             | Tea & Cold Drink Shop   | 75           | 26.25      | 21.75          | 75                   |
| 5             | Grocery Shop            | 100          | 80.00      | 64.00          | 100                  |
| 6             | Fruit & Vegetable Shop  | 75           | 18.75      | 15.75          | 75                   |
| 7             | Auto workshop           | 25           | 20.00      | 16.25          | 25                   |
| <b>Total:</b> |                         | <b>375</b>   | <b>325</b> | <b>259.75</b>  | <b>375</b>           |

Name of SCA/State: Mizoram Khadi & Village Industries Board - Mizoram.

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Pickup Van              | 1            | 3.84         | 3.35           | 1                    |
| 2             | Line Bus                | 4            | 30.60        | 27.20          | 4                    |
| 3             | Poultry Farming         | 2            | 5.70         | 4.74           | 2                    |
| 4             | Tata Sumo ( 4x4)        | 1            | 6.40         | 5.16           | 1                    |
| 5             | City Bus                | 1            | 9.00         | 7.35           | 1                    |
| 6             | Iron Grill/Steel Works  | 1            | 4.95         | 4.05           | 1                    |
| <b>Total:</b> |                         | <b>10</b>    | <b>60.49</b> | <b>51.85</b>   | <b>10</b>            |

Allocation (2001-02)

100.00

Contd...5



-74-

Name of SCA/State: Nagaland Industrial Development Corporation Ltd. - Nagaland.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Omni Bus                | 2            | 18.80         | 15.78          | 7                    |
| 2      | Maruti Van              | 15           | 37.50         | 33.75          | 15                   |
| 3      | Tata Spacio             | 5            | 20.50         | 17.00          | 5                    |
| 4      | Truck                   | 3            | 25.80         | 21.60          | 3                    |
|        | <b>Total:</b>           | <b>25</b>    | <b>102.60</b> | <b>88.13</b>   | <b>30</b>            |

Allocation (2001-02) 100.00

Name of SCA & State: Orissa SCs, STs Development & Finance Co-op Corpn. Ltd. - Orissa.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Tractor Tractor         | 24           | 85.20         | 76.56          | 24                   |
| 2      | Dumper Truck            | 5            | 42.75         | 38.45          | 5                    |
| 3      | Ambassador Car          | 30           | 127.50        | 114.60         | 30                   |
| 4      | Commander Jeep          | 30           | 110.10        | 99.00          | 30                   |
| 5      | Mini Truck              | 30           | 139.50        | 125.40         | 30                   |
| 6      | Poultry                 | 30           | 33.00         | 28.80          | 30                   |
|        | <b>Total:</b>           | <b>149</b>   | <b>538.05</b> | <b>482.81</b>  | <b>149</b>           |

Allocation (2001-02) 628.00

Name of SCA/State: Rajasthan SCs and STs Finance & Development Co-op Corporation - Rajasthan

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Jeep Taxi               | 25           | 98.00         | 82.50          | 25                   |
| 2      | Dhaba/Restaurant        | 25           | 27.50         | 21.25          | 25                   |
| 3      | Photocopier-iii         | 40           | 49.20         | 39.20          | 40                   |
| 4      | Small Business          | 100          | 100.00        | 78.00          | 100                  |
| 5      | Load Carriers           | 100          | 175.00        | 143.00         | 100                  |
| 6      | Jeep Taxi               | 45           | 171.00        | 144.00         | 45                   |
| 7      | D. Autos                | 50           | 79.00         | 64.00          | 50                   |
| 8      | Pick-Up Van             | 25           | 90.75         | 76.50          | 25                   |
| 9      | Pick-Up Van ( Tempo)    | 25           | 85.75         | 72.00          | 25                   |
|        | <b>Total:</b>           | <b>435</b>   | <b>876.20</b> | <b>720.45</b>  | <b>435</b>           |

Allocation (2001-02) 489.00

Name of SCA/State: Sikkim SCs, STs & BCs Development Corporation Ltd. - Sikkim.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Guest House Cum Lodge   | 10           | 35.30         | 29.00          | 10                   |
| 2      | Restaurant & Fast Food  | 10           | 11.80         | 9.00           | 10                   |
| 3      | Grocery / Manihari      | 20           | 10.00         | 7.00           | 20                   |
| 4      | Pig Breeding            | 16           | 8.80          | 6.72           | 16                   |
| 5      | Dairy Farming           | 37           | 12.95         | 8.51           | 37                   |
| 6      | Restaurant & Fast Food  | 10           | 11.80         | 9.00           | 10                   |
| 7      | Guest House Cum Lodge   | 20           | 70.60         | 58.00          | 20                   |
|        | <b>Total:</b>           | <b>123</b>   | <b>161.25</b> | <b>127.23</b>  | <b>123</b>           |

Allocation (2001-02) 50.00

Contd...6



Name of SCA/State: Tripura STs Co-op. Development Corporation Ltd. - Tripura.

| SL.NO. | Name of Scheme/ Project          | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|--------|----------------------------------|--------------|--------------|----------------|----------------------|
| 1      | Jeep                             | 8            | 30.40        | 25.68          | 8                    |
| 2      | Power Tiller                     | 8            | 8.64         | 6.80           | 8                    |
| 3      | Autorickshaw                     | 12           | 10.20        | 7.80           | 12                   |
| 4      | Piggery                          | 12           | 10.80        | 8.40           | 12                   |
| 5      | Electrical & Electronic Workshop | 30           | 15.00        | 10.50          | 30                   |
| 6      | Handloom & Weaving               | 30           | 15.00        | 10.50          | 30                   |
|        | <b>Total:</b>                    | <b>100</b>   | <b>90.04</b> | <b>69.68</b>   | <b>100</b>           |

**Allocation (2001-02)**

Name of SCA/State: Uttaranchal Bahuudeshiya Evam Vikas Nigam - Uttaranchal.

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | General Stroe           | 26           | 13.00         | 11.44          | 26                   |
| 2      | Autorickshaw            | 15           | 11.70         | 10.20          | 15                   |
| 3      | Ambassador car          | 13           | 51.35         | 44.59          | 13                   |
| 4      | Dhaba/Restaurant        | 13           | 26.00         | 22.88          | 13                   |
| 5      | Tata Sumo               | 13           | 61.10         | 53.17          | 13                   |
|        | <b>Total:</b>           | <b>80</b>    | <b>163.15</b> | <b>142.28</b>  | <b>80</b>            |

Name of SCA/State: West Bengal SCs and STs Development & Financial Corpn. - West Bengal.

| SL.NO. | Name of Scheme/ Project  | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|--------------------------|--------------|---------------|----------------|----------------------|
| 1      | Auto Delivery Van        | 30           | 25.50         | 21.60          | 30                   |
| 2      | Auto Pickup Van          | 15           | 11.85         | 9.90           | 15                   |
| 3      | Autorickshaw             | 25           | 19.25         | 16.25          | 25                   |
| 4      | Diesel Trecker           | 20           | 74.40         | 64.00          | 20                   |
| 5      | Diesel Taxi (Ambassador) | 20           | 73.0          | 63.00          | 20                   |
| 6      | Tata-HCV                 | 2            | 15.72         | 13.84          | 2                    |
| 7      | Tata-LCV                 | 4            | 22.80         | 19.40          | 4                    |
| 8      | Diesel 3 wheelers        | 50           | 91.00         | 75.50          | 50                   |
| 9      | Diesel Trecker(Hidustan) | 20           | 55.60         | 47.60          | 20                   |
| 10     | Power Tiller             | 25           | 26.25         | 20.00          | 25                   |
| 11     | Minor Irrigation - PH.IV | 90           | 157.05        | 129.60         | 90                   |
| 12     | Dairy                    | 25           | 17.25         | 13.00          | 25                   |
|        | <b>Total:</b>            | <b>326</b>   | <b>589.67</b> | <b>493.69</b>  | <b>326</b>           |

**Allocation (2001-02)**

**340**

**Total**

**5378 7380.62**

**6024.58**

**5383**

Name of SCA/State: Trifed- DLH - New Delhi

| SL.NO. | Name of Scheme/ Project                    | No. of Units  | Total Cost     | NSTFDC's Share | No. of Beneficiaries |
|--------|--|---------------|----------------|----------------|----------------------|
| 1      | Procurement & Selling of surplus Agri./MFP | 290430        | 623.95         | 300.00         | 290430               |
|        | <b>Total:</b>                              | <b>290430</b> | <b>623.95</b>  | <b>300.00</b>  | <b>290430</b>        |
|        | <b>Grand Total</b>                         | <b>295808</b> | <b>8004.57</b> | <b>6324.58</b> | <b>295813</b>        |



## NSTFDC

Appendix - III

## DETAILS OF YEARWISE SANCTIONS (2002-2003) BY NSTFDC AS ON 31.03.2003

Name of SCA &amp; State: Andhra Pradesh Scheduled Tribes Co-op. Finance Corporation Ltd. - Andhra Pradesh

| Sl.No. | Name of Scheme/ Project   | No. of Units | Total Cost      | NSTFDC's Share | No. of Beneficiaries |
|--------|---------------------------|--------------|-----------------|----------------|----------------------|
| 1      | Dairy                     | 10           | 28.00           | 23.20          | 10                   |
| 2      | Diesel Autorickshaw       | 50           | 47.50           | 32.5           | 50                   |
| 3      | Petrol Autorickshaw       | 50           | 38.00           | 25.00          | 50                   |
| 4      | Tractor Trolley with Farm | 40           | 158.00          | 138.00         | 40                   |
| 5      | Demolition Hammer         | 1            | 1.10            | 0.75           | 1                    |
| 6      | Tata Sumo                 | 1            | 5.10            | 4.16           | 1                    |
| 7      | Sand Lorry                | 2            | 18.20           | 16.38          | 2                    |
| 8      | Tent House                | 10           | 15.00           | 10.60          | 10                   |
| 9      | Coffee Plantation         | 60,000       | 14400.00        | 2400.00        | 60,000               |
| 10     | Auto Diesel               | 127          | 133.35          | 96.52          | 127                  |
| 11     | Ice Cream Parlour         | 1            | 2.85            | 2.15           | 1                    |
| 12     | Auto (7 Seater)           | 46           | 81.42           | 63.02          | 46                   |
| 13     | Petrol Auto               | 55           | 44.00           | 31.90          | 55                   |
| 14     | Minidor Dairy             | 100          | 45.00           | 29.00          | 100                  |
| 15     | Power tiller with trailer | 24           | 39.60           | 30.48          | 24                   |
| 16     | Tata Sumo Ex-Taxi         | 1            | 5.32            | 4.46           | 1                    |
| 17     | Tata Tourin - Taxi        | 1            | 4.73            | 4.23           | 1                    |
| 18     | Tata Spacio-Taxi          | 1            | 4.45            | 3.86           | 1                    |
| 19     | Commander Jeep            | 9            | 34.65           | 29.70          | 9                    |
| 20     | Ambassador Car            | 11           | 37.95           | 31.90          | 11                   |
|        | <b>Total</b>              | <b>60540</b> | <b>15144.22</b> | <b>2977.81</b> | <b>60540</b>         |

Name of SCA &amp; State: Assam Plain Tribes Development Corporation Ltd. - Assam

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Tractor                 | 30           | 142.20     | 124.80         | 30                   |

Name of SCA &amp; State: Bihar State Scheduled Castes Co-operative Dev. Corp. Ltd. - Bihar

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|--------------|----------------|----------------------|
| 1      | Diesel Auto             | 25           | 45.00        | 38.25          | 25                   |
| 2      | Diesel Auto             | 50           | 45.00        | 36.75          | 50                   |
|        | <b>Total</b>            | <b>75</b>    | <b>90.00</b> | <b>76.00</b>   | <b>75</b>            |

Name of SCA &amp; State: Chattisgarh Rajya Sahkari Anusuchit Jati vitta Avam Vikas Nigam, Chattisgarh

| Sl.No. | Name of Scheme/ Project           | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-----------------------------------|--------------|---------------|----------------|----------------------|
| 1      | Diesel Autorickshaw               | 32           | 62.4          | 56.00          | 32                   |
| 2      | Diesel Jeep                       | 32           | 150.4         | 135.36         | 32                   |
| 3      | Tractor Trolley & Farm Implements | 25           | 106.25        | 95.50          | 25                   |
| 4      | Tractor Trolley & Farm Implements | 25           | 106.25        | 95.50          | 25                   |
| 5      | Mini Truck                        | 25           | 151.25        | 136.00         | 25                   |
| 6      | Diesel Jeep Taxi                  | 25           | 119.00        | 101.25         | 25                   |
| 7      | Diesel Jeep Taxi                  | 25           | 119.00        | 101.25         | 25                   |
|        | <b>Total:</b>                     | <b>189</b>   | <b>814.55</b> | <b>720.86</b>  | <b>189</b>           |



**Name of SCA & State: Gujarat Tribal Development Corporation - Gujarat.**

| Sl.No.        | Name of Scheme/ Project      | No. of Units | Total Cost     | NSTFDC's Share | No. of Beneficiaries |
|---------------|------------------------------|--------------|----------------|----------------|----------------------|
| 1             | Diesel Autorickshaw          | 100          | 170.00         | 147.00         | 100                  |
| 2             | Autorickshaw                 | 136          | 104.72         | 80.24          | 136                  |
| 3             | Minidoor Diesel Autorickshaw | 21           | 42.00          | 37.80          | 21                   |
| 4             | Tata Sumo                    | 36           | 167.40         | 149.40         | 36                   |
| 5             | Diesel Load Carrier          | 69           | 93.15          | 82.11          | 69                   |
| 6             | Dairy                        | 450          | 157.50         | 108.00         | 450                  |
| 7             | Grocery Shop                 | 200          | 150.00         | 116.00         | 200                  |
| 8             | Tractor                      | 42           | 172.20         | 146.16         | 42                   |
| 9             | Tractor with Trolley         | 42           | 172.20         | 146.16         | 42                   |
| <b>Total:</b> |                              | <b>1096</b>  | <b>1229.17</b> | <b>1012.87</b> | <b>1096</b>          |

**Name of SCA & State: Himachal Pradesh SCs & STs Development Corporation - Himachal**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Eichve Truck            | 1            | 4.98          | 4.33           | 1                    |
| 2             | Hotel Business          | 1            | 5.00          | 4.25           | 1                    |
| 3             | Tractor Trailor         | 10           | 34.70         | 30.10          | 10                   |
| 4             | Auto Workshop           | 1            | 2.34          | 2.06           | 1                    |
| 5             | Photocopier             | 5            | 5.50          | 4.84           | 5                    |
| 6             | Mini Truck              | 5            | 22.80         | 19.80          | 5                    |
| 7             | Jeeps (Pickup)          | 10           | 37.00         | 32.10          | 10                   |
| 8             | Tata Sumo               | 5            | 21.50         | 18.70          | 5                    |
| <b>Total:</b> |                         | <b>38</b>    | <b>133.82</b> | <b>116.18</b>  | <b>38</b>            |

**Name of SCA & State: J&K SCs, STs & BCs Development Corporation - Jammu & Kashmir.**

| Sl.No.        | Name of Scheme/ Project     | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-----------------------------|--------------|--------------|----------------|----------------------|
| 1             | Tractor Trolley             | 22           | 75.90        | 64.68          | 22                   |
| 2             | Autorickshaw                | 18           | 14.40        | 11.61          | 18                   |
| 3             | Mahila Sashaktikaran Yojana | 5            | 2.50         | 1.90           | 5                    |
| <b>Total:</b> |                             | <b>45</b>    | <b>92.80</b> | <b>78.19</b>   | <b>45</b>            |

**Name of SCA & State: The Jharkhand State Tribal Co-operative Dev. Corp'n. Ltd. -**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Temp Trax               | 2            | 7.48          | 6.28           | 2                    |
| 2             | Tailoring               | 30           | 15.00         | 10.20          | 30                   |
| 3             | Bycycle Repairing       | 80           | 27.20         | 15.68          | 80                   |
| 4             | Auto Repairing          | 80           | 40.00         | 30.40          | 80                   |
| 5             | General Store           | 100          | 66.00         | 51.50          | 100                  |
| 6             | Electrical Repairing    | 80           | 68.00         | 53.04          | 80                   |
| 7             | Medical Shops           | 30           | 30.00         | 23.40          | 30                   |
| 8             | Watch Repairings        | 60           | 15.00         | 11.40          | 60                   |
| 9             | Diesel Jeeps            | 50           | 191.00        | 147.00         | 100                  |
| 10            | Temp Trax               | 50           | 191.00        | 147.00         | 100                  |
| 11            | Flour Mill              | 80           | 45.60         | 34.88          | 80                   |
| 12            | Truck                   | 1            | 8.98          | 7.61           | 53                   |
| <b>Total:</b> |                         | <b>643</b>   | <b>705.24</b> | <b>538.39</b>  | <b>795</b>           |



**Name of SCA & State: Karnataka SCs & STs Development Corporation Ltd. - Karnataka.**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost     | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|----------------|----------------|----------------------|
| 1             | Tata Sumo               | 10           | 47.70          | 38.70          | 10                   |
| 2             | Land Purchase Scheme    | 470          | 305.50         | 145.70         | 470                  |
| 3             | Tata 479 (Maxicab)      | 5            | 31.60          | 24.50          | 5                    |
| 4             | Poultry                 | 1            | 4.10           | 3.10           | 1                    |
| 5             | Dairy                   | 1            | 2.70           | 1.94           | 1                    |
| 6             | Land Purchase           | 470          | 305.50         | 141.00         | 470                  |
| 7             | Land Purchase Ph-III    | 470          | 305.50         | 141.00         | 470                  |
| <b>Total:</b> |                         | <b>1427</b>  | <b>1002.60</b> | <b>493.94</b>  | <b>1427</b>          |

**Name of SCA/State: The Kerala State Dev. Corpn. For SCs & STs Ltd. - Kerala.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Autorickshaw            | 15           | 11.55        | 9.00           | 15                   |
| 2             | Minidoor Pickup Van     | 5            | 8.70         | 7.10           | 5                    |
| <b>Total:</b> |                         | <b>20</b>    | <b>20.25</b> | <b>16.10</b>   | <b>20</b>            |

**Name of SCA/State: Lakshdweep Development Corporation Ltd. - Lakshdweep.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Power Tiller            | 1            | 1.15         | 0.83           | 1                    |
| 2             | Tractor with Trailor    | 1            | 3.90         | 3.00           | 1                    |
| 3             | Computer Centre         | 1            | 4.40         | 3.30           | 1                    |
| 4             | Pickup Van              | 5            | 6.25         | 4.50           | 5                    |
| 5             | Hallow Brick            | 1            | 0.95         | 0.70           | 1                    |
| 6             | Ice-Cream               | 1            | 1.17         | 0.85           | 1                    |
| <b>Total:</b> |                         | <b>10</b>    | <b>17.82</b> | <b>13.18</b>   | <b>10</b>            |

**Name of SCA/State: Sabari Advais Vitta Va Vikas Nigam - Maharashtra.**

| SL.NO.       | Name of Scheme/ Project  | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------------|--------------------------|--------------|---------------|----------------|----------------------|
| 1            | Flour Grinding Mill      | 100          | 50.00         | 35.00          | 100                  |
| 2            | STD Booth                | 100          | 50.00         | 35.00          | 100                  |
| 3            | Thrasher Unit            | 100          | 50.00         | 35.00          | 100                  |
| 4            | House Dairy              | 200          | 100.00        | 70.00          | 200                  |
| 5            | House Hold Mess          | 100          | 25.00         | 12.50          | 100                  |
| 6            | Vada/Omlette Bread Stall | 100          | 15.00         | 6.00           | 100                  |
| 7            | Passenger Vehicle        | 40           | 170.00        | 140.40         | 40                   |
| 8            | Beauty Parlour           | 50           | 7.50          | 3.00           | 50                   |
| 9            | Tailoring/Cloth Shop     | 50           | 25.00         | 17.50          | 50                   |
| <b>Total</b> |                          | <b>840</b>   | <b>492.50</b> | <b>354.40</b>  | <b>840</b>           |

**Name of SCA/State: M.P. Advais Vitta Aivam Vikas Nigam - Madhya Pradesh.**

| Sl.No.       | Name of Scheme/ Project        | No. of Units | Total Cost     | NSTFDC's Share | No. of Beneficiaries |
|--------------|--------------------------------|--------------|----------------|----------------|----------------------|
| 1            | Autorickshaw                   | 240          | 172.8          | 146.40         | 240                  |
| 2            | Nursery & Vermiculture Farming | 1            | 3.45           | 2.93           | 1                    |
| 3            | Mini Dumper                    | 24           | 170.40         | 144.72         | 24                   |
| 4            | Tea and Snacks Shop            | 300          | 150.00         | 105.00         | 300                  |
| 5            | Power Tiller                   | 125          | 162.50         | 137.50         | 125                  |
| 6            | Petrol JeepTaxi Ph-IX          | 30           | 157.20         | 133.50         | 30                   |
| 7            | Petrol JeepTaxi Ph-X           | 30           | 157.20         | 133.50         | 30                   |
| 8            | Petrol JeepTaxi Ph-XI          | 30           | 157.20         | 133.50         | 30                   |
| 9            | Petrol JeepTaxi Ph-XII         | 30           | 157.20         | 133.50         | 30                   |
| 10           | Petrol JeepTaxi Ph-XIII        | 30           | 157.20         | 133.50         | 30                   |
| <b>Total</b> |                                | <b>840</b>   | <b>1445.15</b> | <b>1204.05</b> | <b>840</b>           |

A/c



| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|--------------|----------------|----------------------|
| 1      | Maruti Taxi             | 9            | 20.07        | 16.02          | 9                    |
| 2      | Autorickshaw            | 16           | 11.84        | 9.28           | 16                   |
| 3      | Mahindra Pickup         | 4            | 15.68        | 13.36          | 4                    |
|        | <b>Total</b>            | <b>29</b>    | <b>47.59</b> | <b>38.66</b>   | <b>29</b>            |

**Name of SCA/State: Nagaland Industrial Development Corporation Ltd. - Nagaland.**

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Omni Bus                | 2            | 19.90         | 16.70          | 8                    |
| 2      | Tata Spacio             | 4            | 16.80         | 13.60          | 4                    |
| 3      | Maruti Van              | 15           | 37.50         | 30.75          | 15                   |
| 4      | Bus                     | 3            | 9.95          | 8.35           | 3                    |
| 5      | Tata Spacio             | 3            | 12.81         | 10.59          | 6                    |
| 6      | Tata Spacio             | 7            | 30.10         | 24.85          | 7                    |
| 7      | Maruti Van              | 11           | 28.60         | 23.21          | 22                   |
| 8      | Maruti Van              | 8            | 36.40         | 30.08          | 16                   |
| 9      | Maruti Van              | 6            | 15.60         | 12.66          | 12                   |
|        | <b>Total:</b>           | <b>59</b>    | <b>207.66</b> | <b>170.79</b>  | <b>93</b>            |

**Name of SCA/State: Orissa Scheduled Castes Scheduled Tribes Dev & Finance Co-op. Corp. L**

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|---------------|----------------|----------------------|
| 1      | Diesel Jeep             | 30           | 114.00        | 102.00         | 30                   |
| 2      | Tractor and Trolley     | 30           | 107.10        | 95.40          | 30                   |
|        | <b>Total :</b>          | <b>60</b>    | <b>221.10</b> | <b>197.40</b>  | <b>60</b>            |

**Name of SCA/State: Rajasthan SCs and STs Finance & Development Co-op. Corporation - Raji**

| Sl.No. | Name of Scheme/ Project      | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|------------------------------|--------------|---------------|----------------|----------------------|
| 1      | Various Schemes under Mahila | 100          | 50.00         | 34.00          | 100                  |
| 2      | Ambassador Car               | 40           | 160.80        | 136.00         | 40                   |
| 3      | Seeds & Pesticides           | 50           | 50.00         | 39.00          | 50                   |
| 4      | Pig Farming                  | 1            | 4.36          | 3.69           | 1                    |
| 5      | Tractor Trolley              | 45           | 168.75        | 141.75         | 45                   |
| 6      | Indica Car Taxi              | 25           | 90.75         | 76.50          | 25                   |
| 7      | Dairy                        | 100          | 98.00         | 76.00          | 100                  |
| 8      | Internet Dhaba               | 1            | 2.16          | 1.79           | 1                    |
|        | <b>Total:</b>                | <b>362</b>   | <b>624.82</b> | <b>508.73</b>  | <b>362</b>           |

**Name of SCA/State: Sikkim SCs, STs & BCs Development Corporation Ltd. - Sikkim.**

| Sl.No. | Name of Scheme/ Project       | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------------|--------------|---------------|----------------|----------------------|
| 1      | Guest House Cum Lodge-PH-II   | 30           | 105.90        | 87.00          | 30                   |
| 2      | Guest House Cum Lodge-PH- III | 30           | 105.90        | 87.00          | 30                   |
|        | <b>Total:</b>                 | <b>60</b>    | <b>211.80</b> | <b>174.00</b>  | <b>60</b>            |

**Name of SCA/State: Tamilnadu Adi Dravidar Housing & Dev. Corp. Ltd. - Tamilnadu**

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Goatry                  | 7            | 5.60       | 2.80           | 7                    |



Name of SCA/State: Tripura STs Co-op. Development Corporation Ltd. - Tripura.

| Sl.No. | Name of Scheme/ Project          | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|----------------------------------|--------------|------------|----------------|----------------------|
| 1      | Mini Truck                       | 4            | 15.20      | 12.80          | 4                    |
| 2      | Electrical & Electronic Workshop | 15           | 9.00       | 6.75           | 15                   |
| 3      | Restaurant                       | 10           | 6.00       | 4.50           | 10                   |
| 4      | Hotel                            | 15           | 12.00      | 9.00           | 15                   |
| 5      | Grocery Shop under Mahila        | 10           | 5.00       | 4.00           | 10                   |
| 6      | Cloth Business under Mahila      | 10           | 5.00       | 4.00           | 10                   |
| 7      | Grocery Shop                     | 30           | 30.00      | 24.00          | 30                   |
| 8      | Cloth Business                   | 45           | 45.00      | 36.00          | 45                   |
| 9      | Stationery                       | 30           | 22.50      | 17.40          | 30                   |
| Total: |                                  | 169          | 149.70     | 118.45         | 169                  |

Name of SCA/State: West Bengal SCs and STs Development & Finance Corpn. - West Bengal

| Sl.No. | Name of Scheme/ Project     | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-----------------------------|--------------|------------|----------------|----------------------|
| 1      | Minor Irrigation - PH.III   | 103          | 46.35      | 26.78          | 103                  |
| 2      | Poultry Farming             | 30           | 19.20      | 12.60          | 30                   |
| 3      | Piggery                     | 15           | 10.20      | 7.80           | 15                   |
| 4      | Readymade Garments & Mfg.   | 15           | 12.75      | 10.50          | 15                   |
| 5      | Grocery                     | 100          | 23.00      | 13.00          | 100                  |
| 6      | Piggery                     | 200          | 40.00      | 20.00          | 200                  |
| 7      | House Dairy                 | 100          | 20.00      | 10.00          | 100                  |
| 8      | Goat Rearing                | 500          | 100.00     | 50.00          | 500                  |
| 9      | Paddy Husking               | 300          | 60.00      | 30.00          | 300                  |
| 10     | Tailoring                   | 200          | 40.00      | 20.00          | 200                  |
| 11     | Leaf Plates                 | 200          | 70.00      | 50.00          | 200                  |
| 12     | Puffed Rice                 | 400          | 80.00      | 40.00          | 400                  |
| 13     | Readymade Garment           | 20           | 17.00      | 14.00          | 20                   |
| 14     | Tractor with Tractor        | 5            | 18.30      | 14.65          | 5                    |
| 15     | Piggery                     | 15           | 39.00      | 33.60          | 15                   |
| 16     | Maruti Van                  | 10           | 21.00      | 17.20          | 10                   |
| 17     | Battery Manufacturing       | 10           | 9.50       | 7.20           | 10                   |
| 18     | Tata Sumo                   | 4            | 18.60      | 16.28          | 4                    |
| 19     | Grocery cum stationery shop | 10           | 10.00      | 8.40           | 10                   |
| 20     | Mahindra Diesel Scheme      | 5            | 19.50      | 17.05          | 5                    |
| 21     | Tata 407 Mini Truck         | 3            | 14.10      | 11.70          | 3                    |
| 22     | Diesel Trucker              | 5            | 14.25      | 12.30          | 5                    |
| 23     | Carpentry                   | 10           | 6.30       | 4.30           | 10                   |
| 24     | Beauty Parlour              | 5            | 4.75       | 3.40           | 5                    |
| 25     | Restaurant                  | 15           | 9.00       | 5.70           | 15                   |
| 26     | Garage Servicing            | 5            | 2.25       | 1.40           | 5                    |
| 27     | House Dairy Scheme          | 5            | 3.40       | 2.75           | 5                    |
| Total  |                             | 2290         | 728.45     | 460.61         | 2290                 |
| TOTAL  |                             | 68829        | 23527.04   | 9398.21        | 69015                |

Name of SCA/State: Girijan Co operative Corporation Ltd. (GCC) - Andhra Pradesh

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Procurement of MFP      | 10000        |            | 200.00         | 10000                |
| 2      | Procurement of MFP      | 100000       | 535.00     | 300.00         | 100000               |
| Total: |                         | 110000       | 535.00     | 500.00         | 110000               |

GRAND TOTAL 178829 24062.04 9898.21 179015



# NSTFDC

## DETAILS OF YEARWISE SANCTIONS (2003-2004) BY NSTFDC AS ON 31/03/2004

Name of SCA & State: Andhra Pradesh Scheduled Tribes Co-op. Finance Corpn. Ltd. - Andhra Pradesh.

(Rs. in lakhs)

| Sl.No.   | Name of Scheme/ Project           | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|----------|-----------------------------------|--------------|------------|----------------|----------------------|
| 1        | Flour / Chilli mill & wet grinder | 1            | 1.50       | 1.07           | 1                    |
| 2        | Gem cutting & Polishing           | 15           | 60.90      | 46.05          | 15                   |
| 3        | Auto (7 Seater)                   | 100          | 185.00     | 136.00         | 100                  |
| 4        | Auto (Diesel)                     | 200          | 214.00     | 142.00         | 200                  |
| 5        | Tata Sumo                         | 25           | 113.00     | 97.50          | 25                   |
| 6        | Land Purchase                     | 454          | 245.16     | 149.82         | 454                  |
| 7        | Dairy Ph-II                       | 300          | 120.00     | 72.00          | 300                  |
| TOTAL :- |                                   | 1095         | 939.56     | 644.44         | 1095                 |

Name of SCA & State: Bihar State Scheduled Castes Co-operative Dev. Corp. Ltd. - Bihar

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Grocery Shop            | 50           | 50.00      | 40.00          | 50                   |
| 2      | Dairy (Cows)            | 40           | 56.00      | 48.00          | 40                   |
| Total: |                         | 90           | 106.00     | 88.00          | 90                   |

Name of SCA & State: Chattisgarh Rajya Sahkari Anusuchit Jati Vitta Avam Vikas Nigam, Chattisgarh

| Sl.No. | Name of Scheme/ Project     | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-----------------------------|--------------|------------|----------------|----------------------|
| 1      | Mini Bus Ph-I               | 12           | 93.60      | 84.00          | 12                   |
| 2      | Mini Bus Ph-II              | 12           | 93.60      | 84.00          | 12                   |
| 3      | Jeep Taxi Ph-IV             | 25           | 118.75     | 106.75         | 25                   |
| 4      | Jeep Taxi Ph-V              | 25           | 118.75     | 106.75         | 25                   |
| 5      | Tractor with Trolley Ph-III | 30           | 130.50     | 117.30         | 30                   |
| 6      | Tractor with Trolley Ph-IV  | 30           | 130.50     | 117.30         | 30                   |
| 7      | Tractor with Trolley Ph-V   | 30           | 130.50     | 117.30         | 30                   |
| 8      | Tractor with Trolley Ph-VI  | 30           | 130.50     | 117.30         | 30                   |
| 9      | Tractor with Trolley Ph-VII | 30           | 130.50     | 117.30         | 30                   |
| Total: |                             | 224          | 1077.2     | 968.00         | 224                  |

Name of SCA & State: Gujarat Tribal Development Corporation - Gujarat.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Mini Truck              | 35           | 162.75     | 141.75         | 35                   |
| 2      | Tempo Trax              | 38           | 174.80     | 148.20         | 38                   |
| 3      | Minidor Autos           | 21           | 44.10      | 37.80          | 21                   |
| 4      | Diesel Taxi             | 36           | 171.00     | 149.40         | 36                   |
| 5      | Bajaj Petrol Autos      | 135          | 114.75     | 90.45          | 135                  |
| Total: |                         | 265          | 667.40     | 567.60         | 265                  |

Name of SCA & State: Himachal Pradesh SCs&STs Development Corporation - Himachal Pradesh.

| Sl.No. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Shutterings             | 10           | 33.00      | 28.70          | 10                   |
| 2      | Jeeps                   | 10           | 43.40      | 37.76          | 10                   |
| 3      | Swara Mazda             | 10           | 52.80      | 44.80          | 10                   |
| Total: |                         | 30           | 129.20     | 111.26         | 30                   |



**Name of SCA & State: The Jharkhand State Tribal Co-operative Dev. Corpn. Ltd. - Jharkhand.**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Ceramics Mfg.           | 1            | 7.73          | 5.77           | 60                   |
| 2             | Diesel Trekker          | 10           | 29.10         | 22.38          | 10                   |
| 3             | Jeep                    | 40           | 152.80        | 136.40         | 40                   |
| 4             | Pickup Van              | 50           | 90.00         | 78.70          | 50                   |
| 5             | Minidor Autos           | 50           | 89.00         | 77.50          | 50                   |
| 6             | Cyber Café              | 30           | 69.00         | 61.05          | 30                   |
| 7             | Cane & Bamboo           | 40           | 40.00         | 33.20          | 40                   |
| 8             | Furniture Show Room     | 40           | 40.00         | 34.00          | 40                   |
| 9             | Tent House              | 30           | 90.00         | 79.80          | 30                   |
| 10            | Beauty Parlour          | 40           | 35.20         | 29.84          | 40                   |
| 11            | Lathe Work              | 40           | 78.00         | 68.40          | 40                   |
| 12            | Jeeps                   | 22           | 82.28         | 73.26          | 22                   |
| <b>Total:</b> |                         | <b>393</b>   | <b>803.11</b> | <b>700.30</b>  | <b>452</b>           |

**Name of SCA & State: J&K SCs, STs & BCs Development Corporation - Jammu & Kashmir.**

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Small Business          | 30           | 30.00         | 25.50          | 30                   |
| 2             | Maruti Van              | 50           | 120.00        | 104.50         | 50                   |
| 3             | Tata Mobile             | 40           | 149.20        | 127.60         | 40                   |
| <b>Total:</b> |                         | <b>120</b>   | <b>299.20</b> | <b>257.60</b>  | <b>120</b>           |

**Name of SCA/State: The Kerala State Dev. Corpn. For SCs & STs Ltd. - Kerala.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Small Enterprises       | 20           | 20.00        | 15.80          | 20                   |
| 2             | Autorickhaw             | 25           | 19.50        | 15.50          | 25                   |
| <b>Total:</b> |                         | <b>45</b>    | <b>39.50</b> | <b>31.10</b>   | <b>45</b>            |

**Name of SCA & State: Karnataka SCs & STs Development Corporation Ltd. - Karnataka.**

| Sl.No.        | Name of Scheme/ Project    | No. of Units | Total Cost     | NSTFDC's Share | No. of Beneficiaries |
|---------------|----------------------------|--------------|----------------|----------------|----------------------|
| 1             | Bore Well                  | 1000         | 800.00         | 150.00         | 1000                 |
| 2             | Poultry Farming            | 1            | 3.39           | 2.60           | 1                    |
| 3             | Piggery                    | 1            | 1.70           | 1.35           | 1                    |
| 4             | Mahindra Jeep              | 10           | 46.50          | 35.00          | 10                   |
| 5             | Land Purchase Ph-IV        | 100          | 60.00          | 30.00          | 100                  |
| 6             | Dairy                      | 1            | 1.70           | 1.36           | 1                    |
| 7             | Tractor with Trailor Ph-I  | 35           | 161.00         | 136.50         | 35                   |
| 8             | Tractor with Trailor Ph-II | 15           | 69.00          | 58.50          | 15                   |
| <b>Total:</b> |                            | <b>1163</b>  | <b>1143.28</b> | <b>415.31</b>  | <b>1163</b>          |

**Name of SCA/State: Lakshdweep Development Corporation Ltd. - Lakshdweep.**

| SL.NO. | Name of Scheme/ Project | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-------------------------|--------------|------------|----------------|----------------------|
| 1      | Power Tiller            | 2            | 2.40       | 1.70           | 2                    |
| 2      | Bakery                  | 1            | 1.85       | 1.25           | 1                    |
| 3      | Carrier Van             | 1            | 3.70       | 3.10           | 1                    |
| 4      | Pickup Van (Tipper)     | 1            | 1.75       | 1.45           | 1                    |
| 5      | Mahindra Van            | 2            | 7.40       | 6.60           | 2                    |



|               |                         |           |              |              |           |
|---------------|-------------------------|-----------|--------------|--------------|-----------|
| 6             | STD Booth cum Ice Cream | 1         | 0.82         | 0.45         | 1         |
| 7             | Pickup Van              | 1         | 1.30         | 1.05         | 1         |
| 8             | Tractor (Mahindra)      | 1         | 4.05         | 3.60         | 1         |
| 9             | Bakery                  | 1         | 3.00         | 2.55         | 1         |
| 10            | Mitsubishi Tractor      | 1         | 2.98         | 2.60         | 1         |
| 11            | Automobile Centre       | 1         | 0.75         | 0.55         | 1         |
| 12            | Maruti Omni             | 1         | 2.60         | 2.20         | 1         |
| 13            | Vikram Load Carrier     | 1         | 1.95         | 1.65         | 1         |
| 14            | Pickup Van              | 4         | 5.20         | 4.20         | 4         |
| <b>Total:</b> |                         | <b>19</b> | <b>39.55</b> | <b>32.95</b> | <b>19</b> |

Name of SCA/State: Shabari Adivasi Vitta Va Vikas Mahamandal - Maharashtra.

| Sl.No.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Vegetable Vendor        | 150          | 15.00        | 7.50           | 150                  |
| 2             | Bamboo Articles Making  | 50           | 5.00         | 2.50           | 50                   |
| 3             | Tea Stall               | 100          | 10.00        | 5.00           | 100                  |
| 4             | Dry Fish Vendor         | 50           | 5.00         | 2.50           | 50                   |
| 5             | Bangles-Bindl Shop      | 50           | 5.00         | 2.50           | 50                   |
| <b>Total:</b> |                         | <b>400</b>   | <b>40.00</b> | <b>20.00</b>   | <b>400</b>           |

Name of SCA/State: M.P. Adivasi Vitta Aivam Vikas Nigam - Madhya Pradesh.

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Off Set Printing Press  | 1            | 10.00         | 9.00           | 1                    |
| 2             | Shop Scheme             | 160          | 160.00        | 136.00         | 160                  |
| 3             | Small Business          | 500          | 125.00        | 75.00          | 500                  |
| 4             | Small Shop/ Gumti       | 840          | 192.00        | 128.00         | 840                  |
| 5             | Horticulture            | 500          | 125.00        | 75.00          | 500                  |
| 6             | Fisheries               | 500          | 125.00        | 75.00          | 500                  |
| 7             | Tractor Trolley Ph-X    | 25           | 116.25        | 99.00          | 25                   |
| 8             | Tractor Trolley Ph-XI   | 25           | 116.25        | 99.00          | 25                   |
| <b>Total:</b> |                         | <b>2351</b>  | <b>969.50</b> | <b>696.00</b>  | <b>2351</b>          |

Name of SCA/State: Nagaland Industrial Development Corporation Ltd. - Nagaland.

| Sl.No.        | Name of Scheme/ Project    | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|----------------------------|--------------|---------------|----------------|----------------------|
| 1             | Digital Photography        | 1            | 3.70          | 2.80           | 4                    |
| 2             | Mini Truck                 | 1            | 4.40          | 3.64           | 2                    |
| 3             | Cable Network              | 1            | 1.96          | 1.40           | 4                    |
| 4             | Mini Truck                 | 5            | 27.00         | 19.75          | 8                    |
| 5             | Maruti Van                 | 12           | 30.00         | 21.24          | 24                   |
| 6             | Tata Sumo                  | 6            | 27.12         | 19.74          | 12                   |
| 7             | Tractor                    | 2            | 9.90          | 8.20           | 6                    |
| 8             | Mini Bus                   | 1            | 7.40          | 6.10           | 2                    |
| 9             | Bus                        | 1            | 9.40          | 7.80           | 3                    |
| 10            | Truck                      | 2            | 16.06         | 13.40          | 5                    |
| 11            | Autorickshaw               | 25           | 20.75         | 15.25          | 25                   |
| 12            | Maruti Van                 | 25           | 62.50         | 50.50          | 25                   |
| 13            | Pottery                    | 1            | 2.68          | 2.23           | 1                    |
| 14            | Pickles Manufacturing Unit | 1            | 2.20          | 1.70           | 1                    |
| <b>Total:</b> |                            | <b>84</b>    | <b>225.07</b> | <b>173.75</b>  | <b>122</b>           |



**Name of SCA & State: Orissa SCs, STs Development & Finance Co-op. Corpn. Ltd. - Orissa.**

| SL.NO.        | Name of Scheme/ Project    | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|----------------------------|--------------|---------------|----------------|----------------------|
| 1             | Autonickshaw (RE) - Diesel | 10           | 11.00         | 9.30           | 10                   |
| 2             | Grocery Shop               | 20           | 34.00         | 29.00          | 20                   |
| 3             | Dumper                     | 20           | 160.00        | 144.00         | 20                   |
| 4             | Tractor Trolley            | 30           | 119.10        | 104.40         | 30                   |
| 5             | Jeep Taxi                  | 30           | 136.50        | 119.70         | 30                   |
| 6             | Diesel Autonickshaw        | 25           | 27.25         | 23.25          | 25                   |
| 7             | Diesel Car                 | 15           | 60.00         | 52.50          | 15                   |
| 8             | Mini Truck                 | 15           | 73.35         | 64.50          | 15                   |
| 9             | Dairy                      | 6            | 9.30          | 8.22           | 6                    |
| 10            | Poultry                    | 4            | 13.60         | 11.64          | 4                    |
| <b>Total:</b> |                            | <b>175</b>   | <b>644.10</b> | <b>566.61</b>  | <b>175</b>           |

**Name of SCA/State: Rajasthan SCs and STs Finance & Development Co-op. Corporation - Rajasthan**

| Sl.No.        | Name of Scheme/ Project   | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|---------------------------|--------------|---------------|----------------|----------------------|
| 1             | Small Business            | 50           | 50.00         | 41.5           | 50                   |
| 2             | Mahila Sashaktikaran      | 70           | 35.00         | 28.25          | 70                   |
| 3             | Dairy                     | 50           | 50.00         | 41.5           | 50                   |
| 4             | Tractor Trolley           | 15           | 84.05         | 54.3           | 15                   |
| 5             | Diesel Ambassador Car     | 10           | 43.40         | 36.8           | 10                   |
| 6             | Diesel Autos              | 10           | 18.00         | 14.8           | 10                   |
| 7             | Jeep Taxis                | 10           | 44.60         | 37.9           | 10                   |
| 8             | Agn. Equipments Servicing | 20           | 28.00         | 22.64          | 20                   |
| 9             | Computer Graphics         | 15           | 24.00         | 19.65          | 15                   |
| 10            | General Merchandise       | 30           | 19.80         | 15.81          | 30                   |
| 11            | Dairy                     | 1            | 4.58          | 3.8            | 1                    |
| <b>Total:</b> |                           | <b>281</b>   | <b>381.43</b> | <b>314.95</b>  | <b>281</b>           |

**Name of SCA/State: Sikkim SCs, STs & BCs Development Corporation Ltd. - Sikkim.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Carpet Weaving          | 10           | 5.00          | 4.40           | 10                   |
| 2             | Grocery Manihari shop   | 64           | 32.00         | 28.80          | 64                   |
| 3             | Restaurent & Fast Food  | 41           | 48.38         | 41.00          | 41                   |
| 4             | Pig Breeding            | 40           | 26.40         | 23.04          | 40                   |
| 5             | Dairy Farming           | 48           | 19.68         | 16.80          | 48                   |
| 6             | Poultry (Broiler)       | 40           | 20.00         | 18.00          | 40                   |
| <b>Total:</b> |                         | <b>243</b>   | <b>151.46</b> | <b>132.04</b>  | <b>243</b>           |

**Name of SCA/State: Tripura STs Co-op. Development Corporation Ltd. - Tripura.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost    | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|---------------|----------------|----------------------|
| 1             | Stationery Shop         | 10           | 5.00          | 3.50           | 10                   |
| 2             | Power Tiller            | 60           | 64.80         | 51.00          | 60                   |
| 3             | Jeep Scheme             | 20           | 75.00         | 63.20          | 20                   |
| 4             | Autonickshaw            | 60           | 52.20         | 40.80          | 60                   |
| <b>Total:</b> |                         | <b>150</b>   | <b>197.00</b> | <b>158.50</b>  | <b>150</b>           |

**Name of SCA/State: Uttaranchal Bahudeshiya Eram Vikas Nigam - Uttaranchal.**

| SL.NO.        | Name of Scheme/ Project | No. of Units | Total Cost   | NSTFDC's Share | No. of Beneficiaries |
|---------------|-------------------------|--------------|--------------|----------------|----------------------|
| 1             | Tourist Taxi            | 10           | 45.00        | 40.30          | 10                   |
| 2             | Tractor Trolley         | 2            | 7.00         | 6.22           | 2                    |
| 3             | Dairy                   | 2            | 2.00         | 1.66           | 2                    |
| 4             | Small Business          | 10           | 10.00        | 8.30           | 10                   |
| 5             | Hotel/Dhaba             | 4            | 8.00         | 7.04           | 4                    |
| <b>Total:</b> |                         | <b>28</b>    | <b>72.00</b> | <b>63.52</b>   | <b>28</b>            |



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Name of SCA/State: West Bengal SCs and STs Development &amp; Finance Corpn. - West Bengal.

| Sl.No. | Name of Scheme/ Project     | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|-----------------------------|--------------|------------|----------------|----------------------|
| 1      | House Dairy                 | 400          | 80.00      | 40             | 400                  |
| 2      | Goat Rearing                | 500          | 100.00     | 50.00          | 500                  |
| 3      | House Dairy                 | 100          | 65.00      | 48.00          | 100                  |
| 4      | Pan Bin Shop                | 10           | 2.00       | 1.00           | 10                   |
| 5      | Babul Rope Making Scheme    | 50           | 7.00       | 3.50           | 50                   |
| 6      | Mobile PCO                  | 200          | 42.00      | 38.00          | 200                  |
| 7      | Broiler Farming             | 20           | 4.00       | 2.00           | 20                   |
| 8      | Chatal Making               | 10           | 1.90       | 0.95           | 10                   |
| 9      | Fish Culture & Duck Rearing | 15           | 3.00       | 1.50           | 15                   |
| 10     | Pump Set                    | 10           | 2.10       | 1.10           | 10                   |
| 11     | Wool Knitting Embroidery    | 10           | 2.02       | 1.02           | 10                   |
| 12     | Floriculture                | 5            | 1.00       | 0.50           | 5                    |
| 13     | Bullock Cart                | 10           | 1.60       | 0.80           | 10                   |
| 14     | Milk Booth                  | 2            | 1.00       | 0.80           | 2                    |
| 15     | Calf Rearing                | 20           | 3.40       | 1.70           | 20                   |
| 16     | Handloom cloth shop         | 10           | 5.00       | 3.60           | 10                   |
| 17     | House Dairy Ph-II           | 600          | 120.00     | 60.00          | 600                  |
| 18     | Goat Rearing Ph-II          | 1000         | 200.00     | 100.00         | 1000                 |
| 19     | Grocery Shop Ph-II          | 100          | 23.00      | 13.00          | 100                  |
| 20     | Piggery Ph-II               | 500          | 100.00     | 50.00          | 500                  |
| 21     | Tata Sumo                   | 5            | 23.25      | 20.35          | 5                    |
| 22     | Broiler Farming             | 10           | 6.40       | 4.80           | 10                   |
| 23     | Grocery                     | 15           | 15.00      | 12.00          | 15                   |
| 24     | Power Tiller                | 10           | 11.00      | 9.00           | 10                   |
| 25     | House Dairy                 | 500          | 100.00     | 50.00          | 500                  |
| 26     | Grocery Shop PH-III         | 100          | 23.00      | 13.00          | 100                  |
| 27     | Bullock Cart                | 50           | 8.00       | 4.00           | 50                   |
| 28     | Piggery PH-III              | 100          | 20.00      | 10.00          | 100                  |
| 29     | Puffed Rice Making          | 50           | 10.00      | 5.00           | 50                   |
| 30     | Calf Rearing                | 50           | 8.50       | 4.25           | 50                   |
| 31     | Goat Rearing Ph-IV          | 1000         | 200.00     | 100.00         | 1000                 |
| 32     | Paddy Husking               | 100          | 20.00      | 10.00          | 100                  |
| 33     | Diesel Three Wheeler        | 10           | 18.20      | 15.20          | 10                   |
| Total: |                             | 5572         | 1227.37    | 673.07         | 5572                 |
| Total: |                             | 12728        | 9151.93    | 6614.90        | 12825                |

**NSTFDC**

FINANCIAL ASSISTANCE TOWARDS MARKETING SUPPORT ACTIVITIES FOR FIN. YEAR(2003-2004)

Name of SCA/State: Trifed- DLH - New Delhi.

| SL.NO. | Name of Scheme/ Project                              | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|--|--------------|------------|----------------|----------------------|
| 1      | Repayment of loan by TRIFED to Central Bank of India | 565900       | 900.00     | 800.00         | 565900               |
| Total: |  | 565900       | 900.00     | 800.00         | 565900               |

Name of SCA/State: Girijan Co operative Corporation Ltd. (GCC) - Andhra Pradesh

| SL.NO. | Name of Scheme/ Project   | No. of Units | Total Cost | NSTFDC's Share | No. of Beneficiaries |
|--------|---------------------------|--------------|------------|----------------|----------------------|
| 1      | Procurement of MFP PH-III | 110000       | 1600.00    | 500.00         | 110000               |
| Total: |                           | 110000       | 1600.00    | 500.00         | 110000               |

GRAND TOTAL: 688628 11651.93 7914.90

688725



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## DETAILS OF LOANS SANCTIONED TO SC/ST ARTISANS DURING 8TH &amp; 9TH FIVE YEAR PLAN PERIOD (1992-2002)

| Sno.  | File No | Name of the Scheme  | Agency    | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|---|---------|---------------------|-----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|   |         |                     |           |            |             | SCs           | STs | Total |                 |                  |
| VIIIth FIVE YEAR PLAN   |         |                     |           |            |             |               |     |       |                 |                  |
| 1   | ASN/31  | HANDLOOM FABRIC     | ASCDC     | 21.16      | 13.80       | 391           | 0   | 391   | 16.00           | 01/25/93         |
| 2   | ASN/47  | JEWELLERY UNITS     | ASCDC     | 23.75      | 13.30       | 150           | 0   | 150   | 41.00           | 02/08/93         |
| (ASSAM STATE DEVELOPMENT CORPORATION FOR SCHEDULED CASTES)              |         |                     |           | 44.91      | 27.30       | 541           | 0   | 541   | 57.00           |                  |
| ASSAM -   |         |                     |           | 44.91      | 27.30       | 541           | 0   | 541   | 57.00           |                  |
| 3   | RAJ/32  | FOOTWEAR UNITS      | RSCDC     | 1.50       | 1.03        | 3             | 0   | 3     | 15.40           | 11/05/92         |
| 4   | RAJ/33  | GEN CUTTING         | RSCDC     | 2.71       | 1.36        | 17            | 0   | 17    | 1.36            | 12/30/92         |
| (RAJASTHAN SCs & STs FINANCE DEVELOPMENT CO-OPERATIVE CORPORATION LTD.) |         |                     |           | 4.21       | 2.39        | 20            | 0   | 20    | 16.76           |                  |
| RAJASTHAN -   |         |                     |           | 4.21       | 2.39        | 20            | 0   | 20    | 16.76           |                  |
| FINANCIAL YEAR 1992-93 TOTAL :  |         |                     |           | 49.12      | 29.69       | 561           | 0   | 561   | 73.76           |                  |
| 5   | AP/41   | SHOE MFG            | APSCCFC   | 50.00      | 34.50       | 50            | 0   | 50    | 34.50           | 12/04/95         |
| 6   | AP/42   | LEATHER CHAPPAL MFG | APSCCFC   | 47.63      | 30.00       | 75            | 0   | 75    | 30.00           | 12/04/95         |
| (ANDHRA PRADESH SCHEDULED CASTES COOPERATIVE FINANCE CORPORATION LTD.)  |         |                     |           | 97.63      | 64.50       | 125           | 0   | 125   | 64.50           |                  |
| ANDHRA PRADESH -  |         |                     |           | 97.63      | 64.50       | 125           | 0   | 125   | 64.50           |                  |
| 7   | GOA/29  | SHOE MFG.           | GSCDCBC   | 1.50       | 1.00        | 1             | 0   | 1     | 1.00            | 05/22/95         |
| 8   | GOA/30  | SHOE MFG UNIT-III   | GSCDCBC   | 0.63       | 0.53        | 1             | 0   | 1     | 0.53            | 02/20/96         |
| 9   | GOA/31  | & SHOE MFG UNIT-II  | GSCDCBC   | 1.50       | 1.00        | 1             | 0   | 1     | 1.00            | 09/11/95         |
| (GOA STATE SCs & BACKWARD CLASSES DEVELOPMENT CORPORATION)              |         |                     |           | 3.63       | 2.53        | 3             | 0   | 3     | 2.53            |                  |
| GOA -   |         |                     |           | 3.63       | 2.53        | 3             | 0   | 3     | 2.53            |                  |
| 10  | MP/68   | BAMBOO BASKET MFG   | MPAVVM    | 22.50      | 19.00       | 0             | 500 | 500   | 23.20           | 02/10/96         |
| (MADHYA PRADESH ADIVASI VITTA VIKAS ATYAN NIGAM)                        |         |                     |           | 22.50      | 19.00       | 0             | 500 | 500   | 23.20           |                  |
| MADHYA PRADESH -  |         |                     |           | 22.50      | 19.00       | 0             | 500 | 500   | 23.20           |                  |
| 11  | WB/86   | SILVER ORNAMENTS    | WBSCSTDFC | 0.50       | 0.35        | 2             | 0   | 2     | 24.50           | 11/17/95         |
| (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)               |         |                     |           | 0.50       | 0.35        | 2             | 0   | 2     | 24.50           |                  |
| WEST BENGAL -   |         |                     |           | 0.50       | 0.35        | 2             | 0   | 2     | 24.50           |                  |
| FINANCIAL YEAR 1995-96 TOTAL :  |         |                     |           | 124.26     | 86.38       | 130           | 500 | 630   | 114.73          |                  |



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## DETAILS OF LOANS SANCTIONED TO SC/ST ARTISANS DURING 8TH &amp; 9TH FIVE YEAR PLAN PERIOD (1992-2002)

| Sno.   | File No | Name of the Scheme   | Agency    | Total Cost | NSFDC Share | Beneficiaries |     | Total | Funds Disbursed | Date of Sanction |
|--|---------|----------------------|-----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|  |         |                      |           |            |             | SCs           | STs |       |                 |                  |
| 12   | AP/67   | VILLAGE TANNERY      | APSECCFC  | 17.00      | 8.00        | 50            | 0   | 50    | 8.00            | 01/22/97         |
| (ANDHRA PRADESH SCHEDULED CASTES COOPERATIVE FINANCE CORPORATION LTD.) |         |                      |           | 17.00      | 8.00        | 50            | 0   | 50    | 8.00            |                  |
| ANDHRA PRADESH -   |         |                      |           | 17.00      | 8.00        | 50            | 0   | 50    | 8.00            |                  |
| FINANCIAL YEAR 1996-97 TOTAL :   |         |                      |           | 17.00      | 8.00        | 50            | 0   | 50    | 8.00            |                  |
| Total of VIIIth FIVE YEAR PLAN   |         |                      |           | 190.30     | 124.07      | 741           | 500 | 1241  | 196.89          |                  |
| IXth FIVE YEAR PLAN  |         |                      |           |            |             |               |     |       |                 |                  |
| 1  | HR/23   | LEATHER FOOTWEAR     | HNKWL     | 8.63       | 6.47        | 9             | 0   | 9     | 6.47            | 05/15/97         |
| (HARYANA HARTJAN KALYAN NIGAM LTD.)                                    |         |                      |           | 8.63       | 6.47        | 9             | 0   | 9     | 6.47            |                  |
| HARYANA -  |         |                      |           | 8.63       | 6.47        | 9             | 0   | 9     | 6.47            |                  |
| 2  | MAN/144 | HANDLOOM - 25        | NTBC      | 22.50      | 19.00       | 0             | 60  | 60    | 0.00            | 03/11/98         |
| (MANIPUR TRIBAL DEVELOPMENT CORPORATION LTD.)                          |         |                      |           | 22.50      | 19.00       | 0             | 60  | 60    | 0.00            |                  |
| MANIPUR -  |         |                      |           | 22.50      | 19.00       | 0             | 60  | 60    | 0.00            |                  |
| 3  | NP/115  | BROOM MAKING -100    | NPAPVH    | 50.00      | 39.00       | 0             | 100 | 100   | 10.00           | 07/29/97         |
| (NADHYA PRADESH ADIVASI VITTA VIKAS AIVAN NIGAM)                       |         |                      |           | 50.00      | 39.00       | 0             | 100 | 100   | 10.00           |                  |
| NADHYA PRADESH -   |         |                      |           | 50.00      | 39.00       | 0             | 100 | 100   | 10.00           |                  |
| 4  | WB/120  | SHOE MFG. - 15       | WBSCSTDFC | 15.00      | 11.55       | 15            | 0   | 15    | 11.55           | 03/11/98         |
| (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)              |         |                      |           | 15.00      | 11.55       | 15            | 0   | 15    | 11.55           |                  |
| WEST BENGAL -  |         |                      |           | 15.00      | 11.55       | 15            | 0   | 15    | 11.55           |                  |
| FINANCIAL YEAR 1997-98 TOTAL :   |         |                      |           | 96.13      | 76.02       | 24            | 160 | 184   | 28.02           |                  |
| 5  | J&K/36  | LEATHER SHOES MFG-1  | JSCSTDFC  | 1.52       | 1.22        | 1             | 0   | 1     | 1.60            | 02/22/99         |
| (J&K SCs, STs & BACKWARD CLASSES DEVELOPMENT CORPORATION LTD.)         |         |                      |           | 1.52       | 1.22        | 1             | 0   | 1     | 1.60            |                  |
| JAMMU & KASHMIR -  |         |                      |           | 1.52       | 1.22        | 1             | 0   | 1     | 1.60            |                  |
| 6  | RAJ/118 | SHOE MAKING -10      | RSCDC     | 9.00       | 7.00        | 10            | 0   | 10    | 7.00            | 01/29/99         |
| 7  | RAJ/123 | FOOTWEAR MFG. UNIT-I | RSCDC     | 78.20      | 68.00       | 72            | 13  | 85    | 68.00           | 02/03/99         |



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## DETAILS OF LOANS SANCTIONED TO SC/ST ARTISANS DURING 8TH &amp; 9TH FIVE YEAR PLAN PERIOD (1992-2002)

| Sno. | File No | Name of the Scheme  | Agency   | Total Cost | NSFDC Share | Beneficiaries |     | Funds Disbursed | Date of Sanction |
|------|---------|---|----------|------------|-------------|---------------|-----|-----------------|------------------|
|      |         |   |          |            |             | SCs           | STs |                 |                  |
|      |         | (RAJASTHAN SCs & STs FINANCE DEVELOPMENT CO-OPERATIVE CORPORATION LTD.) |          | 87.20      | 75.00       | 82            | 13  | 95              | 75.00            |
|      |         | RAJASTHAN -   |          | 87.20      | 75.00       | 82            | 13  | 95              | 75.00            |
| 8    | WB/148  | SILVER ORNAMENTS-20   | WBSCTNFC | 14.40      | 11.00       | 16            | 4   | 20              | 5.50 03/27/99    |
|      |         | (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)               |          | 14.40      | 11.00       | 16            | 4   | 20              | 5.50             |
|      |         | WEST BENGAL -   |          | 14.40      | 11.00       | 16            | 4   | 20              | 5.50             |
|      |         | FINANCIAL YEAR 1998-99 TOTAL :  |          | 103.12     | 87.22       | 99            | 17  | 116             | 82.10            |
| 9    | MP/165  | LEATHER FOOTWEAR-60   | MPSCFDC  | 53.40      | 34.80       | 60            | 0   | 60              | 52.20 08/23/99   |
|      |         | (MADHYA PRADESH STATE CO-OP. SCHEDULED CASTES FINANCE & DEVP. CORP.)    |          | 53.40      | 34.80       | 60            | 0   | 60              | 52.20            |
|      |         | MADHYA PRADESH -  |          | 53.40      | 34.80       | 60            | 0   | 60              | 52.20            |
| 10   | RAJ/119 | HARDLY HANDICRAFTS  | RSCDC    | 47.50      | 39.90       | 15            | 4   | 19              | 39.90 08/28/99   |
| 11   | RAJ/135 | GEN CUTTING POLISHIN  | RSCDC    | 26.00      | 21.60       | 7             | 1   | 8               | 21.60 03/31/00   |
|      |         | (RAJASTHAN SCs & STs FINANCE DEVELOPMENT CO-OPERATIVE CORPORATION LTD.) |          | 73.50      | 61.50       | 22            | 5   | 27              | 61.50            |
|      |         | RAJASTHAN -   |          | 73.50      | 61.50       | 22            | 5   | 27              | 61.50            |
| 12   | SKN/31  | GOLD AND SILVER SMIT  | SSSTDCDC | 11.10      | 9.00        | 6             | 0   | 6               | 9.00 10/08/99    |
|      |         | (SIKKIM SCs & STs DCs DEVP. & FIN. CORPORATION)                         |          | 11.10      | 9.00        | 6             | 0   | 6               | 9.00             |
|      |         | SIKKIM -  |          | 11.10      | 9.00        | 6             | 0   | 6               | 9.00             |
| 13   | TRI/143 | SHOE MAKING - 5   | TSCDC    | 5.00       | 4.50        | 5             | 0   | 5               | 4.50 02/03/00    |
|      |         | (TRIPURA SCs, STs & MINORITIES CO-OPERATIVE DEVP. CORPORATION)          |          | 5.00       | 4.50        | 5             | 0   | 5               | 4.50             |
|      |         | TRIPURA -   |          | 5.00       | 4.50        | 5             | 0   | 5               | 4.50             |
|      |         | FINANCIAL YEAR 1999-2000 TOTAL :  |          | 143.00     | 109.00      | 93            | 5   | 98              | 127.20           |
| 14   | GUJ/212 | CARPET MAKING-30  | GSCDC    | 15.00      | 9.75        | 30            | 0   | 30              | 1.30 03/14/01    |
| 15   | GUJ/216 | HANDICRAFTS   | GSCDC    | 100.00     | 45.00       | 200           | 0   | 200             | 32.45 03/14/01   |
| 16   | GUJ/224 | WEAVING UNITS   | GSCDC    | 80.00      | 40.00       | 200           | 0   | 200             | 27.12 03/14/01   |
|      |         | (GUJARAT SCHEDULED CASTES ECONOMIC DEVELOPMENT CORPORATION LTD.)        |          | 195.00     | 122.75      | 430           | 0   | 430             | 60.91            |



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(Rs. in lacs)

## DETAILS OF LOANS SANCTIONED TO SC/ST ARTISANS DURING 8TH &amp; 9TH FIVE YEAR PLAN PERIOD (1992-2002)

| Sno.  | File No | Name of the Scheme   | Agency     | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|---|---------|----------------------|------------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|   |         |                      |            |            |             | SCs           | STs | Total |                 |                  |
| GUJARAT -   |         |                      |            | 195.00     | 122.75      | 430           | 0   | 430   | 66.91           |                  |
| 17  | SKN/71  | GOLD & SILVER SMITH- | SSCSTBCDC  | 3.70       | 3.00        | 2             | 0   | 2     | 3.00            | 01/17/01         |
| 18  | SKN/74  | BLACKSMITHY-4        | SSCSTBCDC  | 1.94       | 1.56        | 4             | 0   | 4     | 1.56            | 01/31/01         |
| 19  | SKN/78  | BLACK SMITHY-3       | SSCSTBCDC  | 1.38       | 1.17        | 3             | 0   | 3     | 1.17            | 03/19/01         |
| (SIKKIM SCs & STs SCs DEVP. & FIN. CORPORATION)                       |         |                      |            | 6.92       | 5.73        | 9             | 0   | 9     | 5.73            |                  |
| SIKKIM -  |         |                      |            | 6.92       | 5.73        | 9             | 0   | 9     | 5.73            |                  |
| FINANCIAL YEAR 2000-2001 TOTAL :                                      |         |                      |            | 281.92     | 128.48      | 439           | 0   | 439   | 66.64           |                  |
| 20  | J&K/44  | SHOE MAKING-II(10)   | JKSCSTBCDC | 9.50       | 7.20        | 10            | 0   | 10    | 9.00            | 01/23/01         |
| 21  | J&K/50  | SHOE MAKING HFG.-100 | JKSCSTBCDC | 9.50       | 7.20        | 10            | 0   | 10    | 9.00            | 12/18/01         |
| (J&K SCs, STs & BACKWARD CLASSES DEVELOPMENT CORPORATION LTD.)        |         |                      |            | 19.00      | 14.40       | 20            | 0   | 20    | 9.00            |                  |
| JAMMU & KASHMIR -   |         |                      |            | 19.00      | 14.40       | 20            | 0   | 20    | 9.00            |                  |
| 22  | KER/165 | GOLD ORNAMENT-1      | KSCDC      | 1.60       | 1.27        | 1             | 0   | 1     | 0.00            | 01/30/02         |
| (KERALA STATE DEVELOPMENT CORPORATION FOR SCs & STs)                  |         |                      |            | 1.60       | 1.27        | 1             | 0   | 1     | 0.00            |                  |
| KERALA -  |         |                      |            | 1.60       | 1.27        | 1             | 0   | 1     | 0.00            |                  |
| 23  | KTE/323 | DANDOO ARTISAN WORK  | KSCDC      | 7.00       | 4.20        | 14            | 0   | 14    | 4.20            | 03/28/02         |
| (KARNATAKA SCHEDULED CASTES DEVELOPMENT CORPORATION LTD.)             |         |                      |            | 7.00       | 4.20        | 14            | 0   | 14    | 4.20            |                  |
| KARNATAKA -   |         |                      |            | 7.00       | 4.20        | 14            | 0   | 14    | 4.20            |                  |
| 24  | MP/219  | SHOE MAKING - 150    | MPSCFDC    | 150.00     | 120.00      | 150           | 0   | 150   | 120.00          | 12/18/01         |
| (MADHYA PRADESH STATE CO-OP. SCHEDULED CASTES FINANCE & DEVP. CORP.)  |         |                      |            | 150.00     | 120.00      | 150           | 0   | 150   | 120.00          |                  |
| MADHYA PRADESH -  |         |                      |            | 150.00     | 120.00      | 150           | 0   | 150   | 120.00          |                  |
| 25  | PUN/64  | SHOES MAKING-150     | PSCDFC     | 75.00      | 67.50       | 150           | 0   | 150   | 2.70            | 12/31/01         |
| 26  | PUN/65  | HANDLOOM-50          | PSCDFC     | 25.00      | 22.50       | 50            | 0   | 50    | 0.27            | 12/31/01         |
| (PUNJAB SCHEDULED CASTES LABR DEVELOPMENT & FINANCE CORPORATION LTD.) |         |                      |            | 100.00     | 90.00       | 200           | 0   | 200   | 2.97            |                  |
| PUNJAB -  |         |                      |            | 100.00     | 90.00       | 200           | 0   | 200   | 2.97            |                  |
| 27  | RAJ/155 | HANDICRAFTS-II (25)  | RSCDC      | 62.50      | 52.50       | 25            | 0   | 25    | 2.10            | 01/28/02         |
| 28  | RAJ/156 | GEN CUTTING & POLISH | RSCDC      | 15.00      | 12.00       | 5             | 0   | 5     | 0.60            | 01/28/02         |



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(Rs. in lacs)

DETAILS OF LOANS SANCTIONED TO SC/ST ARTISANS DURING 8TH & 9TH FIVE YEAR PLAN PERIOD (1992-2002)

| Sno.  | File No | Name of the Scheme   | Agency    | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|---|---------|----------------------|-----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|   |         |                      |           |            |             | SCs           | STs | Total |                 |                  |
| 29  | RAJ/152 | FOOTWEAR MFG.-100    | NSCPC     | 100.00     | 80.00       | 100           | 0   | 100   | 0.00            | 01/20/92         |
| 30  | RAJ/152 | FOOTWEAR MFG.-100    | NSCPC     | 100.00     | 80.00       | 100           | 0   | 100   | 0.00            | 01/20/92         |
| (RAJASTHAN SCs & STs FINANCE DEVELOPMENT CO-OPERATIVE CORPORATION LTD.) |         |                      |           | 277.50     | 225.30      | 230           | 0   | 230   | 2.10            |                  |
| RAJASTHAN -   |         |                      |           | 277.50     | 225.30      | 230           | 0   | 230   | 2.10            |                  |
| 31  | SKN/91  | BLACK SMITHY-S       | SSCSTBCDC | 2.25       | 1.45        | 5             | 0   | 5     | 1.45            | 02/13/92         |
| 32  | SKN/93  | GOLD SMITHY-B        | SSCSTBCDC | 14.08      | 11.20       | 0             | 0   | 0     | 11.20           | 02/13/92         |
| (SIKKIM SCs & STs BCs DEVP. & FIN. CORPORATION)                         |         |                      |           | 16.33      | 12.65       | 13            | 0   | 13    | 12.65           |                  |
| SIKKIM -  |         |                      |           | 16.33      | 12.65       | 13            | 0   | 13    | 12.65           |                  |
| 33  | TRI/163 | SHOE MFG. -10        | TSCPC     | 10.00      | 8.00        | 10            | 0   | 10    | 8.00            | 10/01/01         |
| (TRIPURA SCs, STs & MINORITIES CO-OPERATIVE DEVP. CORPORATION)          |         |                      |           | 10.00      | 8.00        | 10            | 0   | 10    | 8.00            |                  |
| TRIPURA -   |         |                      |           | 10.00      | 8.00        | 10            | 0   | 10    | 8.00            |                  |
| 34  | WB/188  | BATIC PRINT PROCESS  | WBSCSTDFC | 8.75       | 7.45        | 5             | 0   | 5     | 7.45            | 04/23/01         |
| 35  | WB/196  | SHOE MFG./LEATHER GO | WBSCSTDFC | 40.00      | 28.00       | 40            | 0   | 40    | 7.00            | 08/22/01         |
| (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)               |         |                      |           | 48.75      | 35.45       | 45            | 0   | 45    | 14.45           |                  |
| WEST BENGAL -   |         |                      |           | 48.75      | 35.45       | 45            | 0   | 45    | 14.45           |                  |
| FINANCIAL YEAR 2001-2002 TOTAL :  |         |                      |           | 630.18     | 511.27      | 683           | 0   | 683   | 164.37          |                  |
| Total of IXth FIVE YEAR PLAN  |         |                      |           | 1174.35    | 912.79      | 1338          | 182 | 1520  | 468.33          |                  |
| GRAND TOTAL OF VIIIth & IXth PLAN :-                                    |         |                      |           | 1364.73    | 1036.84     | 2079          | 482 | 2561  | 664.82          |                  |

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Appendix - VI

National SCs Finance & Development Corporation  
8, Balaji Estate, Kalkaji, New Delhi - 110019

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(Rs. in lacs)

DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 10TH FIVE YEAR PLAN PERIOD (2002-31ST JANUARY 2005)

| DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 1976-77 FIVE YEAR PLAN |         |                               |          |            |             |               |     |       |                 |                  |
|--|---------|-------------------------------|----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
| Sas.   | File No | Name of the Scheme            | Agency   | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|  |         |                               |          |            |             | SCs           | STs | Total |                 |                  |
| Xth FIVE YEAR PLAN   |         |                               |          |            |             |               |     |       |                 |                  |
| 1  | DLN/97  | LEATHER CHAPAL & FOOTWEAR MFG | NSFDC    | 1.20       | 0.81        | 1             | 0   | 1     | 0.81            | 06/02/02         |
| (DELHI SCHEDULED CASTES FINANCIAL AND DEVELOPMENT CORPORATION LTD.)      |         |                               |          | 1.20       | 0.81        | 1             | 0   | 1     | 0.81            |                  |
| DELHI -  |         |                               |          | 1.20       | 0.81        | 1             | 0   | 1     | 0.81            |                  |
| 2  | HP/108  | STEEL FABRICATION -10         | HPSCSTDC | 31.50      | 26.60       | 10            | 0   | 10    | 26.60           | 07/12/02         |
| (HIMACHAL PRADESH SCHEDULED CASTES & SCHEDULED TRIBES DEVELOPMENT)       |         |                               |          | 31.50      | 26.60       | 10            | 0   | 10    | 26.60           |                  |
| HIMACHAL PRADESH -   |         |                               |          | 31.50      | 26.60       | 10            | 0   | 10    | 26.60           |                  |
| 3  | JED/12  | TAILORING -30                 | JSTDC    | 14.70      | 9.45        | 30            | 0   | 30    | 9.45            | 09/30/02         |
| (JHARKHAND SCHEDULED TRIBES CO-OP. DEVP. CORPORATION)                    |         |                               |          | 14.70      | 9.45        | 30            | 0   | 30    | 9.45            |                  |
| JHARKHAND -  |         |                               |          | 14.70      | 9.45        | 30            | 0   | 30    | 9.45            |                  |
| 4  | KER/157 | GOLD ORNAMENTS MFG -1         | KSDC     | 2.93       | 2.15        | 1             | 0   | 1     | 2.15            | 07/15/02         |
| (KERALA STATE DEVELOPMENT CORPORATION FOR SCs & STs)                     |         |                               |          | 2.93       | 2.15        | 1             | 0   | 1     | 2.15            |                  |
| KERALA -   |         |                               |          | 2.93       | 2.15        | 1             | 0   | 1     | 2.15            |                  |
| 5  | KTK/307 | LEATHER JACKETS -1            | KSCSTDC  | 2.65       | 1.90        | 1             | 0   | 1     | 1.90            | 04/01/02         |
| 6  | KTK/412 | SILK TWISTING-25              | KSCSTDC  | 57.50      | 41.25       | 25            | 0   | 25    | 41.25           | 06/16/02         |
| 7  | KTK/465 | SILK REELING-25               | KSCSTDC  | 32.50      | 22.50       | 25            | 0   | 25    | 22.50           | 09/25/02         |
| 8  | KTK/460 | GUNNY BAG MFG.-1              | KSCSTDC  | 2.05       | 2.05        | 1             | 0   | 1     | 2.05            | 09/25/02         |
| (KARNATAKA SCHEDULED CASTES DEVELOPMENT CORPORATION LTD.)                |         |                               |          | 95.50      | 67.70       | 52            | 0   | 52    | 67.70           |                  |
| KARNATAKA -  |         |                               |          | 95.50      | 67.70       | 52            | 0   | 52    | 67.70           |                  |
| 9  | NAN/609 | FURNITURE MFG.-1              | LASDC    | 2.50       | 1.80        | 1             | 0   | 1     | 1.80            | 03/21/03         |
| (LOKESHANTR ANANDHAN SATHE DEVELOPMENT CORPORATION)                      |         |                               |          | 2.50       | 1.80        | 1             | 0   | 1     | 1.80            |                  |
| 10   | NAN/681 | LEATHER GOODS MFG.-II         | LINCON   | 151.55     | 109.75      | 73            | 0   | 73    | 110.00          | 11/22/02         |
| (LEATHER INDUSTRIES DEVELOPMENT CORPORATION OF NAGARHATRA)               |         |                               |          | 151.55     | 109.75      | 73            | 0   | 73    | 110.00          |                  |
| 11   | NAN/606 | BROOMS MFG.-1                 | LASDC    | 1.75       | 1.20        | 1             | 0   | 1     | 1.20            | 01/27/03         |
| 12   | NAN/592 | LEATHER WORKS -3              | LASDC    | 4.50       | 3.15        | 3             | 0   | 3     | 3.15            | 08/21/02         |
| (LOKESHANTR ANANDHAN SATHE DEVELOPMENT CORPORATION)                      |         |                               |          | 8.25       | 4.35        | 4             | 0   | 4     | 4.35            |                  |
| 13   | NAN/559 | LEATHER MFG.-2                | LINCON   | 7.70       | 5.50        | 2             | 0   | 2     | 5.50            | 07/29/02         |



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National SCs Finance & Development Corporation  
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(Rs. in lacs)

**DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 10TH FIVE YEAR PLAN PERIOD (2002-31ST JANUARY 2005)**

| Sno.  | File No   | Name of the Scheme              | Agency   | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|---|-----------|---------------------------------|----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|   |           |                                 |          |            |             | SCs           | STs | Total |                 |                  |
| (LEATHER INDUSTRIES DEVELOPMENT CORPORATION OF MAHARASHTRA)           |           |                                 |          | 7.70       | 5.50        | 2             | 0   | 2     | 5.50            |                  |
| 14  | NAH/506   | CUSHION MAKERS-1                | NPBDC    | 1.25       | 0.90        | 1             | 0   | 1     | 0.90            | 03/31/03         |
| 15  | NAH/573   | FANCY CANDLE WORKS-1            | NPBDC    | 0.50       | 0.30        | 1             | 0   | 1     | 0.30            | 03/31/03         |
| (MAHATMA PURSE BACKWARD CLASS'S DEVELOPMENT CORPORATION LTD.)         |           |                                 |          | 1.75       | 1.20        | 2             | 0   | 2     | 1.20            |                  |
| MAHARASHTRA -   |           |                                 |          | 169.75     | 122.60      | 82            | 0   | 82    | 122.65          |                  |
| 16  | NP/241    | LEATHER TOYS -19                | NPSCFDC  | 17.48      | 13.68       | 19            | 0   | 19    | 18.00           | 10/04/92         |
| 17  | NP/255    | REXIMBAGS HFG.-21               | NPSCFDC  | 10.08      | 6.93        | 21            | 0   | 21    | 8.25            | 01/08/03         |
| (MAHATMA PRADESH STATE CO-OP. SCHEDULED CASTES FINANCE & DEVELOPMENT) |           |                                 |          | 27.56      | 20.61       | 40            | 0   | 40    | 26.25           |                  |
| MAHATMA PRADESH -   |           |                                 |          | 27.56      | 20.61       | 40            | 0   | 40    | 26.25           |                  |
| 18  | SKM/106   | GOLD SMITHING-5                 | SSCSTDC  | 8.00       | 7.00        | 5             | 0   | 5     | 7.00            | 09/11/92         |
| 19  | SKM/105   | TAILORING/SEWING-II (5)         | SSCSTDC  | 2.00       | 1.50        | 5             | 0   | 5     | 1.50            | 09/23/02         |
| (SIKKIM SCs & STs DCs DEVP. & FIN. CORPORATION)                       |           |                                 |          | 10.80      | 8.50        | 10            | 0   | 10    | 8.50            |                  |
| SIKKIM -  |           |                                 |          | 10.80      | 8.50        | 10            | 0   | 10    | 8.50            |                  |
| 20  | TM/199-11 | LEATHER HAND GLOVES-1           | TANBDC   | 5.00       | 3.60        | 1             | 0   | 1     | 3.60            | 06/28/02         |
| 21  | TM/199-12 | SPLIT LEATHER PROCESSING-1      | TANBDC   | 4.28       | 3.05        | 1             | 0   | 1     | 3.05            | 06/28/02         |
| 22  | TM/199-13 | HFG. OF GRINDING WASHER-1       | TANBDC   | 5.00       | 3.60        | 1             | 0   | 1     | 3.60            | 06/28/02         |
| 23  | TM/199-22 | CANDLE MANUFACTURING-1          | TANBDC   | 5.00       | 3.60        | 1             | 0   | 1     | 3.60            | 06/28/02         |
| 24  | TM/199-29 | CHAPPAN. HFG. UNIT-1            | TANBDC   | 2.75       | 1.87        | 1             | 0   | 1     | 1.87            | 06/28/02         |
| 25  | TM/204-01 | ROSAIC TILES PRODUCTION         | TANBDC   | 2.03       | 1.31        | 1             | 0   | 1     | 1.31            | 05/31/02         |
| 26  | TM/204-17 | CHROME LEATHR SPLITTING UNIT    | TANBDC   | 1.63       | 1.03        | 1             | 0   | 1     | 1.03            | 05/31/02         |
| 27  | TM/204-27 | LEATHER HAND GLOVES-1           | TANBDC   | 1.00       | 0.55        | 1             | 0   | 1     | 0.55            | 05/31/02         |
| 28  | TM/205-23 | ROSAIC TILES AND POLISHING -1   | TANBDC   | 1.25       | 0.72        | 1             | 0   | 1     | 0.72            | 05/31/02         |
| 29  | TM/205-27 | CHROME SPLIT LEATHER PROCESSING | TANBDC   | 1.00       | 0.55        | 1             | 0   | 1     | 0.55            | 05/31/02         |
| (TAMIL NADU BBI BRAHMIN HOUSING & DEVELOPMENT CORPORATION)            |           |                                 |          | 20.91      | 19.88       | 10            | 0   | 10    | 19.88           |                  |
| TAMILNADU -   |           |                                 |          | 20.91      | 19.88       | 10            | 0   | 10    | 19.88           |                  |
| 30  | TRI/191   | CARPENTRY SCHEME-12             | TSCMC    | 12.00      | 9.24        | 12            | 0   | 12    | 9.24            | 05/26/02         |
| 31  | TRI/190   | SHOE MANUFACTURING PH.-III (10) | TSCMC    | 10.00      | 8.00        | 10            | 0   | 10    | 8.00            | 07/31/02         |
| (TRIPURA SCs, STs & MINORITIES CO-OPERATIVE DEVP. CORPORATION)        |           |                                 |          | 22.00      | 17.24       | 22            | 0   | 22    | 17.24           |                  |
| TRIPURA -   |           |                                 |          | 22.00      | 17.24       | 22            | 0   | 22    | 17.24           |                  |
| 32  | BB/244    | SILVER ORNAMENTS -20            | UBSCSTDC | 15.20      | 10.00       | 20            | 0   | 20    | 6.50            | 08/26/02         |



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## DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 10TH FIVE YEAR PLAN PERIOD (2002-31ST JANUARY 2003)

| Sno.  | File No | Name of the Scheme             | Agency   | Total Cost | NSFDC Share | Beneficiaries |     | Total Disbursed | Date of Sanction |          |
|---|---------|--------------------------------|----------|------------|-------------|---------------|-----|-----------------|------------------|----------|
|   |         |                                |          |            |             | SCs           | STs |                 |                  |          |
| (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)           |         |                                |          | 15.20      | 10.00       | 20            | 0   | 20              | 6.50             |          |
| WEST BENGAL -   |         |                                |          | 15.20      | 10.00       | 20            | 0   | 20              | 6.50             |          |
| FINANCIAL YEAR 2002-2003 TOTAL :                                    |         |                                |          | 429.05     | 305.54      | 278           | 0   | 278             | 307.93           |          |
| 33  | DEL/126 | JEWELLERY SHOP - 1             | NSFDC    | 2.04       | 1.35        | 1             | 0   | 1               | 0.00             | 10/10/03 |
| (DELHI SCHEDULED CASTES FINANCIAL AND DEVELOPMENT CORPORATION LTD.) |         |                                |          | 2.04       | 1.35        | 1             | 0   | 1               | 0.00             |          |
| DELHI -   |         |                                |          | 2.04       | 1.35        | 1             | 0   | 1               | 0.00             |          |
| 34  | NP/176  | FURNITURE MFG. UNIT -1         | HPSCSTDC | 1.50       | 1.20        | 1             | 0   | 1               | 1.20             | 07/10/03 |
| 35  | NP/213  | FURNITURE MAKING -4            | HPSCSTDC | 4.00       | 4.00        | 4             | 0   | 4               | 4.00             | 07/26/04 |
| 36  | NP/197  | CARPENTRY-02                   | HPSCSTDC | 2.00       | 1.50        | 2             | 0   | 2               | 1.50             | 06/30/03 |
| (HIMACHAL PRADESH SCHEDULED CASTES & SCHEDULED TRIBES DEVELOPMENT)  |         |                                |          | 9.50       | 7.60        | 7             | 0   | 7               | 2.80             |          |
| HIMACHAL PRADESH -  |         |                                |          | 9.50       | 7.60        | 7             | 0   | 7               | 2.80             |          |
| 37  | JKD/14  | BAMBOO AND CANE FURNITURE-40   | JSTDC    | 58.40      | 50.40       | 40            | 0   | 40              | 0.00             | 03/09/04 |
| (JHARKHAND SCHEDULED TRIBES CO-OP. SECT. CORPORATION)               |         |                                |          | 58.40      | 50.40       | 40            | 0   | 40              | 0.00             |          |
| JHARKHAND -   |         |                                |          | 58.40      | 50.40       | 40            | 0   | 40              | 0.00             |          |
| 38  | NAM/720 | PLYWOOD/WOODEN ITEMS SELLING-5 | MPSCDC   | 7.50       | 5.25        | 5             | 0   | 5               | 1.05             | 01/23/04 |
| (KARNATAKA PHULE BACKWARD CLASSES DEVELOPMENT CORPORATION LTD.)     |         |                                |          | 7.50       | 5.25        | 5             | 0   | 5               | 1.05             |          |
| 39  | NAM/808 | JEWELLERY/COSMETIC SELLING-4   | LISCON   | 6.00       | 4.20        | 4             | 0   | 4               | 0.00             | 03/25/04 |
| 40  | NAM/807 | TAILORING SHOPS-4              | LISCON   | 4.00       | 2.80        | 10            | 0   | 10              | 0.00             | 03/25/04 |
| (LEATHER INDUSTRIES DEVELOPMENT CORPORATION OF KARNATAKHA)          |         |                                |          | 10.00      | 7.00        | 14            | 0   | 14              | 0.00             |          |
| KARNATAKHA -  |         |                                |          | 17.50      | 12.25       | 19            | 0   | 19              | 1.05             |          |
| 41  | POM/116 | FOOTWEAR/LEATHER GOODS MFG-3   | PARCO    | 3.00       | 2.40        | 3             | 0   | 3               | 2.40             | 04/24/03 |
| (PONDICHERY AND PRAKASH DEVELOPMENT CORPORATION LTD.)               |         |                                |          | 3.00       | 2.40        | 3             | 0   | 3               | 2.40             |          |
| PONDICHERY -  |         |                                |          | 3.00       | 2.40        | 3             | 0   | 3               | 2.40             |          |
| 42  | SKN/113 | GOLD SMITHY - 5                | SSCSTDC  | 8.80       | 7.00        | 5             | 0   | 5               | 7.00             | 01/22/04 |
| 43  | SKN/114 | BLACK SMITHY-II                | SSCSTDC  | 2.25       | 1.45        | 5             | 0   | 5               | 1.45             | 01/23/04 |
| 44  | SKN/112 | TAILORING/WHITTING-III         | SSCSTDC  | 2.00       | 1.35        | 5             | 0   | 5               | 1.35             | 01/23/04 |



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(Rs. in lacs)

## DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 10TH FIVE YEAR PLAN PERIOD (2002-31ST JANUARY 2005)

| Sno.  | File No. | Name of the Scheme          | Agency    | Total Cost | NSFDC Share | Beneficiaries |     |       | Funds Disbursed | Date of Sanction |
|---|----------|-----------------------------|-----------|------------|-------------|---------------|-----|-------|-----------------|------------------|
|   |          |                             |           |            |             | SCs           | STs | Total |                 |                  |
| (SIKKIM SCs & STs DEV. & FIN. CORPORATION)                              |          |                             |           | 13.03      | 9.80        | 15            | 0   | 15    | 9.80            |                  |
| SIKKIM -  |          |                             |           | 13.03      | 9.80        | 15            | 0   | 15    | 9.80            |                  |
| 45  | WB/254   | CARPENTRY - 20              | WUSCSTDFC | 12.60      | 11.20       | 20            | 0   | 20    | 5.00            | 08/06/03         |
| 46  | WB/273   | BATIC PRINT - 10            | WUSCSTDFC | 17.50      | 15.20       | 10            | 0   | 10    | 15.20           | 02/06/04         |
| 47  | WB/271   | LEATHER PRODUCT - 15        | WUSCSTDFC | 15.00      | 13.05       | 15            | 0   | 15    | 4.35            | 02/06/04         |
| (WEST BENGAL SCs & STs DEVELOPMENT & FINANCE CORPORATION)               |          |                             |           | 45.10      | 39.45       | 45            | 0   | 45    | 24.95           |                  |
| WEST BENGAL -   |          |                             |           | 45.10      | 39.45       | 45            | 0   | 45    | 24.95           |                  |
| FINANCIAL YEAR 2003-2004 TOTAL :  |          |                             |           | 148.59     | 123.25      | 130           | 0   | 130   | 41.00           |                  |
| 48  | BLR/139  | JEWELLERY SHOP-1            | BSFDC     | 2.55       | 1.79        | 1             | 0   | 1     | 0.00            | 09/09/04         |
| 49  | BLR/115  | SHOE MAKING - 1             | BSFDC     | 3.00       | 2.04        | 1             | 0   | 1     | 0.00            | 06/23/04         |
| (DELHI SCHEDULED CASTES FINANCIAL AND DEVELOPMENT CORPORATION LTD.)     |          |                             |           | 5.55       | 3.83        | 2             | 0   | 2     | 0.00            |                  |
| DELHI -   |          |                             |           | 5.55       | 3.83        | 2             | 0   | 2     | 0.00            |                  |
| 50  | GDA/74   | FABRICATION WORKS           | GSFCBDC   | 3.50       | 2.90        | 2             | 0   | 2     | 0.00            | 12/11/04         |
| (GOA STATE SCs & BACKWARD CLASSES DEVELOPMENT CORPORATION)              |          |                             |           | 3.50       | 2.90        | 2             | 0   | 2     | 0.00            |                  |
| GOA -   |          |                             |           | 3.50       | 2.90        | 2             | 0   | 2     | 0.00            |                  |
| 51  | ETK/480  | LEATHER GOODS & SLIPPER MFG | KSCFDC    | 105.00     | 73.50       | 70            | 0   | 70    | 0.00            | 01/20/05         |
| (KARNATAKA SCHEDULED CASTES DEVELOPMENT CORPORATION LTD.)               |          |                             |           | 105.00     | 73.50       | 70            | 0   | 70    | 0.00            |                  |
| KARNATAKA -   |          |                             |           | 105.00     | 73.50       | 70            | 0   | 70    | 0.00            |                  |
| 52  | HAN/758  | STEEL FABRI/WELDING W/S-II  | HPBCDC    | 60.00      | 43.00       | 20            | 0   | 20    | 0.00            | 12/03/04         |
| (KARNATAKA PHULE BACKWARD CLASSES DEVELOPMENT CORPORATION LTD.)         |          |                             |           | 60.00      | 43.00       | 20            | 0   | 20    | 0.00            |                  |
| KARNATAKA -   |          |                             |           | 60.00      | 43.00       | 20            | 0   | 20    | 0.00            |                  |
| 53  | RAJ/174  | TANNERY SCHEMES-1           | RSCBC     | 10.35      | 8.78        | 1             | 0   | 1     | 4.39            | 24/28/04         |
| (RAJASTHAN SCs & STs FINANCE DEVELOPMENT CO-OPERATIVE CORPORATION LTD.) |          |                             |           | 10.35      | 8.78        | 1             | 0   | 1     | 4.39            |                  |
| RAJASTHAN -   |          |                             |           | 10.35      | 8.78        | 1             | 0   | 1     | 4.39            |                  |



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(Rs. in lacs)

DETAILS OF LOANS SANCTIONED TO SC ARTISANS DURING 10TH FIVE YEAR PLAN PERIOD (2002-2007 JANUARY 2005)

| Sno. | File No. | Name of the Scheme               | Agency | Total Cost | MSFDC Share | Beneficiaries |     | Funds Disbursed | Date of Sanction |
|------|----------|----------------------------------|--------|------------|-------------|---------------|-----|-----------------|------------------|
|      |          |                                  |        |            |             | SCs           | STs |                 |                  |
|      |          |                                  |        | 184.40     | 132.93      | 95            | 0   | 55              | 4.39             |
|      |          | FINANCIAL YEAR 2004-2005 TOTAL : |        |            |             |               |     |                 |                  |
|      |          |                                  |        | 753.04     | 560.82      | 503           | 0   | 503             | 353.32           |
|      |          | Total of Xth FIVE YEAR PLAN      |        |            |             |               |     |                 |                  |
|      |          |                                  |        | 753.04     | 560.82      | 503           | 0   | 503             | 353.32           |
|      |          | GRAND TOTAL OF Xth PLAN :-       |        |            |             |               |     |                 |                  |

Ref : M.No.54.467/191



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Appendix-VII

Contd.

## State-wise List of Organisation Funded During last three years Under the scheme of Vocational Training Centre

| S.N.                            | ORGANISATION NAME                                 | ADDRESS  | 2001-02 | 2002-03 | 2003-04 |
|---------------------------------|---|--|---------|---------|---------|
| <b>ANDHRA PRADESH</b>           |   |  |         |         |         |
| 1                               | A.P. Girijana Sevak Sangh                         | Krishna, A.P.  | 2048500 | 1993500 |         |
| 2                               | Integrated Development Agency                     | Raithupet, Krishna, A.P.   | 2048500 | 2020500 |         |
| 3                               | Priyadarshini Service Organisation                | Visakhapatnam, AP  |         | 1446000 |         |
| 4                               | Rajeshwari Mahila Mandali                         | D No. 6/11-He.I.E, Sathya Deva Nagar, Near By Pass Road, Anantapur,                        |         | 240000  |         |
| 5                               | Social Integration & rural Development            | H. No. 7-9-160, Shri Ram Nagar Colony, Panagal, Nalgonda District,                         |         | 240000  |         |
| 6                               | Women Awareness and General Education Society     | Vijayawada, Krishna, A.P.  | 1155540 |         |         |
| <b>ARUNACHAL PRADESH</b>        |   |  |         |         |         |
| 1                               | Buddhist Cultural Preservation                    | Upper Gompa, PO/PS: Bomdila, District West Kameng, Arunachal Pradesh, PIN: 791001          |         | 240000  |         |
| 2                               | R.K. Moesang Memorial Society                     | PO: Jairampur, District Changlong, PIN: 792121, Ar.P                                       |         | 240000  |         |
| <b>ASSAM</b>                    |   |  |         |         |         |
| 1                               | Dr. Ambedkar Mission                              | Kamrup, Assam  | 2136500 | 1419335 | 1410000 |
| 2                               | Grama Vikas Parishad                              | PO: Jumarapur, District Nagaon, PIN: 782427, Assam   |         | 240000  | 699000  |
| 3                               | Pethari Vocational Institute                      | Bar Library, Nagaon- 782001, Assam.  |         | 240000  |         |
| <b>CHHATTISGARH</b>             |   |  |         |         |         |
| 1                               | Chhattisgarh Samagra Vikas Institute              | C-30, Sector-1, Raipur, Chhhattisgarh  | 722000  | 140500  |         |
| <b>DADRA &amp; NAGAR HAVELI</b> |   |  |         |         |         |
| 1                               | Rural Development Foundation                      | Adarsh Technical Institute, Limdavala Dayakhana Compound, Station Road, Anand, PIN: 388001 |         | 240000  | 723000  |
| <b>GUJARAT</b>                  |   |  |         |         |         |
| 1                               | Bharatiya Adimjati Sevak Sangha                   | Thakkar Baps Smarak Sadan, Dr. Ambedkar Marg(Link Road), New Delhi-110055                  |         | 240000  |         |
| 2                               | SEWA-Rural Society for Education Welfare & action | Gumandev, PO: Kapalsodi, Tal: Jhagadia, District: Bharuch, PIN: 393110, Gujarat            |         | 240000  |         |
| <b>KARNATAKA</b>                |   |  |         |         |         |
| 1                               | Jaana Jyothi Educational Trust                    | No. 702, 32nd Main, 13th Cross, J.P. Nagar, Bangalore-560078, Karnataka                    |         | 240000  |         |
| 2                               | Mother's Care Education Society®                  | No. 2362, Mig, 3rd Phase, Y.N.T., Bangalore, PIN: 560064, A.P.                             |         | 240000  |         |



|   |  |   |         |        |
|---|--|---|---------|--------|
| 3 | Social, Educational & Vocational Association(SEVA) | No. 12-11-61, Arab Mohalla, Raichur,<br>PIN: 584101 | 240000  |        |
| 4 | Sri Manjunatha Swamy Vidya                         | Devengere, Karnatak                                 | 2003000 | 699000 |

### MADHYA PRADESH

|   |   |                           |       |                 |
|---|---|---------------------------|-------|-----------------|
| 1 | Ankit Shiksha Prasat Evam Samaj Kalyan Samiti | Vinay Nagar, Gwalior, M.P | 82460 | 1001040 1683000 |
| 2 | Bandhewal Shiksha Samiti                      | Bhopal, MP                |       | 784500 1176750  |
| 3 | Seva Bharati                                  | Bhopal, MP                |       | 2631200         |

### MAHARASHTRA

|   |  |  |        |        |
|---|--|--|--------|--------|
| 1 | Priyadarshani Gramin and Adivasi Sevabhavi Sanstha | D. No. 45-56-9, Saligramapuram,<br>Narimananagar Akkuyyapalem,<br>Vishakhapatnam, PIN: 500024(A.P) | 240000 | 699000 |
| 2 | Swapan Puri Shikshan Sanstha                       | Belora, Savalkar Bhawan, Godamnagar,<br>Yavatmal-445001, M.S                                       | 240000 |        |

### MANIPUR

|   |  |   |        |  |
|---|--|---|--------|--|
| 1 | Houdou Akou Rural Development Society(HARDS) | Chilao, Liyai, Senapati(Manipur)            | 240000 |  |
| 2 | Manipur Tribals Pioneer Association          | Mission Lane, Sanjenthong,<br>Imphal-795001 | 240000 |  |

### MEGHALAYA

|   |  |   |        |        |
|---|--|---|--------|--------|
| 1 | Nongkrem Youth Development Association | PO: Nongkrem, Via: Madamriting,<br>Shillong-793021(Meghalaya) | 240000 | 677865 |
|---|--|---|--------|--------|

### NAGALAND

|   |                          |  |         |  |
|---|--------------------------|--|---------|--|
| 1 | Teisokezie Women Society | Kohima Village, Kohima, Nagaland,<br>PIN: 797001 | 240000  |  |
| 2 | Vitole Women Society     | Kohima, Nagaland                                 | 1269788 |  |
| 3 | Wokha Town Women Welfare | PO/District: Wokha, Nagaland                     | 1446000 |  |
| 4 | Women Welfare Society    | Zunheboto, Nagaland                              | 1446000 |  |

### ORISSA

|   |  |  |        |                 |
|---|--|--|--------|-----------------|
| 1 | Global Art & Culture                               | Rourkela, District Sundergarh, Orissa  | 352500 | 1331500 2169000 |
| 2 | Institute of Career Studies                        | Aurobindo Nagar, Jeypore-764001,<br>District Koraput, Orissa                       | 240000 | 466000          |
| 3 | Orissa Socio-Economic Dev. Association             | Bhubaneswar, Orissa  | 277500 |                 |
| 4 | Tribal Development Association of Indian Institute | Plt No.- L-I/492, Phase III, Dumduma,<br>Bhubaneswar                               | 240000 |                 |
| 5 | VICTORY  | At: Kanta Chhak, PO: Pallahat, PS:<br>Khurda, Dist: Khurda, PIN: 752056,<br>Orissa | 240000 | 699000          |

### TAMIL NADU

|   |                           |   |        |        |
|---|---------------------------|---|--------|--------|
| 1 | Bharathiar Makkal Naivavu | 82, Sanyasi Kundu Extn.,<br>Kitchipalayam, Salem-636015(TN) | 240000 | 699000 |
|---|---------------------------|---|--------|--------|



## TRIFED

## LIST OF EXHIBITIONS DURING THE YEAR 2001-02

| Sl. No. | Name of the Exhibition                | Period              |
|---------|---------------------------------------|---------------------|
| 1       | Social Development Fair               | 14-21 May 2001      |
| 2       | Mussoorie Exhibition                  | 21-24 May 2001      |
| 3       | Orissa, WB, Jharkhand SK              | 12-21 Sept 2001     |
| 4       | NCUI Exhibition, TRIFED               | 21-24 Sep 2001      |
| 5       | Swadeshi Mela, Indore                 | 2-8 Oct 2001        |
| 6       | TN, Karnataka, AP, Kerala             | 29 Oct - 7 Nov 2001 |
| 7       | Keonjhar Orissa Exhibition            | 15-26 Nov 2001      |
| 8       | MTNL Perfect Health Mela              | 17-26 Nov 2001      |
| 9       | MP & Chhattisgarh Exhibition          | 12-21 Dec 2001      |
| 10      | Vanvasi Mela, Hyderabad               | 21-26 Dec 2001      |
| 11      | National Convention Panchayat         | 21-24 Dec 2001      |
| 12      | Uttaranchal, HP, Maharashtra, RJ & GJ | 9-18 Jan 2002       |
| 13      | Talkatora Indoor Stadium              | 31 Jan 2002         |
| 14      | Swadeshi Aryoga Mela                  | 7-12 Dec 2001       |
| 15      | Krish Expo Mela                       | 28 Feb - 5 Mar 2002 |
| 16      | IGNOU Maidan Gari, New Delhi          | 21 Mar 2002         |

## LIST OF EXHIBITIONS DURING THE YEAR 2002-03

| Sl. No. | Name of the Exhibition                    | Period              |
|---------|---|---------------------|
| 1       | Exposition of Painting & Sculptures       | 3-5 Aug 2002        |
| 2       | MACEF Autumn 2002, Milan, Italy           | 6-9 Sep 2002        |
| 3       | Dilli Haat (India Weaves)                 | 17-31 Oct 2002      |
| 4       | Diwali Bazaar - Blind Relief Asso         | 25 Oct - 2 Nov 2002 |
| 5       | IITF, Pragati Maidan, New Delhi           | 14-27 Nov 2002      |
| 6       | Puri Beach Festival, Orissa               | 23-27 Nov 2002      |
| 7       | Swadeshi Mela, Rourkela                   | 5-10 Dec 2002       |
| 8       | Pravasi Bhartiya Divas                    | 9-11 Jan 2003       |
| 9       | Exh. India International Centre           | 17 Feb 2003         |
| 10      | Exhibition of Tribal weaves and Jewellery | 12-17 Mar 2003      |

## LIST OF EXHIBITIONS DURING THE YEAR 2003-04

| Sl. No. | Name of the Exhibition                            | Period             |
|---------|---|--------------------|
| 1       | Tribal Craft Exh at Central Cottage Ind Emporiums | 24 Sep-17 Oct 2003 |
| 2       | Tribal Art show at Guild of Services, New Delhi   | 29-30 Aug 2003     |

## LIST OF EXHIBITIONS DURING THE YEAR 2004-05

| Sl. No. | Name of the Exhibition  | Period   |
|---------|---|--|
| 1       | Tribal Art and Craft Exhibition at AIFACS                           | 16-22 Oct 2004   |
| 2       | Gram Shree Mela, Jamshedpur, Jharkhand                              | 3-12 Feb 2005  |
| 3       | SARAS Mela at<br>Lucknow<br>Bangalore, Karnataka<br>Guwahati, Assam | 5-16 Feb 2005<br>17-28 Feb 2005<br>18 Feb - 5 Mar 2005 |
| 4       | Regional SARAS Bhopal   | 4-16 Mar 2005  |



(Vide para 4 of Introduction)

**SUMMARY OF CONCLUSIONS/RECOMMENDATIONS  
CONTAINED IN THE REPORT**

| Sl. No. | Para. No. | Conclusions/Recommendations   |
|---------|-----------|---|
| 1       | 2         | 3   |
| 1.      | 1.20      | <p>The Committee note that the Ministries of Small Scale Industries, the Agro and Rural Industries and the Ministry of Textiles have been implementing the policies and various programmes for providing infrastructure and support services to small enterprises through their field organizations for the promotion and growth of rural industries based on the local raw materials, skill and technology and for creating more employment opportunities in rural areas. However, the Committee observe that these Ministries have no specific scheme for traditional SC/ST artisans. In the opinion of the Committee, a focused approach towards the development of SC/ST artisans is possible only if these Ministries start schemes separately and implement the same in consultation with the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs which are the nodal Ministries for overall policy, planning and coordination of programmes of development of the SCs/STs. The Committee, therefore, urge the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs to pursue the matter with these Ministries to start specific schemes/programmes, which will help traditional Scheduled Caste/Scheduled Tribe artisans.</p> |
| 2.      | 1.21      | <p>The Committee also note that in the absence of any specific scheme, no guidelines have been issued for traditional artisans by the Government. Keeping in view the specific need of schemes for traditional Scheduled Caste/Scheduled Tribe artisans, the Committee recommend that both the Ministries of Social Justice and Empowerment and Tribal Affairs should take up the case for preparing specific schemes and issuing of guidelines for Scheduled Caste/Scheduled Tribe artisans with the Planning Commission at the earliest so that specific need of poor Scheduled Caste / Scheduled Tribe artisans could be fulfilled in proper manner.</p>   |

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| 3. | 1.22 | <p>The Committee note that NSFDC/NSTFDC have been financing variety of schemes/projects for the economic development of Scheduled Castes and Scheduled Tribes. Other financial institutions and Banks also support such programmes on receipt of proposals provided these meet their formal requirements. However, there is no specific earmarking for SC/ST artisans, Activities of Artisans come under both Industry and service sectors, for which 50% of the total sanctioned Budget is allocated. The Committee feel that both the Ministries should take consistent steps to achieve the main objective of the NSFDC/NSTFDC schemes to facilitate, promote and finance income generating schemes. Therefore, the Committee suggest that separate funds should be allocated to these disadvantaged groups of SC/ST artisans in order to provide them with adequate opportunities for employment in an attempt to improve their productivity in the developmental process.</p> |
| 4. | 1.30 | <p>The Committee note that NSTFDC operates through SCAs and most of the SCAs are having their Branch Offices at District Level. In addition, Zonal Offices of NSTFDC at Hyderabad, Jaipur, Bhubaneshwar, Guwahati and Bhopal are also extending necessary assistance. The Committee note that these Zonal and Regional Offices are located at cities from where only a few tribals particularly from urban areas could be reached. The Committee, therefore, recommend that the location of the SCA offices should be closer to tribal inhabited areas rather than at district headquarters so that maximum number of tribals could be reached under different schemes.</p>  |
| 5. | 1.31 | <p>The Committee are concerned about the rejection of loan applications. It has increased during the year 2004-05 in both the corporations. The Committee desire that more practical and rational approach should be adopted while considering loan applications so that the rejection of applications of the needy SC/ST persons could be minimized. The Committee note that one of the reasons for rejection of loan applications is non-availability of government guarantee for the projects. They feel that State Governments have not taken these schemes seriously for the upliftment of poor SC/ST people. They are yet to take these schemes at priority level. The Committee would like to recommend that the State Governments should be made</p>   |

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|    |      | <p>aware of the importance of these schemes so that they may reconsider the question of giving Government guarantee and find out some other alternative to utilise the corporations' money fully and adequate funds could be allocated to these disadvantaged groups in time in order to provide them with adequate opportunities for employment.</p>  |
| 6. | 1.32 | <p>The Committee note that steps have been taken by the NSFDC/NSTFDC for popularisation of the schemes/ programme among the target groups by using the print and electronic media/awareness campaigns and training institutes, distributing brochures containing lending guidelines and participating in melas/fairs organized by various agencies/organisations etc. The Committee strongly feel that unless Scheduled Caste/Scheduled Tribe persons are made aware of the availability of various schemes/programmes, they cannot take benefits of these schemes and take up the work properly. Therefore, the proper attention should be given to publicity of these schemes. The Committee also desire that both the Ministry of Social Justice &amp; Empowerment and Ministry of Tribal Affairs should take up the work of educating SCs/STs about the schemes in their own language so that they may avail themselves the benefits of these economic activities more easily. In the opinion of the Committee audio-video cassettes in regional languages can be prepared highlighting the benefits and details of the schemes and programmes implemented by the SCAs for the welfare of the poor SC/ST artisans and broadcast/telecast on National/Regional Relay Stations to create optimum awareness among the masses. The steps taken and progress achieved in this regard should be communicated to the Committee.</p> |
| 7. | 1.42 | <p>The Committee find that although the main objective of the NSFDC's schemes is to facilitate, promote and finance income generating schemes of SC population living below double the poverty line limits for their economic upliftment, there is no clear cut strategy on the part of the Government to achieve the said targets. The Committee note that during the last three years (1.4.2001 to 31.3.2004) only 281 SC artisans were benefited under the NSFDC schemes. They also find that percentage of lending to small/rural artisans was 1.92% in 2002-03 and it came down to 0.47% in 2003-04. The Committee would like to highlight that keeping in view the slow progress of the schemes, the NSFDC should</p>  |

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|     |      | strengthen the monitoring of the scheme at both the Central and State levels by conducting field visits by senior officers to have first hand information about the actual implementation of the schemes.  |
| 8.  | 1.43 | The Committee also express their concern over the fact that from NSTFDC's share of Rs. 63.25 crore, Rs. 98.98 crore, Rs. 79.15 crore and Rs. 43.73 crores, only Rs. 27.50 crores, Rs. 42.16 crores, Rs. 35.73 crores and Rs. 37.65 crores have been disbursed in 2001-02, 2002-03, 2003-04 and 2004-05 respectively. Although the Ministry has given their reasons for these unutilized amounts, the Committee feel that non-utilization of allotted funds indicate a lack of initiative on the part of the NSTFDC to work out strategies for optimum utilization of resources and getting more resources to finance schemes for employment and poverty alleviation among STs. The Committee, feel that the NSTFDC has not performed well in utilizing the available funds and consequently there has been a reduction in the budgetary allocations. Such a trend is unhealthy particularly when more and more employment opportunities are required to be created with the aim of eradicating poverty among poor STs. In the opinion of the Committee due to reduction in the grants for schemes the STs suffer for no fault of theirs. The Committee, therefore, recommend that a meeting of State Governments should be convened at the highest level at the earliest, to resolve the perennial problem of non-submission or late submission of utilization certificates and steps taken and progress achieved in this regard may be communicated to the Committee. |
| 9.  | 1.44 | The Committee further desire that both, NSFDC and NSTFDC should prepare separate schemes for SC and ST artisans who are really at the lowest level of the society and deserve special attention from the Government. Apart from providing finance, these artisans should be provided training in various trades which may be suitable in the area of their residence so that they can make out a decent living and lead an honourable life in the society.   |
| 10. | 1.45 | The Committee feel that the schemes for economic activities are very important Schemes where NSFDC/ NSTFDC extend financial assistance to the SCs/STs. The Committee also urge both the Ministries to make all out efforts to fully  |

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|     |      | utilize the sanctioned funds so that the number of beneficiaries covered under the schemes increase substantially and the scheme is able to make a big impact on the economic condition of the poor Scheduled Caste/Scheduled Tribe families.   |
| 11. | 1.46 | The Committee are concerned about the steep reduction in the shares of NSFDC/NSTDC and number of beneficiaries during the last three years. The Committee are unhappy to note that there are considerable variations from State to State in the net disbursement to the beneficiaries of NSFDC under various schemes. The Committee apprehend that the poor progress in schemes is due to lack of coordination and poor response of the State Governments. The Committee desire that particular attention may be given to those States/UTs where disbursement to the beneficiaries are very less and the corporations should be more conscious in future about their social obligation towards SCs/STs in the matter of disbursement of loans to them. The Committee are also of the firm view that before launching any scheme Government should first take the concurrence and approval of the scheme from States and should examine whether adequate infrastructure exists in States/UTs for launching such schemes. Merely launching of scheme does not serve the purpose as it needs to be sustained by follow up measures to achieve the targets. |
| 12. | 1.47 | However, the Committee find that no annual targets are fixed for utilizing the funds or for covering the persons during a financial year. The Committee, therefore, desire that specific targets, both financial and physical should be fixed and the performance of the two Corporations and SCAs can be reviewed in the light of those targets.   |
| 13. | 1.55 | The Committee are constrained to note that as against Rs.124.07 lakhs for the 8 <sup>th</sup> Five Year Plan and Rs.912.79 lakhs for the 9 <sup>th</sup> Five Year Plan NSFDC could disburse only Rs.108.25 lakh during the 8 <sup>th</sup> Five Year Plan and Rs.433.89 lakhs in 9 <sup>th</sup> Five Year Plan to SC artisans. Similarly, during the 10 <sup>th</sup> Five Year Plan period NSFDC disbursed so far only Rs.353.32 to SC artisans out of its share of Rs.560.82. The reasons for not utilising fully approved funds are stated mainly due to (i) non-availability of Government Bank guarantee (ii) SCA's repayment performance and (iii) non-receipt of utilisation certificates of released funds. The   |

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|     |      | Committee desire that the NSFDC should make all out efforts to remove the aforesaid shortcomings on priority so that the benefits of the scheme could percolate to the poor section of Scheduled Castes living below double the poverty line.   |
| 14. | 1.56 | <p>The Committee also note that the NSFDC channelizes its funds only through the State Scheduled Castes Development Corporations for the income generating schemes of SC persons living below double the poverty line. The Committee, feel that lack of easy accessibility in rural and remote areas and the long procedural formalities for taking loans make them easy prey to the private money lenders. The Committee, therefore, recommend that these income generating schemes should not only be limited to SC persons living below double the poverty line but those living below the poverty line should also be included in these schemes. They further recommend that some other governmental/non-governmental agencies should also be involved in this work and the loan procedure should be simplified so that more and more SC/ST artisans are able to avail of the loans in time of need. This would go a long way to save the poor SC/ST artisans from the clutches of money lenders.</p>   |
| 15. | 1.57 | <p>The Committee also note that to improve the poor conditions of traditional ST artisans during the 10<sup>th</sup> Five Year Plan, the Ministry of Tribal Affairs, besides providing opportunities of training in different vocations has also been helping tribal entrepreneurs by assisting them in the form of term loans through NSTFDC and also through market development activities of the TRIFED including TRIBES shop. The Committee desire that the duration of these training courses should be sufficiently long so that these people can really learn the trade and become self sufficient. The Committee also desire that the Government should set up a body consisting of representatives of the Ministry of Tribal Affairs, NSTFDC and State Government concerned to identify the schemes which could be taken up in a particular area depending upon the resources and skills of the people inhabiting that area and lay down the financial targets for providing credit facilities and proper co-ordination among the Centre, States and NSTFDC helping in the operation of lending schemes for the STs.</p> |



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| 16. | 1.65 | <p>The Committee note with concern that the NSFDC has sanctioned 28 courses for 8 trades covering 560 SC trainees from 9 SC concentrated districts only in West Bengal. Viewing the situation seriously, the Committee strongly recommend that concerted efforts should be made to execute these schemes in other States also to fulfill their commitment towards the Scheduled Caste beneficiaries. The Committee feel more emphasis on skill training and education should be given to meet the changing requirements in a dynamic and competitive environment. The Committee are of the view that publicity and awareness programme about the scheme has not been adequate. The Committee, recommend that the Ministry should make all out efforts to popularize the scheme so that the other State Governments may also come forward with proposals for imparting training to the Scheduled Caste youths.</p>   |
| 17. | 1.66 | <p>The Committee note that as per reply of the Ministry of Tribal Affairs the financial assistance had been provided to State Governments as well as NGOs during the years 2001-02, 2002-03 and 2003-04 for running the VTC, the quantum as well as the percentage have been increased during these three years. The Committee feel that mere increase in financial assistance will not be of much use unless it is ensured that the funds released are optionally and properly utilized for the purpose. The Committee are, however, constrained to point out that the Ministry of Tribal Affairs have not furnished the data regarding the employed/self employed youth who have been trained under the schemes, to the Committee. Instead they have stated that only some State Governments have furnished data in this regard. It is contrary to the claim of the Ministry that data regarding the employed/self employed youth who have been trained under this scheme is also obtained from all the State Governments to ensure the success of the scheme. The Committee note that most of the State Governments have not collected systematic data regarding the scheme of VTC to find out whether these training programmes have been successful to develop the skill of the tribal youth in order to gain employment/self employment. The Committee, therefore, suggest that the Ministry should impress upon other State Governments to evaluate the impact of their training programmes with a view to improving the functioning of VTCs and corrective measures can be taken in this regard accordingly. The Committee are of the view that such data</p> |

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|     |      | <p>provide valuable information regarding progress made, prevalent vulnerabilities and prospects for development etc. Moreover, the information and data can be very useful for the planning and formulation of programmes for these artisans in the country. The Committee, therefore, desire that the preparation of such data should be initiated by each and every State in a time bound manner.</p>  |
| 18. | 1.67 | <p>The Committee also feel that the well focused training strategy should be adopted by the Ministry of Tribal Affairs. The thrust should not only be on the number of ST persons trained but also on the quality of training given and its impact on them. For this, the training modules have to be carefully developed keeping in view the areas of learning the proper identification of the training needs and focusing on the region. For this, a proper mechanism should be there which should monitor the effective utilization of funds and ensure that the process to develop the skill of the tribal youth through training programmes gains momentum.</p>   |
| 19. | 1.68 | <p>The Committee note that the main aim of the VTC is to develop the skill of tribal youth in order to gain employment/self-employment. The Committee feel that the vocational training centre schemes of NSTFDC for income generating activities is very important scheme where NSTFDC extends financial assistance for running the VTCs to State Governments as well as NGOs. The Committee however note from data provided at para No. 1.61 there was decline in the number of training programmes conducted by both State Governments and NGOs in the year 2003-04 as compared to the year 2002-03. The Committee, therefore, urge the Ministry to make all out efforts so that the number of training programmes should not be curtailed and the number of beneficiaries covered under the schemes should increase substantially so as to make a big impact on the economic condition of the poor ST families.</p> |
| 20. | 1.69 | <p>The Committee also note that no training programmes had been organised by the States of Arunachal Pradesh, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Sikkim, Tamil Nadu, Tripura, West Bengal and Dadra &amp; Nagar Haveli during the year 2001-02, Arunachal Pradesh, Maharashtra, Manipur, Meghalaya, Sikkim, Tamil Nadu and Dadra Nagar Haveli during the year 2002-03 and Arunachal Pradesh, Jammu &amp; Kashmir, Manipur, Nagaland, Tripura</p>  |

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|     |      | and West Bengal during the year 2003-04. Viewing the situation seriously, the Committee strongly recommend that the Ministry should ensure that the State Governments make concerted efforts to hold vocational training regularly to fulfil their commitment towards SC/ST beneficiaries.   |
| 21. | 1.70 | The Committee feel that though the Ministry of Tribal Affairs provide financial assistance for setting up and running the vocational training centres to the State Governments as well as voluntary organizations for promotion of vocations/skills including traditional art and craft, the efforts do not seems to be commensurate with the overall total requirement. The Committee recommend that the Ministry should intensify their efforts for increasing the overall production by providing all the necessary financial as well as non-financial assistance by way of skill development, raw material, design support etc. to the ST artisans. The Committee desire that steps should also be taken for providing the latest technology for increasing productivity in the manufacturing sector.            |
| 22. | 1.71 | The Committee also note that SC and ST trainees are provided stipend @ Rs.600 p.m. and Rs.350 p.m. respectively to cover their incidental expenses. In view of the continued rise in prices of essential items of life, this amount is not sufficient and therefore, the Committee recommend that the amount of stipend under the job oriented training programmes should be increased at least to Rs.1000/- p.m. so as to enable these trainees to cover their incidental expenses.   |
| 23. | 2.5  | The Committee note with concern that on one hand the Ministry of Social Justice & Empowerment is the nodal Ministry for the welfare of SCs which provide required additional inputs through its schemes for the development of SCs, but on the other hand it has been stated by them that there was no proposal to set up a Cell with the responsibility to coordinate and monitor various schemes being implemented for the development of SCs and SC artisans by other Ministries. The Committee note that various schemes are being implemented by the concerned Ministries for the promotion and growth of small scale industries, but there is no specific scheme for traditional SC artisans. The Committee are of the opinion that in order to provide comprehensive development of SC artisans, the Ministry |



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|     |     | should launch a scheme on the pattern of Special Component Plan for SCs. Each Ministry has an important role to play in empowerment of SC artisans. The Committee, therefore, recommend that the Ministry should formulate a Sub-Plan in which all the concerned Ministries of Government of India should earmark adequate budget for the schemes benefiting exclusively SC artisans and set up a cell to coordinate and monitor the schemes being implemented for the development of SC artisans by other Ministries.  |
| 24. | 2.6 | The Committee observe that as stated by the Ministry of Tribal Affairs, the Ministry of Culture is administering a Scheme of financial assistance for promotion and dissemination of tribal/folk art and culture, under which grant is given to the voluntary organisations, institutions and individuals engaged in the preservation and promotion of tribal/folk art and culture on a recurring or non-recurring basis. It has also been submitted that since the scheme is meant for voluntary organisations, institutions and individuals, including ST artistes, a separate ST beneficiaries wise data under the scheme is not maintained. The Committee are of the firm opinion that in the absence of proper and separate ST beneficiaries wise data, it would not be possible to identify ST beneficiaries, under the schemes formulated for their economic development and feel that being the nodal Ministry in the matter, it is the primary responsibility of the Ministry to ensure that specific action plan should be formulated and implemented in coordination and consultation with other concerned Ministries/Departments to ensure that the benefits of the scheme reach the tribal artisans. |
| 25. | 2.7 | The Committee, further recommend that both the Ministries i.e. Ministry of Tribal Affairs and Ministry of Social Justice and Empowerment should impress upon the Planning Commission, the urgent need to bring the schemes separately for SC and ST artisans under their purview for proper monitoring of schemes.  |
| 26. | 2.8 | The Committee are also of the opinion that the Ministry of Tribal Affairs is lacking coordination with the States and its monitoring over the performance of the schemes is required to be more effective. The Committee, therefore, recommend that the Ministry should have a thorough monitoring over the   |

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|     |      | Central as well as the Centrally Sponsored Schemes and should ensure that the funds allocated for various schemes are fully utilized during the period.  |
| 27. | 2.9  | The Committee are concerned that both NSFDC and NSTFDC have not been able to utilize the funds as mentioned in para No.1.39 and 1.48. They feel that a foolproof mechanism to check the full utilization of funds by the SCAs should be evolved. The Committee, therefore, recommend that the Government should impress upon the State Governments to maintain a separate account of SCA funds released and keep a constant watch on the utilization of funds through periodic progress reports from implementing agencies.  |
| 28. | 2.24 | The Committee observe that the main problems that the artisans face are related to the marketing of their products. The Committee have taken into account the measures stated by the Ministry of Social Justice and Empowerment in this regard. Market Development programmes are very essential for boosting the sales of handicrafts products in national as well as foreign markets. The Committee further observe that the handicrafts sector has vast export potential and the Ministry can play an effective role. In the opinion of the Committee active participation in international fairs, exhibitions, buyer seller meets and foreign publicity will be a great help in the promotion of the handicraft sector. The Committee, therefore, recommend that the Government should identify and explore more and more exportable handicrafts and their markets and assist the artisans in their marketing efforts on sound commercial lines. |
| 29. | 2.25 | The Committee find that TRIFED has prepared a marketing strategy for promoting tribal art and craft items but due to lack of awareness regarding these schemes and lack of accessibility, the needy ST artisans are not able to take advantage of these schemes. The Committee feel they should mount an effective publicity campaign through print and electronic media including local newspapers giving detailed information about benefits likely to accrue from its schemes, procedure for availing the benefits etc.   |
| 30. | 2.26 | The Committee are happy to note that TRIFED ensures that artisans get a fair price for the items produced by them and tries to add value by giving them design inputs so that they   |

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|     |      | can adapt their items as per market requirements. Keeping in view this, the Committee recommend that they should set up a committee to explore various avenues for promoting exports. As the artisans cannot export their produce themselves individually, there must be some agency to channelise their exports. The Committee further desire that the TRIFED should set-up a separate wing for providing export intelligence to the artisans in regard to what type of items should be made, which are in greater demand in the international market. It will thus facilitate the artisans to manufacture and export their products as per the requirement of the international market which will enable them to get maximum benefits of their produce.   |
| 31. | 2.27 | As regards the overall position of monitoring, implementation, evaluation and marketing of the finished products of Scheduled Caste artisans, the Committee find that much emphasis is not being given by the Ministry. The State Governments/implementing agencies are slow in sending the utilization certificates in time. Besides, they are also not very particular in contributing their share as per the respective guidelines of the schemes. It is strange that the Ministry also have made no efforts to set up any Special Cell in the Ministry for overall monitoring of marketing and evaluation of the finished products of Scheduled Caste artisans. While the Committee have no objection in State Governments/SCAs having their own arrangements/mechanism for these purposes, they feel that the Union Ministry cannot escape from its responsibility when these are the Centrally Sponsored Schemes/programmes and the major portion of the funds and outlay is contributed by the Union Government. The Committee would, therefore, like to recommend to establish a monitoring cell in the Central Ministry for overcoming the hurdles in implementing the schemes and in achieving their objectives in the field of marketing of produce of these artisans. |
| 32. | 2.28 | The Committee also recommend that both the Ministries should take all possible steps to publicize the schemes through generic advertisements, print media, visuals, audios, websites etc. so that the schemes may become popular and be in demand.  |



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| 33. | 3.3  | <p>The Committee note that no exclusive assessment has been made so far regarding the schemes financed by NSFDC for traditional artisans. However, eleven Impact Evaluation Studies were conducted in eleven States through the State Technical and Consultancy Service Organisations and other States/UTs are being covered in a phased manner. The Committee are of the view that such evaluation study provides valuable information regarding progress made and prospects for development etc. Moreover, the information and data can be very useful for the formulation of policies and programmes for different schemes for SCs/STs. The Committee, therefore, desire that such an evaluation study should be initiated for each and every State in a time bound manner. The Committee would also like to know the action taken by the respective States on the findings and observation of the studies.</p> |
| 34. | 3.4  | <p>The Ministry of Tribal Affairs have apprised the Committee that most of the schemes are being implemented by the States/UTs and the formal evaluation of the activities undertaken by the NSTFDC and TRIBES shops are yet to be taken up. The Committee desire that the Ministry should conduct surveys and make evaluation studies in the specified areas through reputed agencies/organisations regarding the schemes so that problems of targeted groups could be identified and the Ministry could give more emphasis on skill training and education to meet the changing requirements of enterprises in a dynamic and competitive environment.</p>  |
| 35. | 3.11 | <p>The Committee are of the view that NGOs play an important role in the implementation of various schemes at the grass-root level. The main advantage of NGOs is their ability to reach and interact directly with the needy groups. Keeping in view the vastness of the country and the magnitude of the problems being faced by SC/ST artisans, more and more NGOs/VOs should be involved in the implementation of various social welfare programmes, and there should be an inbuilt provision for some amount of funding for training in schemes to be implemented through voluntary sector. While sanctioning bigger projects to NGOs/VOs some percentage of grants could be earmarked for capacity building under the heading of training for enhancement of the capability of the NGO workers.</p>  |

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| 36. | 3.12 | <p>The Committee also recommend that there is need to frame a proper selection criteria for identifying the relevant NGOs only and eliminate the bogus ones. One of the important steps to improve performance of NGOs is to ensure their proper monitoring and evaluation. The Committee recommend that a system should be evolved to monitor the performance of NGOs. The release of funds to NGOs may be made conditional upon satisfactory performance at subsequent stages.</p>  |
| 37. | 3.13 | <p>The Committee note that there are problems being faced in the implementation of different schemes regarding assistance and protection of traditional SC/ST artisans. The Committee feel that there is a need to improve the delivery mechanism of the scheme through augmenting training and proper monitoring. The stress should be given to form Self Help Groups(SHGs) by providing them forward and backward linkages. The SCAs should think of providing better market facilities to enable SHGs to sell their products. Besides, the products made by SHGs should be sold through various handicrafts melas. Such melas should be organised in big cities of the country. Wide publicity should also be given to the products produced by the SHGs so as to encourage them. Another area of concern is to make the products produced by SHGs competitive. There is a need to provide training to improve the quality of the products. SHGs should be involved in the trade according to the local needs of the area where these are manufactured so as to ensure the viability of SHGs. Once SHGs are viable and are engaged in profit making activity there will not be any problem of Bank loan. In view of the above situation there is an urgent need to take all the corrective steps to make the programme more effective.</p> |
| 38. | 3.14 | <p>The Committee would also like the NSFDC/NSTDFC to encourage NGOs/Vos/SHGs in propagating the value of training among the illiterate SCs/STs</p>  |